

**14.16 hrs**

**DEMANDS FOR SUPPLEMENTARY GRANTS, 2017-2018**

HON. DEPUTY-SPEAKER: *Motion moved:*

“That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31<sup>st</sup> day of March, 2018, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 5, 7 to 9, 11 to 20, 23, 24, 26 to 29, 31, 33 to 36, 39, 41 to 44, 46 to 50, 52, 53, 56 to 62, 64 to 70, 72 to 74, 78, 80 to 82, 84, 85, 87 to 91 and 94 to 100.”

**DEMANDS**

HON. DEPUTY-SPEAKER: Shri Rajeev Satav has tabled cut motions to the Demands for Supplementary Grants. If the hon. Member wants to move his cut motions he may send a slip at the Table within 15 minutes indicating serial numbers of cut motions he intends to move.

SHRI M. VEERAPPA MOILY (CHIKKABALLAPUR): Esteemed Deputy Speaker, Sir, thank you very much for giving this opportunity to speak on the Supplementary Demands for Grants.

Mr. Minister, would you like to make some preliminary remarks?

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I would reply at the end.

SHRI M. VEERAPPA MOILY: But we are very democratic. We always give time. We do not shut out other Members from speaking.

We are fortunate to have the outstanding, most intelligent, articulate Finance Minister in Shri Arun Jaitley but the assessment of any Minister's performance will have to be seen on performance. That is important. That is what we always expect. We are here to appreciate you, not to accuse unnecessarily without any background.

Before I get into the core of the subject I would like to make a general observation. We have all been chairing Disha Committee in our districts. I am not giving out figures, which I will come back later. Many of the flagship programmes, which were once called by our hon. Prime Minister that they are just like ruins, monumental ruins or blunders of the previous UPA-I and UPA-II, particularly the Mahatma Gandhi NREG Programme has been taken on to top gear saying that this is the Prime Minister's flagship programme. They are proud to claim that. It is a happy trend. Of course, it is an after thought of the Prime Minister to appreciate that programme, though late. When we review the programmes under Disha we find that the money is not being released by the Government of India in time. Sometimes it is released after three months or even six months. Wages of the labour are sometimes released but material components are not at all released for four-five months. Wages are also pending. The hon. Finance Minister is a leading senior advocate. According to the mandate of law money has to be released every week. Money has to be paid timely within 15

days. This is the law. How can you break the law? If any malfeasance or anything of the sort happens at the *taluka* level, *tehsildar* can be prosecuted.

But, when the money itself is not released by the Government of India, whom should the citizen prosecute: the hon. Finance Minister or the hon. Prime Minister? This is rather a criminal offence to withhold the money from those wage labourers. It is, of course, a temporary misappropriation. I thought that in the Supplementary Demands for Grants, you will give a special emphasis for adequate provision of this amount, which is not done.

Another point is about the big programme, that is, Pradhan Mantri Gram Sadak Yojana (PMGSY). It all started by Shri Vajpayee Ji. We appreciate it. We continued with vehemence and provided adequate funds without changing the name. ... (*Interruptions*) All right! You have changed many names. You have changed the Rajiv Gandhi Grameen Vidyutikaran Yojana into Deen Dayal Upadhyaya Gram Jyoti Yojana. We are not commenting on that. You have a right to change the name. But, we do not change the names. ... (*Interruptions*) What is that objection? Have you understood what I have said in English? First of all, let me know. ... (*Interruptions*) What is the accusation that I have made? Do not obstruct me unnecessarily. ... (*Interruptions*) Have some tolerance.

HON. DEPUTY SPEAKER: Please address the Chair.

SHRI M. VEERAPPA MOILY : I do not need protection. I can protect myself.

HON. DEPUTY SPEAKER: You just address the Chair.

SHRI M. VEERAPPA MOILY: I think they want some counselling on tolerance. I think this is the whole difficulty with them. I am sorry to say it. We appreciate and respect you. But, you can not show the intolerance. You cannot just jump whenever some statements are made, even though there are no allegations at all. Is it not true that PMGSY was totally given up? In all these three and a half years, there is no money. In Karnataka, it has not come. I do not know whether it has come in rest of other States. That is why our hon. Chief Minister in Karnataka has started Chief Minister Gram Sadak Yojana (CMGSY) to compensate many things

which you did not do. It is because certainly people should not feel that they have been let down. We always respect your gesture. Even though you do not give money, we take care of those programmes. That is what it is being done.

Now, I come to Sarva Shiksha Abhiyan. The Right to Education is an important Act passed by the UPA-I and II.

HON. DEPUTY SPEAKER: Please maintain order in the House. No discussion there.

PROF. SAUGATA ROY (DUM DUM): One lady from Chandigarh is disturbing.  
... (*Interruptions*)

HON. DEPUTY SPEAKER: Please address the Chair.

... (*Interruptions*)

SHRI M. VEERAPPA MOILY : We have Right to Education and likewise for right to employment, there is MGNREGA. There are a number of social security acts and projects which were being initiated during the Congress Party rule, that is, UPA-I and II. Right to Education Act is an important flagship programme. They are totally ignored. Under that programme, just to retain the students in the classes, the classrooms funding was done by the Government of India. Earlier, the teachers' appointment was also funded. That is totally stopped. When we conducted the DISHA programme, they said that no money has come. At least, you say that you are not interested in releasing the money or that you have given approval for construction of new rooms. Not even a pie is released in all these three and a half years. You are saying it routinely that it can be done by the 14<sup>th</sup> Finance Commission. You want to put the blame on the 14<sup>th</sup> Finance Commission. All right, you do that. But, there should be clarity in what you do. Even the Right to Food Act has been flouted. You do not provide sufficient foodgrains. That is also lacking. Like that, there are so many programmes. I can list out such programmes and of course, our friends will also speak on that. I do not want to prolong it. But, we would like to know whether you have clarity on these programmes?

Are you interested in continuing or do you want to give up? We should, at least, know your say on these matters.

As regards the state of our economy as of today, the Economic Advisory Council to the Prime Minister has conceded that various reasons have contributed to the slow down of GDP growth rate to 5.7 per cent GDP growth in the first quarter. It is not my charge but it is an admission on the part of the Economic Advisory Council.

The crisis in the MSME sector which contributes 40 per cent of our GDP and which generates more than 75 per cent of employment should not be brushed under the carpet. That has again suffered. Both the decisions happened in quick succession – first demonetization and then the GST. There is all confusion. I will come back to that in more details.

If the job creation has to take place in the organised sector, capacity utilisation has to cross the current levels of 72 per cent to 73 per cent with fresh investment which is obviously not happening right now. This is the admission on the part of the Ministry of Finance.

I would like to know whether you have made any evaluation of the impact of GST on inflation. What is its impact? What is the impact of demonetization on employment both in the organized sector and in the unorganised sector?

I saw a press release on 14<sup>th</sup> December, 2017 by the Ministry of Commerce and Industry which says that the annual rate of inflation based on monthly WPI stood at 3.93 per cent provisionally for the month of November, 2017 as compared to 3.5 per cent and the build up inflation rate in the financial year so far was 2.74 per cent as compared to 3.90 per cent but when it comes to food grains, fruits, etc. it will come up to 5.9 per cent. With all that, how can you ensure fiscal regulation? How do you control it? It is a matter which the hon. Finance Minister will have to explain.

Even the IMF forecast has reduced 2017 growth forecast to 6.7 per cent. The RBI has also reduced the growth forecast by an identical margin. Besides, the

GDP forecast, other macro economic signals in the economy have also been worrying. The banks credit growth to industries has been a matter on a path of contraction mode for two years now and it is continuing even now.

Announcement of new industrial and infrastructure projects remain muted in the first quarter of 2017-18 and announcement since 2014, it is disappointing that India is missing out on the global revival of economic growth. The number of stalled projects, in fact, increased for the fifth straight quarter which is more than 13 per cent of the total infrastructure projects which are under implementation. This is the state of economy as of today. There is no symptom of an increase.

Before I get into some other subjects, I must tell you that there is a parliamentary tradition and convention that any Bill which comes before the House is sent to the respective Standing Committee. During the previous Lok Sabha, the Standing Committee on Finance gave 84 reports including 25 reports on legislative Bills. This was during UPA-II regime. Thirty Bills were referred to the Standing Committee during the 15<sup>th</sup> Lok Sabha.

After the presentation of the Bills, the Government brought necessary amendments. Major bills aimed at bringing about financial reforms like the GST, Companies Act, Benami Transaction Act, Prevention of Money Laundering Act, Insurance Act, everything had undergone a scrutiny by the Standing Committee on Finance. I still recall, our the then Finance Minister and subsequently he became the Chairman of the Standing Committee on Finance in UPA II, I was the then Corporate Affairs Minister, he sent a report on the Bill and again pointed out a few things and I had referred the Bill, not once, four times to the Standing Committee on Finance. After all, the advice, whether it comes from the Opposition or anybody, is valued. The views are not to be ignored and silenced. I had referred this Company's Bill four times to the Standing Committee so that it could be perfect and can be accepted in both the Houses of Parliament and even implementation could become very smooth.



Sir, when the question of VAT came, there again it was scrutinised and sent. This is a Government, sorry to say, which is in panic. They want everything in a hurry. Everybody suggested not to implement GST from 1<sup>st</sup> of July. It is alright the Government has done it. But, what is the effect of it? Now how many amendments to this GST have to be brought in? How many times have the Government to revise it? Has any impact study on GST been done? The Government will now have to bring in amendments for anti-profiteering and all that. What was the necessity for all these? You could have waited for six months more to implement it. While speaking on the Bill on the floor of the House I suggested to the Government to send it to the Standing Committee on Finance and offered to refine it and send it back to the Government. Today the Opposition cannot open their mouth. When we have given our endorsement to the Bill, we cannot speak like that. We are a responsible Opposition. But we expect that Government should also be responsible in discharging their duties and not to silence the Opposition. Provisions of a Bill are not properly deliberated and discussed on the floor of the House. but all discussions in the Standing Committees, particularly the Standing Committee which I Chair, the Standing Committee on Finance, I have so far submitted 64 reports, all reports are unanimous, there is not even a single dissent. Many of our hon. Members will agree with me. Where is the problem for the Government? How do we embarrass you? We are not here to embarrass the Government. We are here to cooperate and collaborate with the Government in the business of the House and also in the business of the Government.

SHRI BHARTRUHARI MAHTAB (CUTTACK): The problem is not with this House. What repeatedly the hon. Finance Minister is saying is that the problem does not lie with the Lok Sabha, the problem is in the other House.

SHRI M. VEERAPPA MOILY: But for the problems of that House, please do not scuttle the democratic functioning of the Committee. Committee is the life saver

for proper functioning of democracy in this country. Do not take away the life. It is a different matter, but do not scuttle it.

In the last three and half years this Government has referred only two Bills to the Standing Committee on Finance. We have given our report and those Bills have become Acts. Not many questions were raised. Look what this Government has done with the Joint Committee. At their convenience they have appointed people of their choice and all questions are being raised; there are confusions and there is anarchy and uncertainty. If a wise person like Shri Arun Jaitley cannot manage a matter like this, then I am sorry to say that nobody else can manage. At least let wisdom dawn upon this Government. I am not saying that wisdom is always there with Shri Arun Jaitley, but let wisdom prevail with the Cabinet and hon. Members of this House so that some of these things are not politicised. Committee system should not be politicised. The Government should not try to interfere with the Committee system. Let the Committee system work. That is my appeal through this forum.

We have again a problem with regard to the FRDI Bill. Except Cyprus in the world - the economy of Cyprus has never been good - no other country has included the deposit clause in such regulatory bills. You have a forcible argument on that. ... (*Interruptions*)

SHRI NISHIKANT DUBEY (GODDA): Sir, I am on a Point of Order.

HON. DEPUTY-SPEAKER: Under what rule are you raising it?

SHRI NISHIKANT DUBEY: Sir, rule 216 says:

“The debate on the supplementary grants shall be confined to the items constituting the same and no discussion may be raised on the original grants nor policy underlying them save in so far as it may be necessary to explain or illustrate the particular items under discussion.”

माननीय सदस्य एफआरडीआई बिल के बारे में बोल रहे हैं, यह डिमाण्ड्स फॉर ग्राण्ट्स में कहां है और कैसे इसे डिफाइन कर रहे हैं। यह बात एक्सप्लेन कर दें। रूल 216 में इनको केवल डिमाण्ड्स फॉर ग्राण्ट्स तक कन्फाइन रहना चाहिए। स्कोप ऑफ डिबेट इतना ही है। ... (व्यवधान) यह रूल हमने नहीं बनाया है।

HON. DEPUTY-SPEAKER: There is no Point of Order. Shri Moily, please continue and try to be brief as there are other Members in your Party who would like to speak.

SHRI M. VEERAPPA MOILY: If they interfere with my speech, then that much of time should be deleted and added upon to my allotted time.

The point which I am referring to is about referring the Bill to the Joint Select Committee. This should be again referred to the Joint Select Committee because the Standing Committee has the advantage or they have the domain knowledge of the subject. They are dealing with it in every meeting. That is how, they have the domain expertise to deal with the subject and effectively address the problems.

Our friend raised a rightful objection. The point is, it will affect the people. Tomorrow, because of this, if the trust of the depositors in the bank goes away, then panic will be created and there will be a run on the banks. Banks may become bankrupt tomorrow. Is it not relevant to be raised here? If the banks become bankrupt or if the depositors lose their money, will it not be relevant to us? Already our domestic savings rate is coming down very sharply. It was 37 to 38 per cent. Now without this Bill, it has come down to less than 30 per cent. The soundness of the economy of any country depends upon its domestic savings. I do not think you require any economic theorist to speak on that point. It is basic elementary principle of State economy. With this Bill, again more panic will be created and as a result depositors may start withdrawing and there may be a run on the banks.

That is why, I am warning you on this aspect. It is quite a relevant subject here. I am not going to question the methodology as regards GDP because you have chosen to change the methodology after 2015. To that extent, there is a two

per cent jump in GDP because of your change in methodology. You have rightly changed the methodology and I am not questioning the change of methodology. But that 5.7 per cent according to the methodology adopted after 2015 is equivalent to 3.7 per cent of the earlier methodology as regards GDP. This is what you need to address sometimes. The economy should not be misunderstood.

Of course, we welcome the rating recently given by Moody's. There was a big celebration. Everybody celebrated it. Prime Minister celebrated it; you and we also have celebrated it but what does Moody's rating upgrade means? They said that because of some of the measures taken like GST, demonetization and other major reforms, economy will grow.

It never said, "It has grown". The impact is not studied by them. I FOR one support reforms in the economy and in the financial systems. You have not implemented the expenditure reforms. None of the three Reports given by Shri Parthasarathy Shome has seen the light of the day.

As far as infrastructural projects are concerned, they remained muted in the first quarter of 2017-18. Without the infrastructural projects taking off, how can there be improvement in the economy or in the mood of the economy? This is the lowest quarterly project announcement since June 2014. It is the lowest. It is disappointing that India is missing out on the global revival in economic growth. This is the truth. When there is no revival, how can you say that our image is up? That is only on a hypothetical basis. The number of stalled projects, in fact, has increased for the sixth straight quarter accounting for more than 30 per cent of the total infrastructural projects under implementation. With this, how can you say that there is a progress? How can you say that your ranking has increased? By that, you will be undermining your own Government.

In fact, if there is no realisation about the deficiencies, then you will never benefit. Ultimately, you are the sufferer. We do not have a sadistic satisfaction that you suffer and we enjoy though it is good for us during the elections. We do not make politics out of your failure. You may do it. Inflating your own image by a

wrong unrealistic statistics is going to harm you alone. Ultimately, it would harm the country also.

There is a shortage in tax revenue, both direct and indirect. The fiscal deficit target may not be met. How can you do it if there are no resources? In the case of direct taxes, there is a steep decrease. How is the Government going to mobilise additional funds? I would like to know that from you. I do not think it is in violation of any rule. I do not think this plea of mine is in violation of any rule as was alleged by the hon. Member.

According to the latest World Inequality Report, India's top one per cent earners received 22 per cent of the national income in 2014. So, the inequality has increased. The RBI has also said that there will not be reduction in the rate of interest. The RBI has cut interest rates only by 200 basis points up to August, 2017. While the Government has been putting pressure on the RBI, the RBI is not in a position to oblige the Government. There is a conflict between the Government and the RBI.

The income tax data for the annual year 2015-16 captures India's income inequality. A handful of people pay the bulk of our tax. Companies account for half of the total tax liability. Ninety-six per cent of the tax payers pay only nine per cent of taxes in India because there is no money. Forget about unemployment, which is very high, even the participation in the employment process is very high. It can happen only in the most un-developed country. Are we to say that our country has again been relegated to un-developed status? Is it your case? Is that why the labour participation percentage has come down very steeply? It is a serious concern for any country. In that case we cannot say that we are a developing country. The number of crorepatris has grown sharply. That has increased by 22 per cent by 2015-16. This is why you are accused that you are only for the corporates.

Sometimes it is also said that your Government is suit boot *ka sarkar*. You have to deny that. I want you to deny. For that, you have to build up your

economy. This is the inequality status or the criteria given by the World Bank. All States barring Delhi reported revenue losses in October on account of Goods and Services Tax. That is why, you are required to pay a compensation of Rs. 4,500 crore to the States during this period. We implemented VAT effectively and purposefully. I think from day one we have not paid any compensation because the law was chiselled out in such a way that it was a flawless one and that is why it could be implemented perfectly whereas GST is full of flaws. That is why, implementation has become very difficult.

The GST Council has slashed rates on 215 items. Of course, Gujarat Assembly Election has become a blessing in disguise for the people. You have done it with a motive. But, of course, if it helps the people it is alright. Then, our pressure on you was too much. About Gabbar Singh tax, we should not have said it at that time. If we have not said that, at the last minute you would not have reduced it. That would have worked in favour of the Congress Party. But it has helped you. We are helping you to a certain extent. Otherwise, why should you reduce the tax rates on 215 items? If it is not Gabbar Singh, if you say that it is a very smooth and a good taxation measure, why should you change it? How many times have you changed the notifications? How many items have you included and excluded? This is very important.

Then, there is a report saying that there is a low factory growth due to GST and the net growth in the second quarter has come down to 1.5 per cent. This is the result of the implementation of GST. There is absolutely no fiscal consolidation whatsoever in the last financial year by this Government and there is no hope that they are going to consolidate the economy of the country. The Government has set a fiscal deficit target of 3.2 per cent of GDP for 2017-18. It has gone awry with all the expenditure which is expected. How do you say that this target would be achieved? Merely talking about target is not going to help you? In addition to that, even the Chief Economist of CRISIL said that the Government may move slowly towards 3 per cent fiscal deficit target and defer it by a year or two. This is their

estimate. There should be honesty in presenting the facts before this House and I find it lacking here. I expect honesty from a Minister like Shri Arun Jaitely while presenting the facts. I agree that there are two roles for him.

HON. DEPUTY SPEAKER: Please conclude.

SHRI M. VEERAPPA MOILY: Sir, kindly give me another 10 minutes.

HON. DEPUTY SPEAKER: In that case, others from your Party may not be in a position to speak.

SHRI M. VEERAPPA MOILY: Do not become very strict. No doubt, we are under your mercy.

Sir, this is what has happened and there is no hope that the Government is going to maintain the fiscal deficit target. What are the resources with you? How are you going to do it? Then, there is the fear of bank failure. It is a question of trust. The Financial Resolution and Deposit Insurance Bill is again a big problem for keeping the trust in the banks. What is required for the banks is not to retain the deposit of the depositors. What is required is capital adequacy which has to be infused by the Government. It cannot be infused by any other third agency. You have a responsibility to do it. But you are merely giving a slogan of merging the banks or merely saying that NPAs have increased. You have not solved the problem of NPAs. What will be implication of haircut in the NCLT by making a provision for that and how much money has to be foregone in the banking sector? This is a matter which only the future can tell.

The present is uncertain with this kind of legislation. Even the future is uncertain. That is what I would like to say on this. There are many things which I would like to say but there is not much time. You know that out of the term deposits accounts, 67 per cent of the total accounts are of less than Rs 1 lakh, which holds only 8.6 per cent of the term deposits in value. Even this is not a practical thing.

The C&AG Report on Direct Taxes has raised troubling questions. According to the Report of the C&AG, there have been persistent and pervasive

irregularities in respect of corporation tax and income tax assessment cases over the years. ...\* in anxiety, gave an estimated loss of Rs. 1.76 lakh crore in 2G. He had been awarded for this. You have awarded him. I think, he will return all those awards. He has to resign from all those posts and tender apology to the country. Our investment profile projection to the outside world has been severely damaged because of such irresponsible reports given by the then C&AG. In recent Report, it is said that there have been persistent and pervasive irregularities in respect of corporation tax and income tax assessment cases over the years. This gives an impression that you are helping the big corporates.... *(Interruptions)*

श्री निशिकांत दुबे: सर, मेरा पॉइंट ऑफ ऑर्डर है। ... (व्यवधान)

SHRI M. VEERAPPA MOILY : This is the report of C&AG.... *(Interruptions)*  
Then bring out a legislation for rejecting the C&AG Report. ... *(Interruptions)* We are in for a game. ... *(Interruptions)*

श्री निशिकांत दुबे: ये सीएजी को क्वोट नहीं कर सकते हैं।... (व्यवधान)

HON. DEPUTY SPEAKER: I will go through the records and see if there is anything objectionable.

... *(Interruptions)*

SHRI M. VEERAPPA MOILY : You can pass a resolution for rejecting the Report of C&AG. ... *(Interruptions)* This is the Report of the C&AG. It is not my Report. I have not made up any new case. ... *(Interruptions)* That is why, I am saying that they are not prepared to hear unpleasant things.... *(Interruptions)* They want to hear only the pleasant things.... *(Interruptions)*

HON. DEPUTY SPEAKER: Please wind up.

... *(Interruptions)*

SHRI M. VEERAPPA MOILY : As far as increase in Direct Taxes is concerned, I am just giving you a small figure. In 2013, there was 54.1 per cent increase in Direct Tax payers. In 2015, it was 38.8 per cent. In 2016, it was 14.4 per cent.

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\* Not recorded



This is a proof to say that this Government is for the corporates. It is a corporate party. Share in tax revenue has also reduced very badly.

You are saying that you are against the black money. Let me know, at this juncture, how much black money, which was stashed outside, has been brought back? You have promised that Rs. 15 lakh will be deposited in the accounts of every citizen of this country. How much have you deposited in their accounts? We would like to know about it. You are creating another layer of black money through Paytm, etc. Our money, our country's money has been stashed away by the Chinese agency like Alibaba. There is no regulation. Only speeches have been made either by the RBI or the Income Tax Department or by the SEBI. Unfortunately, no proper action has been taken. We would like to know as to what action you will be taking. Ultimately, you will become panic and say that this is the black money; the RBI will say that it is black money; and the Income Tax Department is investigating into the matter. But, what action have you taken on that? A foreign agency is stashing our own money through some illegal means....

*(Interruptions)*

HON. DEPUTY SPEAKER: Please conclude now.

... *(Interruptions)*

SHRI M. VEERAPPA MOILY: I am concluding now. The economy is in a very bad shape. There is no attempt or effort to save it except the speeches. There is a total scarcity in the management of finance.

**डॉ. रमेश पोखरियाल निशंक (हरिद्वार) :** माननीय उपाध्यक्ष महोदय, मैं माननीय वित्त मंत्री जी द्वारा पेश किये गये अनुपूरक अनुदानों की माँगों के समर्थन में बोलने के लिए खड़ा हुआ हूँ।

माननीय उपाध्यक्ष महोदय, माननीय वित्त मंत्री जी ने वर्ष 2017-18 की पूरक अनुदान की माँगों के दूसरे चरण में 76 अनुदान माँगों और तीन विनियोग विधेयक के लिए 66113.34 करोड़ रुपये के सकल अतिरिक्त व्यय को अधिकृत करने हेतु संसद का अनुमोदन प्रस्तावित किया है। इनमें से निवल नकद प्रस्ताव 33,379.99 करोड़ रुपये हैं, जबकि सकल अतिरिक्त व्यय की राशि 32,732.05 करोड़ रुपये हैं। जो मंत्रालय की अतिरिक्त आय है, उसे भी इसके समतुल्य किया जाएगा। यह भी अपने आप में एक महत्वपूर्ण बात है।

महोदय, मैं वित्त मंत्री जी और इस सरकार को बधाई देना चाहता हूँ कि यदि सरकार की प्राथमिकताओं में देखा जाए, तो शीर्ष प्राथमिकता किसानों के कल्याण की है। किसानों के कल्याण के लिए जहाँ फार्म सेक्टर के लिए 3745 करोड़ रुपये का प्रावधान किया गया है, वहीं यूरिया सब्सिडी की दृष्टि से 20,532 करोड़ रुपये का प्रावधान करके साबित किया है कि यह सरकार किसानों की सरकार है। किसानों को सरकार द्वारा हर स्तर पर सहयोग दिया जाएगा।

माननीय उपाध्यक्ष महोदय, मैं समझता हूँ कि किसी भी राष्ट्र का विकास देखा जाए, तो सड़कें वहाँ की धमनी-तंत्र होती हैं। राष्ट्र के उन्नति, विकास और समृद्धि में उसका बहुत बड़ा योगदान होता है। जिस तरह से, राष्ट्रीय राजमार्गों के लिए 15,908 करोड़ रुपये का प्रावधान इस अनुपूरक अनुदान की माँगों में किया गया है, इसके लिए मैं अपनी सरकार को बधाई देना चाहता हूँ। यह रेलवे सेक्टर के लिए उठाया गया एक क्रांतिकारी कदम है।

माननीय उपाध्यक्ष महोदय, राष्ट्रीय राजमार्ग और रेलवे को अविस्थापनाओं की दृष्टि से पूरे देश की रीढ़ की हड्डी कहा जा सकता है। इन दोनों ही क्षेत्रों के लिए हमारी सरकार ने बहुत अच्छा काम किया है और इन दोनों क्षेत्रों के लिए अतिरिक्त बजट दिया है। यह इस बात का द्योतक है कि इन क्षेत्रों में बहुत अच्छी तरह काम हो रहा है। इन क्षेत्रों के लिए अतिरिक्त बजट की व्यवस्था की जा रही है। रेलवे के लिए 2,383 करोड़ रुपयों का अतिरिक्त प्रावधान किया जा रहा है। यह राशि रेल मंत्रालय को रेल मार्गों के सशक्तीकरण के लिए दी गई है। इसके लिए भी मैं मंत्री जी को बहुत-बहुत धन्यवाद देना चाहता हूँ।

माननीय उपाध्यक्ष महोदय, अभी मनरेगा के बारे में बात चल रही थी। वे लोग मनरेगा की बात कर रहे थे, जिन्होंने न कभी मनरेगा को देखा है और न ही कभी उसकी उपलब्धियों की समीक्षा की है। हमारी सरकार ने पिछली बार मनरेगा के तहत हर हाथ को काम देने की दृष्टि से 48 हजार करोड़ रुपये मनरेगा को दिये जाने का प्रावधान किया था। आज वह पैसा सीधे मज़दूरों के खातों में जा रहा है और उनके हाथों को काम मिल रहा है। मैं इसके लिए भी अपनी सरकार को बधाई देना चाहता हूँ। उस मज़दूर ने इतना

काम किया है कि इस समय उसके लिए 8,394.59 करोड़ रुपये का अतिरिक्त व्यय मनरेगा के क्षेत्र में किया जा रहा है। यह इस बात को प्रदर्शित करता है कि गरीबों को और हर हाथ को काम देने की दिशा में हमारी सरकार सशक्त तरीके से काम कर रही है।

माननीय उपाध्यक्ष महोदय, देश की आजादी के 70 वर्षों के बाद भी हमारे 18 हजार गाँव अंधेरे में डूबे हुए थे। मैं इसके लिए प्रधान मंत्री जी को बहुत-बहुत बधाई देना चाहता हूँ कि उनकी नजर 70 वर्षों से इस अंधेरे को झेल रहे इन गाँवों पर पड़ी। प्रधान मंत्री सौभाग्य योजना में इन 18 हजार गाँवों के विद्युतिकरण का लक्ष्य रखा गया था। इस काम के लिए अतिरिक्त 1,033.8 करोड़ रुपयों का प्रावधान किया गया है। मैं माननीय वित्त मंत्री जी को इसके लिए धन्यवाद देना चाहूँगा।

माननीय उपाध्यक्ष महोदय, मोइली साहब अभी जी.एस.टी. की बात कर रहे थे। आज जी.एस.टी. परिषद को बहुत सशक्त बनाया गया है। यह ऐसा क्रांतिकारी निर्णय है जो भारत को पूरे विश्व में आर्थिक प्रबंधन के शिखर पर पहुँचाता है। यह स्वाभाविक है कि जब सरकार इतना बड़ा निर्णय लेगी, तो वह निर्णय अचानक ही लागू नहीं हो सकता है। उसके अचानक लागू होने से सारी व्यवस्थाएँ भी पटरी पर नहीं आ सकती हैं। इसके लिए धैर्य रखना होगा। इसके लिए 960 करोड़ रुपयों का प्रावधान किया गया है, ताकि जी.एस.टी. लागू करने में जो भी परेशानियाँ सामने आ रही हैं, उन्हें सफलतापूर्वक दूर किया जा सके और समूचे देश में एक टैक्स की प्रणाली लागू कर के सफलता को अर्जित किया जा सके।

### **15.00 hrs**

श्रीमन्, सरकारी कर्मचारियों का विकास में निश्चित रूप से योगदान होता है। हमारी सरकार श्रमिक, कारीगर, व्यापारियों का ध्यान रखती है, वहीं सरकारी कर्मचारियों का भी ध्यान रखा गया है और सातवें वेतन आयोग की सिफारिशों को लागू करने के लिए 5905 करोड़ रुपये की धनराशि दी गयी है। मैं सरकार को बधाई देता हूँ और कर्मचारियों को भी इसके लिए शुभकामनाएं देना चाहता हूँ।

श्रीमन्, स्वस्थ भारत के लिए प्रधान मंत्री जी ने संकल्प लिया था और मैं वित्त मंत्री जी को धन्यवाद देना चाहता हूँ कि प्रधान मंत्री जन औषधि योजना के तहत हजारों केन्द्र खोलकर जीवनरक्षक दवाइयाँ सीधे गरीबों के हाथ में देना सुनिश्चित किया है। वहीं टीकाकरण के लिए 5198 करोड़ रुपये दिए गए हैं, इससे हमारे देश का बच्चा और भविष्य स्वस्थ और सुरक्षित रहेगा। इसके लिए मैं उनको धन्यवाद देता हूँ।

श्रीमन्, विकास के लिए जो समुचित संसाधन और प्रबंध हैं, मैं यह देख रहा हूँ कि जो-जो महत्वपूर्ण विभाग हैं और जिन्होंने काम किया है, उनको अतिरिक्त बजट का आबंटन हुआ है। मैं इसके लिए सरकार को बधाई देना चाहता हूँ और मैं यह समझता हूँ कि वित्त मंत्रालय के लिए वर्ष 2017 में वृद्ध और मजबूत आर्थिक नीतियों और सतत विकास के लिए और जो सुधारों को लागू किया है, यह वर्ष निश्चित

रूप से आर्थिक व्यवस्था की दृष्टि से ऐतिहासिक है। यह स्वर्णिम अक्षरों में लिखा जाने वाला वर्ष वित्त मंत्रालय के इतिहास में होगा। मैं इन बातों को इसलिए कह रहा हूँ कि यदि एक ओर देखेंगे तो जहां विश्व में आर्थिक मंदी चल रही थी, लेकिन अनियमित मानसून के बावजूद हमारी विकास दर 6.3 प्रतिशत रही है जो विश्व की सर्वाधिक विकास दर वाली प्रमुख आर्थिक व्यवस्था है। इतना ही नहीं, मैं समझता हूँ कि जीएसटी, नोटबंदी, सशक्त मौद्रिक नीति, ढांचे का विकास, सार्वजनिक बैंकों में निवेश, आधार कार्ड आधारित खाते हों या प्रत्यक्ष लाभ हस्तांतरण का विषय हो, ये सभी कदम भारतीय अर्थव्यवस्था के सशक्त आधार के रूप में नये युग का सूत्रपात करने में महत्वपूर्ण साबित हुए हैं। यदि वैश्विक परिदृश्य से देखा जाए तो विश्व की जीडीपी दर 3.6 प्रतिशत है, विकसित देशों की 2 प्रतिशत है और हमारी विकास दर 6.7 प्रतिशत से 7 प्रतिशत रहने का अनुमान है। इसकी तुलना में यदि चीन को देखा जाए तो उसकी विकास दर वर्ष 2017 में 6.8 थी, लेकिन वर्ष 2018 में उसकी विकास दर 6.5 प्रतिशत रहने का अनुमान है। मैं समझता हूँ कि विकास की दर में भारत ने चीन को पीछे छोड़कर शिखर को चूमा है, जिसके लिए मैं सरकार को बधाई देना चाहता हूँ।

श्रीमन्, यदि देखा जाए तो चार सौ बिलियन डॉलर इससे पहले कभी नहीं था। यह अब तक के इतिहास में सर्वाधिक विदेशी मुद्रा भंडारण है, जिसके लिए हमारी सरकार बधाई की पात्र है। अभी देश और विदेश की संस्थाओं की टिप्पणियों की चर्चा यहां हो रही थी। मेरा कहना है कि देश-विदेश में हमारे प्रधान मंत्री और वित्त मंत्री जी की नीतियों सराहना हो रही है। एपेक्स सम्मेलन में यूएस के राष्ट्रपति ट्रम्प ने प्रधान मंत्री नरेन्द्र मोदी जी की जमकर तारीफ की और कहा कि भारत की विकास यात्रा आश्चर्यजनक है। भारत ने अपने बढ़ते मध्यम वर्ग के लिए नये अवसरों का सूत्रपात किया है। यह बात अमेरिका बोल रहा है, यह मैं नहीं बोल रहा हूँ। अंतर्राष्ट्रीय मुद्रा कोष की अध्यक्ष क्रिस्टीन लेगार्ड ने प्रधान मंत्री मोदी जी की विमुद्रीकरण और जीएसटी की प्रशंसा करते हुए कहा कि भारतीय अर्थव्यवस्था सबसे मजबूत रास्ते पर है। पूरी दुनिया ने इसकी प्रशंसा की है। अमेरिकी पीयू शोध संस्थान जो दुनिया का सर्वाच्च आर्थिक क्षेत्र का शोधकर्ता है, उसने सर्वेक्षण के तहत कहा है कि लगभग 90 प्रतिशत लोग प्रधान मंत्री नरेन्द्र मोदी जी की इन नीतियों से सहमत हैं।

यदि पूरी दुनिया के लोग और पूरे देश के 90 प्रतिशत लोग सहमत हैं तो मैं समझता हूँ कि यह सरकार की बड़ी उपलब्धि है। विश्व बैंक के अध्यक्ष ने मोदी सरकार के वित्तीय प्रबंधन और कौशल की प्रशंसा में कहा है कि जी.एस.टी. का भारतीय अर्थव्यवस्था पर सकारात्मक प्रभाव पड़ेगा।

हाल में यदि देखा जाए, मंदी में भी यह कहा गया है कि नरेन्द्र मोदी जी के नेतृत्व में भारत की आर्थिक उपलब्धियां शानदार रही हैं। यह विश्व बैंक के अध्यक्ष की टिप्पणी है। यदि देखा जाए, मैं उल्लेख नहीं करना चाहता हूँ, लेकिन दुनिया का कौन सा देश है, कौन सी संस्था है या कौन अर्थतंत्र से जुड़ा हुआ

इंसान है, जिसने भारत की जी.एस.टी. और अर्थ नीति का खुलकर समर्थन नहीं किया या प्रशंसा नहीं की। महंगाई पर भी नियंत्रण हुआ है। मुद्रास्फीति पूरी तरह से नियंत्रण में है, वित्तीय घाटा कम हुआ है। मैं यह समझता हूँ कि प्रत्यक्ष कर संग्रहण के महत्वाकांक्षी लक्ष्यों की प्राप्ति के लिए जो कदम उठाए हैं, उसी का कारण है कि मुद्रास्फीति 4.88 पर नियंत्रित करने में सरकार ने सफलता पायी है। जहां तक व्यापार सुगमता का विषय है, व्यापार सुगमता के सूचकांक ने 30 पायदान की छलांग लगायी है। इसलिए मैं यह समझता हूँ कि जो आर्थिक सुधार गवर्नमेंट ने किए हैं वह न केवल देश के लिए जबरदस्त हैं, बल्कि विश्व के लिए अनुकरणीय हैं।

‘सबका साथ, सबका विकास’ यशस्वी प्रधान मंत्री जी ने बनारस में कहा था कि हमारा राष्ट्र, हमारी सरकार और हमारे बैंक, ये सभी गरीबों के लिए हैं और यह भी कहा था कि सबका साथ, सबका विकास में सबको साथ लेकर चलेंगे। मैं यह समझता हूँ कि जो लोग नोटबंदी और जी.एस.टी. पर भारतीय अर्थव्यवस्था पर नकारात्मक टिप्पणी कर रहे थे, जी.एस.टी. और नोटबंदी पर जनता ने जो मुहर लगायी है, जिसमें चाहे गुजरात का चुनाव रहा हो और चाहे हिमाचल का चुनाव रहा हो, पूरे देश के लोगों ने इस अर्थव्यवस्था पर मुहर लगायी। उत्तर प्रदेश में स्थानीय निकाय चुनाव में एकतरफा करके साबित कर दिया कि इस गवर्नमेंट की जो नीति है, उस पर गली-गली का बच्चा-बच्चा भी सराहना कर रहा है। वहां हमारी एक पार्टी तो खाता तक नहीं खोल पायी। उनको यह समझना चाहिए। मुझे कई बार लग रहा था। मेघवाल जी पिछली बार एक कविता कह रहे थे। उन्होंने गालिब का एक छोटा सा शेर कहा था-

“ उम्र भर इस भूल में जीते रहे गालिब,

कि धूल चेहरे पर थी और हम आइना पोछते रहे।”

मैं समझता हूँ कि यदि आपकी आर्थिक नीतियां ठीक होतीं तो आपकी भी पूरी दुनिया इसी तरह से सराहना करती, विश्व बैंक भी सराहना करता, अमेरिका के राष्ट्रपति भी सराहना करते और दुनिया के तमाम देश आपकी सराहना करते। अब आप नहीं कर पाए तो हम क्या कर सकते हैं। इसलिए मैं समझता हूँ कि यह जो नोटबंदी, विमुद्रीकरण का फैसला था, क्योंकि माना कि फैसला कड़ा था, लेकिन तमाम परेशानियों के बाद भी पूरा देश नरेन्द्र मोदी के साथ खड़ा था। आपने कहा कि आप लोगों को परेशानी में डाल रहे हैं। मैं यह कहना चाहता हूँ कि बिना भेदभाव के यह सरकार पूरी ताकत के साथ आगे बढ़ रही है। निश्चित रूप में विश्व के आर्थिक विशेषज्ञों ने भारत की तुलना एक दैदीप्यमान केन्द्र के रूप में की है। यह छोटी बात नहीं है। पूरी दुनिया इस बात की सराहना कर रही है।

श्रीमन, मैं मोइली साहब को सुन रहा था। यह राष्ट्रीय घाटा और कर राजस्व में क्या इनको उछाल नहीं दिखायी देता? मैं देखता हूँ कि वर्ष 2013-14 में हमारा जो राजकोषीय घाटा था, वह 4.5 प्रतिशत था, जबकि वर्ष 2016-17 में 3.5 प्रतिशत पर आ गया। यह हमारी सशक्त आर्थिक नीतियों का परिणाम है। इन

टिप्पणियों को आप सकारात्मक क्यों नहीं कर रहे हैं? यही नहीं, वर्ष 2016-17 में जो कर राजस्व 16.8 प्रतिशत बढ़ा। आप पिछले वर्ष अप्रैल से लेकर अक्टूबर तक की तुलना करेंगे तो इसमें 19.5 प्रतिशत की बढ़ोतरी दर्ज हुई है। मैं इसके लिए वित्त मंत्री जी को बहुत बधाई देना चाहता हूँ।

ऐतिहासिक काम हो रहे हैं, ऐतिहासिक प्रगति हो रही है। यदि एफडीआई के क्षेत्र में भी देखा जाए तो हम अमेरिका को भी पीछे छोड़कर नम्बर एक पर आए हैं। जहां इस देश पर किसी को भरोसा नहीं होता था, आज पूरी दुनिया में हम एफडीआई के क्षेत्र में नम्बर एक हुए हैं। 2016 में हम 6.2 बिलियन डालर का निवेश लाये थे और अप्रैल से अक्टूबर 2017 में विदेशी निवेश की तुलना यदि अमेरिका से करें तो हमारा निवेश 37.7 बिलियन डालर है, जबकि अमेरिका का इससे कम है। इसलिए यह इस देश के लिए गौरव का विषय हो सकता है कि हमने विश्वसनीयता के क्षेत्र में भी पूरी दुनिया में नम्बर एक पद हासिल किया है। वहीं विकास की दर में हम पूरी दुनिया में शिखर पर जा रहे हैं, एफडीआई के क्षेत्र में पूरी दुनिया हम पर भरोसा कर रही है।... (व्यवधान)

**श्री तथागत सत्यथी (धेन्कानल):** ये कौन सी रिपोर्ट से आप बोल रहे हैं।

**डा.रमेश पोखरियाल निशंक :** मैं आपको ये सभी रिपोर्ट्स दे दूंगा, ये वैधानिक हैं। आप चिंता न करें, जितना मैं कह रहा हूँ, मैं आपको एक-एक रिपोर्ट दूंगा। आपको भी पूरी रिपोर्ट पढ़ लेनी चाहिए थी। मैं यह समझता हूँ कि ये परिवर्तनकारी सुधार हैं। सार्वजनिक क्षेत्र के बैंकों की बात आ रही थी कि एनपीए के लिए क्या किया जाए, दो लाख करोड़ रुपये से भी अधिक की व्यवस्था सरकार के द्वारा इसलिए की गई है ताकि एनपीए के खाते ठीक हो सकें। मैं समझता हूँ कि शायद कुछ लोगों को इसके बारे में जानकारी नहीं है। लोगों को यह मालूम नहीं है समेकन के लिए वैकल्पिक व्यवस्था की गई है और पीएमजेडीवाई और एपीवाई ने इस देश में इसी समय उल्लेखनीय प्रगति की है, जिसके बारे में सभी लोगों को मालूम होगा। मैं यह समझता हूँ कि जहां विदेशी मुद्रा के मामले में हम पूरे विश्व में नम्बर एक हैं, देश की आजादी के बाद सारे रिकार्ड टूटे हैं। विकास की दर में हम पूरी दुनिया में नम्बर एक हुए हैं। एफडीआई के क्षेत्र में भी हमने पूरी दुनिया में शिखर पर स्थान बनाया है, वहीं विनिर्माण, बिजली, गैस, जलापूर्ति और अन्य उपयोगी सेवाओं, व्यापार, होटल प्रबंधन, संचार और प्रसारण के क्षेत्र से जुड़ी सारी सेवाओं में यदि देखा जाए तो 2016-17 की जो दूसरी तिमाही थी, उसकी तुलना में 2017-18 की दूसरी तिमाही में देखा जाए तो 6.0 प्रतिशत ज्यादा रही है, यह ऐतिहासिक वृद्धि है।

वह मूडीज के बारे में चर्चा कर रहे थे। आप कहते हैं कि मूडीज की रिपोर्ट ठीक नहीं थी तो मैं पूछना चाहता हूँ कि भारत को स्थानीय और विदेशी मुद्रा में जारीकर्ता रेटिंग में बीएए-3 से बढ़ाकर बीएए-2 में क्यों लाए हैं। यह श्री से टू में आए हैं। इसलिए यह जो रेटिंग हुई है, इससे संबंधित सकारात्मकता से बढ़कर स्थिरता की भी रेटिंग हुई है। मैं यह समझता हूँ कि जो रेटिंग हुई है, मूडीज ने अपनी रिपोर्ट और

आंकड़ों में कहा है, आप इसे नहीं नकार सकते। इससे न केवल महंगाई कम हुई है, बल्कि राजकोषीय घाटे में भी भारी कमी आई है, यह इसकी उपलब्धि रही है। विश्व बैंक के कारोबार में सुगमता, सूचकांक में भारत 182वें पायदान पर था, अब सौवें स्थान पर आया है। मैं यह समझता हूँ कि विश्व का कोई देश इतने कम समय में इतनी बड़ी छलांग लगाने वाला नहीं है, भारत दुनिया का पहला देश है, जो इतने कम समय में अपने आपको इतनी ऊपर लाया है। दक्षिण एशिया और ब्रिक्स देशों में हम एकमात्र ऐसे देश हैं, जो इस साल की यूओडीबी रिपोर्ट में सर्वाधिक बेहतर प्रदर्शन करने वाली अर्थव्यवस्थाओं में शुमार होने में हम सफल रहे हैं। माननीय सदस्य पूछ रहे थे, मैं उन्हें यह रिपोर्ट जरूर दूंगा। मैं समझता हूँ कि विकास की गति तेज हुई है। जीडीपी की आप चर्चा कर रहे थे, प्रथम तिमाही में जो सकल घरेलू उत्पाद 5.7 प्रतिशत था, लेकिन दूसरी तिमाही में यह बढ़कर 6.3 प्रतिशत हुआ। यह एक साथ जो इतनी वृद्धि हुई है, ऐसी पहले कभी नहीं हुई, यह भी इतिहास में पहली बार इतने कम समय में हुई है।

श्रीमन, लेकिन हम बहुत तेजी से आगे बढ़ रहे हैं। जीडीपी की तरह जीवीए की जो वास्तविक वृद्धि दर है, वह प्रथम तिमाही में 5.6 प्रतिशत थी, जबकि दूसरी तिमाही में बढ़ कर 6.1 प्रतिशत हुई है। यह भी एक ऐतिहासिक छलांग है। बिजली और अन्य उपयोगिता के क्षेत्र में यदि देखेंगे तो 7.6 प्रतिशत की वृद्धि हुई है और संचार के क्षेत्र में 9.9 प्रतिशत की हुई है। यह वृद्धि का जो सीधा-सीधा आंकड़ा है और सेवा के क्षेत्र में दूसरी तिमाही में सात प्रतिशत की जो वृद्धि हुई है, यह इस बात को प्रदर्शित करती है कि हमारी आर्थिक नीति सशक्त और सबल है, हम जिस रास्ते पर चल रहे हैं, वह न केवल इस देश के लिए जरूरी है, बल्कि हमारी आर्थिक व्यवस्था और आर्थिक प्रबंधन विश्व के लिए अनुकरणीय भी है।

श्रीमन, काले धन की बात हो रही थी, विमुद्रीकरण की बात हो रही थी, नोट बंदी की बात हो रही थी। विमुद्रीकरण काला धन बाहर निकालने के लिए सही कदम था। काला धन को वापस लाने के लिए यह क्रांतिकारी कदम तो हमारी सरकार ने ही उठाया है, हमारे प्रधान मंत्री जी ने ही उठाया है, हमारे वित्त मंत्री ने ही उठाया है। इतना ही नहीं 09 नवंबर, 2016 से 28 फरवरी, 2017 तक 818 करोड़ रुपये की राशि भी जब्त की है। यह काम इन्होंने पहले क्यों नहीं किया? इनको जवाब देना चाहिए। दूसरी बात यह है कि यदि देखा जाए तो 9334 करोड़ रुपये की अघोषित आय को भी पकड़ा है। आप बताएं कि आपने इससे पहले क्यों नहीं किया था? आपको तो करना चाहिए था।

श्रीमन, करदाताओं की कितनी वृद्धि हुई है। मुझे तो आश्चर्य हुआ है कि करदाताओं की कितनी वृद्धि हुई है और आप लोग कह रहे हैं कि लोग कर ही नहीं दे रहे हैं। यदि यह देखा जाए तो वित्तीय वर्ष 2015-16 से ले कर वित्तीय वर्ष 2016-17 तक की अवधि के दौरान करदाताओं की जो संख्या है, उसमें 26.6 प्रतिशत की वृद्धि हुई है। यदि मैं आय कर विभाग के आंकड़ों को देखूँ तो अक्टूबर, 2017 तक 4.39 लाख करोड़ रुपये हो गए हैं, जो पिछले वर्ष की तुलना में 15.2 प्रतिशत ज्यादा है और आप कह रहे हैं कि

लोग आय कर नहीं दे रहे हैं। पता नहीं आप कहां से आंकड़े ला रहे हैं? जो दाखिल किए गए ई-रिटर्न हैं, उनमें भी 27.95 प्रतिशत की वृद्धि हुई है। यह वृद्धि आज तक तो कभी नहीं हुई थी, नहीं तो आपको बताना तो चाहिए। इसलिए मैं यह समझता हूँ कि विकास हो रहा है।

श्रीमन, हमारी सरकार ने फर्जी कंपनियों के खिलाफ भी कड़ी कार्रवाई की है। मैं बताना चाहता हूँ कि 2.24 लाख फर्जी कंपनियों को बंद किया गया है और न केवल बंद किया गया है, बल्कि ये जो मुखौटे वाली फर्जी कंपनियाँ थीं, उनसे 29 हजार 213 करोड़ रुपये की अघोषित आय भी चिन्हित की गई है। यह कोई छोटी बात तो नहीं है? ये किसकी कंपनियाँ थीं? क्या यह पहले कभी हुआ था? यह पैसा कहाँ जा रहा था? इन दो लाख कंपनियों को कौन ले कर चला रहा था? यह हो क्या रहा था? ...(व्यवधान) ये कंपनियाँ किनकी थीं?

श्रीमन, मैं अपने यशस्वी वित्त मंत्री जी को बहुत बधाई देना चाहता हूँ। मैं कहता हूँ कि हमारी सरकार सर्वे भवन्तु सुखिनः सर्वे सन्तु निरामया की भावना से सभी के सर्वांगीण विकास के लिए प्रतिबद्ध है। देश के अंतिम व्यक्ति तक विकास पहुंचे। उसे सामाजिक, आर्थिक, विकास की मुख्य धारा में शामिल किया जाए।

उपाध्यक्ष महोदय, देश की आर्थिक नीतियों की कुशल वित्तीय प्रबंधन की पूरे विश्व में आज चर्चा हो रही है। केवल देश ही नहीं बल्कि पूरा विश्व ही हमारे वित्तीय कौशल का लोहा मान रहा है। यह सब हमारी सरकार ने ही किया है, किसी और ने नहीं कहा है।

श्रीमन, मैं वित्त मंत्री जी का धन्यवाद करता हूँ कि उन्होंने बजट प्रस्तुत करते समय सन् 2014 की जो आधारशिला रखी थी, तब उन्होंने कहा था कि कृषि, सामाजिक क्षेत्र, ग्रामीण विकास, शिक्षा एवं कौशल विकास, ढांचागत विकास, वित्तीय सुधार, व्यापार करने में सुविधा, वित्तीय अनुशासन, टैक्स सुधार के क्षेत्र में सरकार निरंतर कार्य कर देश को प्रगति पथ पर सफलतापूर्वक ले जा रही है। यह टिप्पणी हमारे वित्त मंत्री जी ने बजट प्रस्तुत करते हुए सन् 2014 में की थी। इसलिए मैं समझता हूँ कि हमारी सरकार बहुत तेज़ी से सभी क्षेत्रों में आगे बढ़ रही है।

श्रीमन, मैं हिमालय से आता हूँ। हिमालय देश का माथा है, भाल है। हिमालय का क्षेत्र देश की आस्था भी है। मैं जरूर चाहूंगा कि हमारे क्षेत्र की ओर विशेष ध्यान रखा जाए। वैसे तो हमारे वित्त मंत्री जी ने हिमालय के क्षेत्र के लिए एक बड़ा संस्थान दिया है, विश्वविद्यालय दिया है, पिछली बार उसके लिए सौ करोड़ रुपये स्वीकृत किए थे। हमारा प्रदेश सामरिक दृष्टि से दो-दो विदेशी सीमाओं से जुड़ता है। वहाँ से पलायन न हो, इसलिए वहाँ की उद्यानिकी, वानिकी, जड़ी-बूटी, वहाँ पर हमारे पास बहुत सारे संसाधन हैं, उसके लिए एक विशेष पैकेज जरूर दिया जाए।



अन्त में ,मैं एक बार फिर से मंत्री जी को बहुत-बहुत बधाई देना चाहता हूँ और मुझे भरोसा है कि वित्त मंत्री जी का जो यह विकासोन्मुखी बजट है, वह हमारे प्रधान मंत्री जी के समृद्ध भारत, श्रेष्ठ भारत, सशक्त भारत, स्वस्थ भारत, स्वच्छ भारत, गरीबी मुक्त भारत, आतंकवाद और जातिवाद मुक्त भारत, भ्रष्टाचार मुक्त भारत को बनाने की आधारशिला बनेगा। बहुत-बहुत धन्यवाद।

\*SHRI A. ARUNMOZHITHEVAN (CUDDALORE): Hon. Deputy Speaker, Sir. Vanakkam. I thank you for allowing me to speak on Supplementary Demands for Grants for the year 2017-18. It is a matter of serious concern that in the list of supplementary demands, there is no specific mention about the distress faced by farmers of Tamil Nadu and the drought relief that is to be extended to them from the Union Government. I urge that there should be a special allocation of funds as drought relief assistance to the drought- affected farmers of Tamil Nadu.

Sir, in December 2015, there was devastation in Tamil Nadu due to the unprecedented rains and floods, causing huge loss to lives and property. Floods have damaged the houses of the people; cattle were affected; agricultural crops were destroyed and farmers faced a lot of problems. Hon. *Puratchithalaivi* Amma met Hon. Prime Minister twice and sought release of funds on war-footing basis for the State. Hon. *Puratchithalaivi* Amma, on behalf of Tamil Nadu, sought Rs. 25,912.45 Crore from the Union government for carrying out relief and restoration work in the flood- affected State. Thereafter, a Central team visited the flood affected areas of the State and submitted its final report. Even after a year has passed since then, there was no adequate allocation of funds to the State of Tamil Nadu. Meanwhile, during December 2016, Vardah cyclone caused devastation in Tamil Nadu. In Tamil Nadu, particularly, Chennai, Tiruvallur, Kanchipuram, and Cuddalore districts were very much affected. Several thousands of trees were uprooted. Electric poles were damaged. There was no supply of electricity for five days consecutively. Hundreds of cars and motor vehicles got irreparable. The economic activities in the State of Tamil Nadu came to a standstill causing enormous loss. The State Government Sought an amount of Rs. 22,573 Crore from the Union Government as relief assistance. But, as regards this demand not even a single rupee has been provided till date by the Union Government to Tamil Nadu. Adding to the miseries, recently Ockhi cyclone has devastated the southern part of Tamil Nadu particularly Kanniyakumari and Tirunelveli districts.

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\* English translation of the speech originally delivered in Tamil.

General public particularly the fishermen, farmers and traders of these two districts of Tamil Nadu have been badly affected by Ockhi cyclone. One after the other, during the last two years Tamil Nadu faced severe losses due to the furious natural disasters. I therefore urge upon the Union Government to release the funds as demanded by Tamil Nadu Government.

The Cauvery delta districts form the lifeline of Tamil Nadu. An amount of Rs. 11,421 Crore is required by the State for the restoration of Cauvery Canal Scheme. I also urge upon the Union government to release Rs.5166 Crore for the Cauvery-Vaigai-Gundar rivers linking scheme; and Rs. 1862 Crore for the Athikkadavu-Avinasi flood canal scheme. I urge that adequate funds should be allocated for implementation of these two important schemes, on a priority basis.

As envisaged in the Vision-2023 document released by Hon. *Puratchithalaivi* Amma. the Chennai Rivers Restoration Scheme and Scheme to restore water-bodies in Chennai and adjoining areas, should be immediately implemented. There should be a release of Rs. 150 Crore for eco-restoration work of Adyar Creek; Rs. 42 Crore for restoration of Chetpet lake; and Rs. 3833.62 Crore for integrated Cooum river restoration work. These Schemes are to be implemented through the Chennai Rivers Restoration Trust (CRRT) in the next five years. I urge that adequate funds should be allocated. As part of solid waste management in the metropolitan and suburban areas of Chennai, an amount of Rs. 25,000 Crore is required by the State. This will help in management of the landfill sites in Kodungaiyur and Pallikaranai, and to provide better sewer and drainage systems in the City. I urge that the Union Government should allocate adequate funds in the next five years.

Due to severe drought, all the 32 districts of Tamil Nadu are declared drought-affected. Out of 16,632 revenue villages, 13,305 villages have been declared drought-affected. The Union Government should come forward to release an amount of Rs. 39,565 Crore as drought-relief from the National Disaster Relief Fund to Tamil Nadu. Hon. *Puratchithalaivi* Amma was so keen to develop

transport infrastructure in Chennai and as a result of the prompt action taken by Our Revered leader Hon. Puratchithalaivi Amma the implementation of extension work of Chennai Metro Rail Scheme is witnessing rapid progress. Financial Assistance has been sought from Japan International Cooperation Agency (JICA). The proposal, as approved by Tamil Nadu Government, has an estimated total cost of Rs.44,000 Crore. I urge that the Union Government should accord approval immediately, ensuring adequate fund allocation for the speedy implementation of Chennai Metro Rail Scheme. As part of the Memorandum submitted by Hon. Puratchithalaivi Amma to the Hon. Prime Minister it was demanded that an amount of Rs1,520 Crore should be allocated to Tamil Nadu to carry forward the extension activities of the fisheries sector in full swing. Along with that Hon. Amma had demanded that Rs.10 Crore should be allocated every year for carrying out de-silting work in water bodies. I urge the Hon. Union Finance Minister to approve immediate release of funds to Tamil Nadu.

After assuming power in the year 2014, the present Union Government had assured that a separate Ministry will be set up at the National level for the welfare of Fishermen. I request to fulfill that assurance very soon. In our country Tamil fishermen are the most affected lot. On one side, they face the fury of natural disasters. And on the other side, Sri Lankan Navy personnel commit atrocities against our innocent Tamil fishermen. Tamil fishermen suffer a lot on a daily basis. Their miseries are indescribable. To find a permanent solution to this pertinent problem and to protect the welfare of fishermen, Katchatheevu islet should be retrieved from Sri Lanka at any cost. Deep sea fishing bases should be set up with adequate allocation of funds by the Union Government.

Sir, I urge upon the Union Government that a special grant of Rs. 200 Crore should be provided to Tamil Nadu to celebrate the Birth Centenary of Bharat Ratna *Puratchithalaivar* M.G. Ramachandran in a grand manner. Thank you so much Sir.

PROF. SAUGATA ROY (DUM DUM): Sir, I rise to speak on the Supplementary Demands for Grants brought under Article 115 of the Constitution. There are 76 Grants and three appropriations. It is part of the constitutional duty of the Government to pass any excess expenditure. The total Supplementary Grants is around Rs.66,000 crore. Out of that Rs.32,000 crore will be met in reduction of Government expenditure. That way, the actual outgo is Rs.33,000 crore.

Now, the Grants will be mainly in some areas. This includes Rs.15,900 crore towards roads and highways; Rs.20,000 crore is to clear liability towards urea freight subsidy; Rs.8,394 crore is for MGNREGA; and Rs.5,905 crore for Seventh Pay Commission. So, this is roughly what the Government is seeking. There are only two problems about these grants. One is that the Government has fixed the deficit at 3.2 per cent but with this expenditure, 96 per cent of the deficit is already met. So, the Government will not be able to maintain the deficit within 3.2 per cent. The other criticism about this grant is that the Government's spending quality falls after brief improvement which means that the revenue expenditure, largely of the routine nature like interest payment, pensions and upkeep of assets, is rising faster, capital expenditure is not rising fast, as a result of which, the economy is not improving to the extent possible.

Sir, having said that, let me say that this is a very bad day for Mr. Jaitley. I saw his interview on the television after all the accused in the 2G scam were released, acquitted. This was the basis on which, the BJP, Mr. Jaitley and Mr. Modi had built their case about corruption against the UPA Government but now it seems that the whole edifice has collapsed. Mr. Jaitely tried a face-saving statement but face will not be saved and I want to see the face of that ... \* who had said that Rs. 1,76,000 crore was the presumptive loss. ... \* is now getting a fat salary from the Board of Cricket Control of India. The so-called C&AG's IAS Officers, they think that they are bigger than God but he should come before the court and be investigated himself. ... (*Interruptions*)

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\* Not recorded

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST) : ... \* was C&AG when he submitted the report to the Parliament, he had the constitutional authority to pass that stricture. I think it should not be on record.

HON. DEPUTY SPEAKER: The name will not go on record. Nothing will go on record. Whatever the name he said, it will not go on record.

.... (*Interruptions*)

PROF. SAUGATA ROY : This is one. Mr. Jaitley's premises collapsed and may I say with all deference to Mr. Jaitley, personally he is an affable man, he has been a total failure as a Finance Minister. I take up four decisions of his. One is demonetisation, second is introducing GST in a hurry, third is linking Aadhaar to mobile number, bank accounts and all social security schemes and fourth is the Financial Resolution and Deposit Insurance. These four are the most anti-people measures taken in India since Independence. What have Mr. Jaitley's great policies led to in the country? A humorous speech was made by a ruling party member. That is a serious matter and it should not be discussed in a humorous way. What has happened to the economy? The Economic Advisory Council to the Prime Minister has conceded that there has been a slowdown of growth rate.

The 5.7 per cent GDP growth in the first quarter has only risen marginally to 6.3 per cent. What is this a result of? This is a result of demonetisation and GST implementation.

The crisis in the MSME sector which contributes about 40 per cent of GDP and constitutes more than 75 per cent of employment, should not be brushed under the carpet. There is a total crisis in the MSME sector due to these two decisions taken by the Government and the Finance Minister.

Let me also say that inflation which had come down is again rising due to the inflationary impact of the GST. Annual rate of inflation based on monthly WPI stood at 3.93 per cent provisional for the month of November 2017 as compared to 1.82 per cent during the corresponding period of 2016. It means that inflation is

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\* Not recorded

again rising. As we know from the prices of vegetables and other things in the market, inflation has come back to the economy. It is a very bad sign.

This is a Supplementary Grant and already the Government has cut expenditure drastically on social sector schemes like Integrated Child Development Scheme (ICDS), Sarva Siksha Abhiyan (SSA), MNREGA, etc. And they say they have transferred more money to the States, from 32 per cent they have increased it to 42 per cent. But the fact remains that the poor people have suffered due to this crisis.

Sir, these people are jumping with joy because some American company Moody's which had made a presumptive assessment saying that the economy looks slightly better. But what does the IMF, their guru, say? IMF says that the economy needs to be looked into, that it is not doing well. That is what the IMF has said. There is a total crisis in the agrarian field. Farmers were shot dead in police firing in Mandsaur in Madhya Pradesh in 2017. So, crisis is all around - agrarian crisis, farmers not getting prices, crisis in the MSME sector taking away the jobs of people.

What is the condition of the banks? The total NPAs of banks add up to nearly Rs.8,00,000 crore. We are reaching a situation where the banking system is nearing collapse. The Government is enacting one law after another but the NPAs are not coming down. From Rs.1644 billion in 2012-13, they increased to Rs.5400 billion in 2015-16. Now, they have increased to Rs.6120 billion. The economy is in a crisis and the growth rate, as I pointed out, is coming down.

Hon. Members on the Treasury Benches say that it does not matter, even if the economy is in a difficult condition at the time of election, they will raise the slogan of Ram Janma Bhoomi or Triple Talaq, some such communal issue, and try to get through in the election. There is no substitute for solid economics, and solid economics is what is lacking in the present Finance Minister's discourse.

The investment sentiment is not favourable. The improvement of India's ranking on the ease of doing business has been marginal. We are still stationed at a

rank of 130 in the whole world. In the 12 month period from the 4<sup>th</sup> quarter of 2015-16 to the 4<sup>th</sup> quarter of 2016-17, the gross capital formation at constant prices fell from 30.8 per cent to 28.5 per cent. So, the economy is in a total crisis. What is the Government resorting to? It is resorting to anti-people steps. What is the worst anti-people step? Sir, you will be concerned that in this House, one Bill called Financial Resolution and Deposit Insurance Bill was brought. It was referred to the Joint Committee of both the Houses of Parliament. Now, everyday I am receiving 20 calls from people on two issues. One is that they say, "My Aadhaar is not there. Unless I link my Aadhaar to my bank account, I shall not be able to withdraw money." People are being threatened.

The second thing people are complaining about is that this new Bill has come. You will be surprised to know that this Bill says that there will be a bail-in clause. In case a financial institution is collapsing, the Government can interfere and leaving a margin of Rs. One lakh, they can take the money from your deposit account and convert it into bonds. This is creating uncertainty in the minds of depositors all over the country. You may say that it has gone to the Joint Committee. I want that the Minister comes and withdraws the Bill so that this fear in the minds of the depositors and ordinary people in the country is allayed. Our Chief Minister Mamata Banerjee has written to the Finance Minister to withdraw this Bill as there is uncertainty. If people do not feel it safe to keep money in public sector banks, then where will we keep our money safely? That is the question that is being asked. Why have they brought this Bill? They have brought this Bill under the pressure of IMF, World Bank, Financial Stability Boards, all western powers. The bank unions, the bank officers have all protested. Where is this Bill coming from? This Bill is coming from the Western masters of this present Government. Who is praising the Government for demonetisation? It is the IMF. They are the masters. They have put pressure.

Today the whole textile trade is in jitters. There is decline in manufacturing. Textile sector faces tremendous decline. The country's economy is going to



shambles. Sir, you are a very perspicacious man and you know the condition of the country. You know how Tamil Nadu fishermen have suffered due to Ockhi; you know how the Central Government is depriving the States of their due shares. Let us all put our heads together and ask this Government to wake up from this financial crisis. I do not know whose decisions all these economic decisions are. Why was GST implemented in a hurry even before the GST network was fully in place? Why did you suddenly decide to link Aadhaar to everything? Aadhaar was a UPA scheme. Why did you become such a lover of Aadhaar that you want to link everything to Aadhaar? Why are you not giving sufficient money to the anti-poverty programmes and pro-people programmes?

With these words, I would say that this is a wake up call. The Government must arise and fulfil its responsibility, withdraw this linkage to Aadhaar, withdraw this Financial Resolution and Deposit Insurance Bill and ask pardon from the people of this country for the tremendous suffering caused to them due to demonetisation in which 150 people died.

Recently, Shri Y.V. Reddy, the former Reserve Bank Governor in a statement said that because of demonetisation and hurried implementation of GST, the country's economy has suffered such a loss that it will not recover for next two years. Shri Jaitley and Shri Modi owe it to the country to explain why they have brought this hardship on the people of this country. With these words, Sir, I thank you.

**श्री विनायक भाऊराव राऊत (रत्नागिरी-सिंधुदुर्ग) :** माननीय उपाध्यक्ष जी, मैं सबसे पहले माननीय कृषि मंत्री जी का अभिनंदन करता हूँ कि कृषि में रिसर्च और एजुकेशन के लिए अच्छी धनराशि का प्रावधान किया है। माननीय प्रधान मंत्री ने कहा है कि किसानों का उत्पादन 2020 तक दो गुना होना चाहिए। सौभाग्य से कृषि क्षेत्र में कई योजनाएं आई हैं, जैसे प्रधान मंत्री कृषि सिंचाई योजना और इसके साथ कई और तरह से सिंचाई की व्यवस्था हुई है। सॉएल टैस्टिंग का अच्छा प्रावधान किया गया है और इसके लिए शिक्षा का प्रावधान भी किया गया है। इसका परिणाम यह हुआ है कि महाराष्ट्र में कई क्षेत्रों में खासकर उत्तर महाराष्ट्र, पश्चिम महाराष्ट्र और विदर्भ में सिंचाई की व्यवस्था और अच्छा सहयोग मिलने से उत्पादन दो गुना हो चुका है, कई जगह तीन गुना भी हुआ है। आज दुर्भाग्य की बात है कि किसानों के घर में सोयाबीन पड़ा हुआ है, कपास पड़ी हुई है। डिपार्टमेंट का कहना है कि आपने टारगेट से ज्यादा उत्पादन किया है, इसलिए हम नहीं खरीदेंगे। पिछले साल सोयाबीन का बहुत उत्पादन हुआ लेकिन कृषि उत्पादन बाजार समिति या मार्केट कमेटी ने किसानों का सोयाबीन नहीं खरीदा। इसका परिणाम यह हुआ कि घर में सोयाबीन पड़े होने के बावजूद किसानों ने आत्महत्या की क्योंकि उन्हें उसका सही दाम नहीं मिल पाया। पिछले साल हजारों किसानों ने आत्महत्या की। इसका कारण यह है कि उत्पादन होने के बावजूद मार्केट नहीं मिली, सही दाम नहीं मिला।

मैं माननीय प्रधान मंत्री जी और माननीय कृषि मंत्री जी से प्रार्थना करूंगा कि किसानों के हितों का ध्यान रखना चाहिए। किसान मेहनत करता है, परिश्रम करता है, उसे अलग योजनाओं के द्वारा सहयोग मिलता है, इसके अच्छे परिणाम हों, इसके लिए स्वामीनाथन आयोग की सारी नहीं बल्कि कुछ अच्छी सिफारिशों को सरकार स्वीकृत करे, अमल करे तो किसानों को न्याय मिल सकता है।

आज भी कृषि सिंचाई क्षेत्र में और काम करने की जरूरत है और किसानों को प्रशिक्षण देने की जरूरत है। इसके लिए प्रावधान है, लेकिन किसानों को और अच्छे तरीके से प्रशिक्षण देने की भी जरूरत है। इस देश का किसान सुखी हो, किसान के घर में आनंद हो, मैं इस विषय पर बात करते हुए यही मांग करता हूँ कि स्वामीनाथन आयोग ने कई सिफारिशों की हैं, उसमें सलैक्टिड सिफारिशों को सरकार स्वीकार करे और सही दाम देने के लिए निर्णय ले।

अब मैं डिपार्टमेंट ऑफ एनीमल हसबैंड्री के बारे में कुछ कहना चाहता हूँ। भारत में तीन तरफ समुद्र है। यहां लाखों-करोड़ों मछुआरों का रोजगार समुद्र के माध्यम से चलता है। महाराष्ट्र में 720 किलोमीटर तटीय समुद्र है और करोड़ों मछुआरों का जीवन-निर्वाह समुद्र के माध्यम से होता है। इनको अच्छी सुविधाएं प्राप्त नहीं हो रही है। खासकर मुम्बई में ससून डॉक एक अच्छा फिशिंग हार्बर है, उसके साथ कोंकण में सिंधुदुर्ग जिले के देवगढ़ तहसील में आनंदवाड़ी फिशिंग हार्बर का निर्माण हो। यह मांग रत्नागिरी-सिंधुदुर्ग और रायगढ़ के मछुआरे पिछले कई वर्षों से कर रहे हैं।

महोदय, वर्ष 2008 से फिशिंग हार्बर प्रलंबित था, परन्तु माननीय नितिन गडकरी जी, माननीय राधा मोहन सिंह जी के प्रयासों से उसकी प्रोग्रेस अच्छी हो रही है। मैं माननीय राधा मोहन जी से प्रार्थना करना चाहता हूँ कि आपके डिपार्टमेंट के अधिकारियों के पास फिशिंग हार्बर का प्रोजेक्ट निर्णय के लिए पड़ा हुआ है। मेरी विनती है कि अगर यह फिशिंग हार्बर होता है, तो गोवा से रायगढ़ तक जो इतना बड़ा समुद्री क्षेत्र है, मैं आपको धन्यवाद देता हूँ कि इस वर्ष, यानी दिसम्बर 2017 तक इसे मंजूरी देने का प्रावधान करें। जो ओखी तूफान आया था, उस वक्त इस आनंदवाड़ी में कम से कम 1300 फिशिंग बोट्स आयी थीं, यानी यह बहुत सेफ बंदरगाह है। मैं आपको कहना चाहता हूँ कि अगर आपका आश्वासन रिकार्ड में आये, तो और भी अच्छा होगा।

मेरी तीसरी विनती फूड प्रोसेसिंग इंडस्ट्री के बारे में है। सप्लीमेंट्री बजट में इस बारे में अच्छा प्रावधान किया गया है। महाराष्ट्र के नासिक इलाके में फूड प्रोसेसिंग की अच्छी यूनिट चलती है, लेकिन कोंकण जहां से रत्नागिरी-सिंधुदुर्ग में अच्छा आम, कैशूनट, जामुन आदि आते हैं, वहां के फल उत्पादक किसानों के लिए कोई प्रावधान नहीं है। मेरी माननीय मंत्री महोदय से विनती है कि कोंकण के फल उत्पादन करने वाले किसानों को न्याय देने के लिए आप रत्नागिरी-सिंधुदुर्ग में फूड प्रोसेसिंग क्लस्टर सरकार के माध्यम से शुरू करें। आप आज फूड प्रोसेसिंग क्लस्टर के लिए 70 परसेंट के आसपास सब्सिडी दे रहे हैं, लेकिन अगर यह फूड प्रोसेसिंग यूनिट सरकार के माध्यम से होती, तो उससे लोगों को बहुत फायदा हो सकता है।

अंत में, मैं मिनिस्ट्री ऑफ स्किल डेवलपमेंट के बारे में कहना चाहता हूँ। स्किल डेवलपमेंट की एक अच्छी योजना है। मैं गर्व के साथ कहना चाहूंगा कि हमारे पूर्व मंत्री रूडी साहब ने इस प्रोजेक्ट के लिए बहुत अच्छा योगदान दिया था। अभी जो मिनिस्टर है, मैं उन्हें भी बधाई देना चाहूंगा, लेकिन मैं उनका ध्यान इस बात की ओर आकर्षित करना चाहता हूँ कि ग्रामीण इलाकों में लाखों की संख्या में युवक-युवतियां बेरोजगार हैं, इसलिए आपको उन्हें रोजगार उपलब्ध कराने के लिए स्किल डेवलपमेंट या स्किल इंडिया की स्कीम अच्छी तरह से निभाने की जरूरत है। दुर्भाग्य से यह योजना मेरे रत्नागिरी जिले में शुरू हुई, लेकिन जो एजेंसी थी, वह काम ही नहीं कर सकी। मेरे विनती के करने के बाद रत्नागिरी-सिंधुदुर्ग में स्किल डेवलपमेंट स्कीम मंजूर की गयी, लेकिन अभी तक किसी एजेंसी का निर्माण नहीं किया गया।

मेरी प्रार्थना है कि स्किल डेवलपमेंट एजुकेशन सिस्टम सही तरह से अमल में लाने और लोगों को अच्छी सहूलियत देने के लिए आप रत्नागिरी-सिंधुदुर्ग में जल्द से जल्द स्किल डेवलपमेंट सेंटर शुरू करके लोगों को राहत दें।

सभापति महोदय, इतना कहकर मैं माननीय कृषि मंत्री और अन्य मंत्रियों का अभिनंदन करता हूँ। धन्यवाद।

SHRI M. MURLI MOHAN (RAJAHMUNDRY): Thank you very much, Sir, for giving me the opportunity to participate in the Supplementary Demands for Grants 2017-18.

The Andhra Pradesh Government is reeling under severe revenue deficit particularly due to the unscientific and unplanned bifurcation of the State. The major assurances made in the Andhra Pradesh Re-organization Act 2014, like creation of a separate railway zone, setting up of a steel plant at Kadapa, development of a new major port at Dugarajapatnam, increasing Assembly seats, establishment of Agricultural University, Girijan University and providing support to the police department for raising additional police forces, setting up a state-of-the-art Grey Hounds training centre as well as new operation wings for Grey Hounds, etc., are yet to see the light of the day even after a passage of three and a half years ever since the NDA Government came to power.

The people of Andhra Pradesh have been demanding Special Status Category to the State. Our Chief Minister, Shri Nara Chandrababu Naidu Garu, had met the hon. Prime Minister of India several times on this issue.

In this backdrop, the Union Government, on 07 September, 2016 had come forward and announced a Special Financial Package to the State of Andhra Pradesh instead of granting Special Category Status.

Shri Arun Jaitley ji, hon. Finance Minister, while announcing such special financial package on 07.09.2016, has stated that the Special Financial package which *inter alia* assures 100 per cent funding of Polavaram national irrigation project, tax concessions and special assistance etc. He further went on to say that several other issues such as the railway zone issue, delimitation of constituencies in the Andhra Pradesh State are also under consideration.

The Polavaram Project is a multi-purpose irrigation project which has been accorded National Project Status by the Central Government. The revised estimate of the project is Rs.58,319.06 crore. As per the provision of Andhra Pradesh

Reorganization Act, 2014, the Centre is committed to provide 100 per cent funds for construction of the project, which has to be completed by 2019.

The Government of India released Rs.4,329 crore till date, pending reimbursement of Rs.3,102 crore. The State Government of Andhra Pradesh on its part incurred an expenditure Rs.935 crores. In this context, the Chief Minister of Andhra Pradesh, Shri N. Chandra Babu Naidu Garu met the Union Finance Minister recently and requested him to release the remaining funds.

I, therefore, urge upon the Union Government to approve the revised estimates and release all pending dues as it is the lifeline for our state. As the Union Government did not agree for Special Status Category and in lieu they have announced for Central Assistance by way of providing repayment of loan for EAP projects in ratio of 70:30, that too, only till 2020.

I would urge upon the Union Government to extend the period of such Central Assistance to Andhra Pradesh, till the year 2025 instead of 2020 and to expedite process and accord approval for the nine EAP pipeline projects. Further, the Loan Agreement and the related Agreement of the Projects approved after April 01, 2015 may be amended so that the repayment responsibility would be taken over by the Government of India.

I would also urge upon the Government that on par with the special category States, the EAP projects be financed up to 90 per cent grant, instead of 70 per cent grant, by the Central Government. Further, in case of any shortfall or delay is anticipated for withdrawal in respect of EAPs, the Government of India may please provide special dispensation under Article 293 (2) of the Constitution of India by permitting Andhra Pradesh to draw the gap amount from NABARD.

The Andhra Pradesh Government is going through severe revenue deficit. Section 94(3) of the Andhra Pradesh Re-Organisation Act, 2014 stipulates for financial support for the creation of essential facilities in the new capital city of Andhra Pradesh State viz., new capital, for building State Secretariat, the High Court, Raj Bhawan, etc. The estimated cost of building/developing the capital is

close to Rs.43000 crore over the next five years to construct essential infrastructure of the Amaravati City, the new capital city for Andhra Pradesh. A total amount of Rs.2050 crore has been released so far by the Centre.

I urge upon the Government to release at least Rs.20,000 crore in this Supplementary Budget.

Similarly, Section 46(2) of the APR Act, 2014, says that Central Government shall provide appropriate grants having regard to the resources available to the successor State of Andhra Pradesh. The total revenue deficit figure is arrived at Rs.16000 crore. Out of which, a sum of Rs.4000 crore has been released so far. The State Government of Andhra Pradesh has requested the Government of India to consider the arrears payable to employees and pensioners due to implementation of the Pay Commission. I appeal to the Government to address this issue amicably and release the remaining amount at least to the tune of Rs.5000 crore.

The 13<sup>th</sup> Schedule to the APR Act 2014 says that Government of India shall, within six months from the appointed day, examine the feasibility of establishing Vizag --- Chennai Industrial Corridor along the lines of Delhi-Mumbai Industrial Corridor. It is learnt that CCEA has cleared a loan for corridor development and has been approved under ADB Funding. However, no works have been started as yet. This issue is also to be addressed. Section 46(3) of the APR Act 2014 refers to the development assistance to backward districts to the Rayalaseema and north coastal regions of the AP state, for which a total sum of Rs.700 crore was released for the 7 districts across two years (2015-2017).

### **16.00 hrs**

The Union Government has been requested to provide an annual development grant of Rs.200 crores to each of the seven districts. I, therefore, urge upon the Government to release funds without any further delay.

As regards, the funds allocated to Polavaram project, construction of new capital city at Amaravathi 'Secretariat, High Court, funds for educational

institutions like IIT, IISE at Tirupathi, IIM at Vizag, NIT at Tadepalligudem, IIIT at Kurnool, AIIMS at Mangalagiri, Petroleum University at Visakhapatnam, Central University at Anantapur, Tribal University at Vizianagaram are paltry and inadequate. For completion of all these premier educational institutions, a sum of Rs.4, 247 crore is required. Hence I request the Government to release the funds liberally. I would request the Central Government to fulfil all the promises contained in the APR Act.

Now I come to the Railway issues pertaining to the State of Andhra Pradesh. It is high time to establish a new Railway Zone at Visakhapatnam. The Government should immediately honour this commitment as per the provisions contained in the APR Act of 2014. I would like to remind the Union Government through this august House that in the earlier Railway Budget presented to the House, there was an announcement regarding setting up of a Railway Wagon Workshop at Visakhapatnam, Railway University, Coach Refurbishment Unit at Kurnool. Further, there is a need to allocate adequate funds and expedite the process on the Pithapuram-Kakinada Railway Line, Srikalahasthi- Nadikudi Railway line, Kotipalli - Narsapuram railway line and Kovvuru -- Badrachalam Railway line. Similarly, the funds allocated for the ROBs, replacement of old tracks, unmanned level crossings are too meager.

Finally, I wish to raise an important issue pertaining to my Rajahmundry Parliamentary Constituency of Andhra Pradesh and I am constrained to bring to the kind notice of the Union Government through this august House that the incidence of various types of cancer is very much prevalent in all the coastal districts of Andhra Pradesh, particularly in East and West Godavari districts including Rajahmundry, Amalapuram, Kakinada, Eluru, Narasapuram etc. However, the existing Government General Hospital, Rajahmundry is short of adequate facilities to deal with cancer related cases. Keeping in view of the position stated above, I would, earnestly, request the Government kindly to

sanction one more AIIMS like institute along with National Cancer Research Institute at Rajahmundry.

With these words, I support the second Supplementary Demands for Grants for 2017-18.

Thank you.



SHRI A.P.JITHENDER REDDY (MAHABUBNAGAR): Mr. Deputy-Speaker, Sir, thank you very much for giving me this opportunity to participate in the Supplementary Demands for Grants. The second batch of Supplementary Demands for Grants for the year 2017-18 has been laid on the Table of the House on the 18<sup>th</sup> of December, 2017. There are no specific provisions in the Supplementary Demands for Grants towards assistance for the State of Telangana. I would particularly like to focus on my State. I am really confused today. An hon. Member from the BJP has given some figures; Prof. Saugata Roy has given some figures. I do not want to go into those figures at all and would like to quote my own figures.

During the first batch of the Demands for Grants in August, we had stated how irrigation is of utmost priority to Telangana. We appreciate the decision taken in the 22<sup>nd</sup> GST Council Meeting which slashed the GST rates on irrigation projects from 12 per cent to 5 per cent.

We have a couple of more demands pertaining to irrigation. Our first demand is to give a national project status to Kaleshwaram Lift Irrigation Project and we request the Centre to allocate funds to the project under the Accelerated Irrigation Benefit Programme Scheme.

Every State has got a national project and it has already been incorporated in the States Reorganisation Act whereby we also should be given a national project. We request that Kaleshwaram Lift Irrigation Project should be given the national project status and funds should be allocated accordingly. We request that the next batch of Supplementary Demands should include an allocation for this project.

Our second demand is regarding the early release of Rs. 500 crore which the Centre owes to the State under the Accelerated Irrigation Benefit Programme. Our State Irrigation Minister recently met the Union Minister of Water Resources too to discuss this issue with him. There are 11 projects which come under the Accelerated Irrigation Benefit Programme. The share of the Centre is Rs. 943

crore. Only three projects have been completed so far and the rest are stalled at various stages and therefore, we have demanded an early release of Rs. 500 crore of the Central allocation.

Akin to the irrigation sector, we had also asked for slash of GST rates on the textile sector. The normal period of credit in textile industry used to be 90 days but it has gone upto as high as six months due to the impact of increase in tax rates under GST. The textile sector is facing acute hardship and it has requested for the tax rates to be dropped down from five per cent. Earlier there was no taxation at all. Now it has been made as five per cent. We request that it should be dropped and made below five per cent. We request the Government to consider this demand.

We are extremely grateful to the Finance Ministry for clearing our demand to increase the FRBM limit from 3.25 per cent in 2016-17 to 3.5 per cent of GDP in 2017-18. We have undertaken massive infrastructure projects which have today helped the State achieve the highest growth rate compared to the national average. But these infrastructure projects come with huge borrowings. The change in FRBM limit gives us a breather to borrow additional Rs. 3575 crore.

While we really appreciate this decision, we request the Government to consider some of our other demands too.

Under Section 92(2) of the Andhra Pradesh Reorganisation Act, it is laid down that the Central Government will support the programmes for development of the backward areas of the successor States. This includes expansion of existing social and physical infrastructure. We have been receiving Rs. 450 crore every year from the Centre. The fourth instalment for the year 2017-18 is still due and we request that the same be released to the State at the earliest.

Coming to an important point, for the last few months, wages under NREGA amounting to a total of Rs. 250 crore have not been paid. After prolonged discussions by the State Rural Department, the Centre has finally given us Rs. 132 crore. However, it is not enough. The problem of timely release of

funds under NREGA has been happening right since 2014. We request the Centre to look into this matter and release the remaining amount at the earliest possible.

As you know, we have taken up a marathon project of laying CC roads in each and every village. About 80 per cent of NREGA funds are being used for it so that we can give employment to the people also and by that way, we will not be wasting money. It is almost six months now but the amount has not been sanctioned. It is increasing the hardship of the poor people. They have taken up the contracts on the said date; the works have been executed. Our hon. Prime Minister has said many times that we may only mention the amount and that amount will be given under NREGA.

Under the Thirteenth Schedule to the AP Reorganisation Act, it is stated that the Central Government shall establish a Tribal University and a Horticulture University in Telangana. However, only a token amount of Rs. 16.66 crore has been given as Central budgetary allocation for the establishment of tribal universities in the States of Telangana and Andhra Pradesh. We request the Government to increase this Central allocation.

I would like to take this opportunity to draw your attention to state what Shri Jaitley had promised to the State of Telangana on the floor of the House. Shri Jaitley is not present here. But the Minister of State of Finance is taking down notes. I want him to remind Shri Jaitley, that a promise was made to the State of Telangana on the floor of this House in February of this year that AIIMS would be established in that State. However, no central allocation has been made in this regard. When the Union Minister of State for Health visited Hyderabad last month, our Chief Secretary raised the issue of establishment of AIIMS. Still, there is no word from the Centre. We have already identified the land on a single stretch for the establishment of AIIMS. Our neighbouring successor State of Andhra Pradesh has already been sanctioned Rs. 1,618 crore for AIIMS. They are, in fact, nearing completion of the first phase of construction, but we have not received any intimation regarding ours.

As Prof. Saugata Roy has said, the Government is demanding Rs. 66,000 crore, out of which Rs. 33,000 crore will be given to the projects. So, at least from that Rs. 1,000 crore should be given for the establishment of AIIMS in Telanagana.

We are a performing State. It is a newly established State. It is only three and a half years old. But we are doing a very good work and we are performing well. So, we request that additional funds be given to the State of Telangana so that further projects can be taken up under the leadership of our Chief Minister. Thank you very much.

**श्री मोहम्मद सलीम(रायगंज) :** सर, यह एक रूटीन अफेयर है कि हम लोग सप्लीमेंट्री ग्रांट पर चर्चा करते हैं। लेकिन, इस बार 66 हजार करोड़ रुपये की बात है, यदि इसे आप देखेंगे, तो सरकार की बजट की जो प्रक्रिया है, उस पर सवालिया निशान खड़ा करता है। हम फिर सिर्फ 33 हजार करोड़ रुपये माँग रहे हैं। ये कह रहे हैं कि 32 हजार करोड़ रुपये इंटरनल सेविंग्स हैं या एक खाते से दूसरे खाते में ले जाने के लिए है। तो, बजट के समय जो घोषणा की जाती है, वह अर्थहीन हो जाता है। जब बजट में मंत्री जी घोषणाएँ करते हैं, आजकल तो घोषणा वाली सरकार है, जिसने एक लाख कहते हुए एक सौ योजनाओं की घोषणा की थी। उस समय भी मैंने कहा था कि यह तमाशा है। इस बार भी देखेंगे, तो सप्लीमेंट्री अनुदानों में एक लाख वाली योजनाओं की कहानी है।

दूसरी तरफ, देश में अर्थ-नीति की जो बुनियादी परेशानी है, वित्त मंत्रालय या सरकार, वित्त मंत्री या प्रधान मंत्री इसके प्रति ध्यान देंगे या नहीं? अभी हमारे मित्र कृषि की बात कह रहे थे। कृषि के क्षेत्र में उच्चस्तरीय रिसर्च के लिए रुपये दिये गये हैं, उससे फिलहाल किसानों का क्या होगा? आज जो किसान आत्महत्याएँ कर रहे हैं, अभी आपके घटक दल शिव सेना के सदस्य क्या कह रहे थे, आपने तो ताली बजा दी।

आपने कहा कि उनकी उपज को खरीदने वाले लोग नहीं हैं। किसानों की परेशानी को यदि आप नहीं देखेंगे, तो उन किसानों का क्या होगा? सरकार ने बजट और सप्लीमेंटरी ग्रांट्स में पूरे तौर पर किसानों की किसानों के मामले को नजरअंदाज़ किया है। आखिर जो चुनौती है, उसे स्वीकार तो करना पड़ेगा। यह बात ठीक है कि आप सप्लीमेंटरी ग्रांट्स में ज्यादा कुछ नहीं कर पाएंगे, लेकिन इससे आपकी मंशा के बारे में पता चलता है। मैं यदि आपको पढ़कर सुनाऊँ, तो आप समझ जाएंगे कि सरकार की प्रायोरिटीज़ क्या हैं। बाँग्ला भाषा में एक कहावत है - “जिस माथे पर तेल है, उस पर थोड़ा तेल और लगा दो और जो रूखा-सूखा है, उसकी तरफ मत देखो।”

इस संबंध में मैं आपको एक के बाद एक कई चीज़ें पढ़कर सुना सकता हूँ। प्रधान मंत्री अभी लक्षद्वीप गए थे। यूनियन टेरिटरीज के बारे में सप्लीमेंटरी ग्रांट्स हैं। आप चंडीगढ़ और लक्षद्वीप को कंपेयर कर के देख लीजिए। लक्षद्वीप के लिए भी 1-2 लाख की ही कहानी है। ऐसे हम अपनी जिम्मेदारी कैसे निभाएंगे?

आप कैपिटल एक्सपेंडिचर घटा रहे हैं। मैं आपके सामने तथ्यों के साथ कह सकता हूँ कि यह जो 32 हजार करोड़ रुपयों की इंटरनल सेविंग्स के बारे में कह रहे हैं, उसमें आपने एक्सपेंडिचर को कंट्रोल किया है। यह आपने पिछले 6-7 महीनों में किया है। यह अक्टूबर महीने का हिसाब है। सरकार बजट में तो

घोषणा कर देती है, लेकिन खर्च के वक्त आप उसे कंट्रोल रिजीम में ले आए। इस कारण आज आप बता रहे हैं कि इस सप्लिमेंटरी में अपने खाते में से निकाल कर पैसा दे रहे हैं।

रेल बजट तो अब सामान्य बजट के साथ शामिल हो गया है। यदि हम सिर्फ रेलवे क्षेत्र को ही देखें, तो रेलवे का पहले 7 महीनों का कैपिटल एक्सपेंडिचर 39 परसेंट हुआ है। एक तरफ रेलों के हादसे होते जा रहे हैं और दूसरी ओर आप मंत्री को बदल देते हैं। वे बेचारे अच्छे मंत्री थे। इससे क्या होगा? रेलवे की सेफ्टी, सिक्योरिटी, मॉडर्नाइज़ेशन और उसके रख-रखाव के जो साधन हैं, यदि आप उनकी अनदेखी करेंगे, तो इससे मूल समस्या हल होने वाली नहीं है।

मैं किसानों के बारे में कह रहा था। इस पर आपने ही कहा था, हमने नहीं कहा था। आपने चुनाव प्रचार के दौरान कहा था कि उपज की जो लागत है, आप उस कीमत से डेढ़ गुना ज्यादा कीमत देंगे। स्वामिनाथन कमीशन ने ब्याज दर कम करने, खेती को बढ़ावा देने, खेती के कर्ज के सवालों को एड्रेस करने, उसकी इनपुट कॉस्ट को घटाने और उपज की कीमत को बढ़ाने के बारे में बताया था। इस विषय पर हम पिछली सरकार के साथ भी लड़े थे। आपने कहा कि आप इसे दे देंगे और 5 साल में आमदनी को दोगुना कर देंगे। आज किसानों और उनकी किसानों के ऊपर मार पड़ी हुई है।

आप गुजरात चुनावों में जीत के बाद खुशियाँ इसलिए नहीं मना पा रहे हैं, क्योंकि आप वहां के रूरल सैक्टर के नतीजों को देख रहे हैं। यदि आप हमारी बात नहीं सुनते हैं, तो अपने मार्गदर्शक मंडली की बैठक बुलाइए और उनकी बात सुनिये, जो पुराने समय से गाँवों-गाँवों में घूमते थे। ऐसा करने से आपको पता चलेगा कि आज किसानों और किसानों की क्या हालत है। आपने यह सत्र देर से बुलाया। पूरे देश से किसान संसद भवन के सामने आकर बैठे कि उनकी परेशानियों को सुना जाए। सरकार उस वक्त गुजरात चुनावों में व्यस्त थी, इसलिए उसको समय नहीं मिला।

न जाने तमिलनाडु से आये किसान कितने दिनों से यहां बैठे हुए हैं। वे कहते हैं कि आप नौटंकी कर रहे हैं। आखिर जिस किसान को अपनी खेती करनी चाहिए थी, वह उसे छोड़कर यहां संसद भवन क्यों आ रहा है? वह यहां किसलिये आ रहा है? यदि आप उनके सवालों को अर्थ नीति के आधार पर नहीं देखेंगे, तो अपनी अर्थव्यवस्था को टिका नहीं पाएंगे। आप जिस ग्रोथ रेट के बारे में बोलते हैं, वह ग्रोथ रेट भी पिछले 6-7 महीनों में पिछले 3 साल की सब से लोएस्ट ग्रोथ रेट है। आप हमें यह ग्रोथ रेट दिखाकर बता रहे हैं कि हमारा देश आगे बढ़ रहा है। हम ग्रोथ रेट के आपके इस ऐस्टिमेट को नहीं समझते हैं। हम सिर्फ देखते हैं कि हमारे देश के नौजवानों को नौकरी मिली या नहीं मिली। साल में 2 करोड़ बेरोज़गारों को नौकरी दी जानी थी, जिनमें से 2 लाख को भी नौकरी नहीं दी जा सकी है।

मैं ... \*के बारे में बोलता हूँ। मैं नाम इसलिए बोल रहा हूँ, क्योंकि वह एक व्यक्ति नहीं है, बल्कि एक फेनॉमिना है। वह यूथक्वेक है। यही वह नौजवान है, जो मोदी-मोदी कहते हुए झंडा लेकर दौड़ रहा था, क्योंकि उसे यह उम्मीद थी कि चलो कोई तो एक ऐसा व्यक्ति आया जो देश से बेरोज़गारी को खत्म करेगा। आप इंफ्लॉयमेंट और लेबर के सप्लीमेंटरी बजट को देखिए। उसमें भी वही 1 लाख की कहानी है। आप इन सारे विषयों को नज़रअंदाज़ कर रहे हैं। आप सिर्फ मुद्रा बैंक की मुद्रा गिना रहे हैं।

हमने बैंक की लाइन में लगकर रुपया जमा किया, सारे पैसे खाते में आ गए, कोर बैंकिंग सिस्टम है, लेकिन रिज़र्व बैंक को अभी तक हिसाब नहीं मिल रहा है। आप कहां तक तथ्य छिपाकर रखेंगे। आपने कहा था कि विदेश से कालाधन लेकर आएंगे। नोटबंदी के सवाल पर सबसे ज्यादा भ्रष्टाचार हुआ है। इन्होंने टेम्पल की बात की थी। टेम्पल भी अब एक इंडस्ट्री बन गया है। मैं जय ... \* नहीं बोल रहा हूँ, नहीं तो आप चिल्लाने लग जाएंगे। आजकल आप लोग जय श्री राम नहीं बोलते हैं, आप जय ... \* बोलते हैं, लेकिन पिछले सत्र में इसी सदन में हमारी फाइनेंस मिनिस्टर ने यह कहा था कि शेल कम्पनियों के बारे में हम जांच-पड़ताल कर रहे हैं। सरकार को यहां बताना चाहिए कि वे कौन सी शेल कम्पनियां हैं, चाहे वे मन्दिर के नाम पर हों या मस्जिद के नाम पर हों या किसी अन्य नाम में हों। मैं साफ कह रहा हूँ कि हकीकत का सामना करना ही होगा। आपका इंटरनल रिसोर्स बढ़ना चाहिए था, चूंकि आपने स्वयं पिछले साल दिसम्बर में कहा था कि एक महीने में टैक्स बाउंस हो गया और 50 परसेंट से ज्यादा हमारा टैक्स कम्पलायंस बढ़ गया है। वह सब बैंकों में नकदी जमा करने की वजह से हुआ था। आप एक महीने पहले बजट लेकर आए हैं तो अक्टूबर महीने में इन सात महीनों में आपका रेवेन्यू कलेक्शन कम क्यों हो गया। जब अर्थ नीति बढ़ रही है, सब कुछ सही है तो आपकी रेवेन्यू रिसीट कम क्यों हो रही है और आपको खर्च को कम क्यों करना पड़ रहा है। 3.2 परसेंट फिसकल डेफिसिट का टारगेट आपने फिक्स किया था, वह 96 परसेंट पिछले सात महीने में पहुंच गया है, बचे हुए महीनों में आप क्या करने वाले हैं। मैं आंकड़ों की बात कर रहा हूँ और सप्लीमेंटरी बजट में यह डिसकस करने की बात है। आप हमारे लिए घण्टी बजा सकते हैं और हमारी आवाज रुक जाएगी, लेकिन सरकार को भी घण्टी बजाकर चेतावनी देनी है कि वह किस तरफ जा रहे हैं, क्योंकि अभी भी तीन महीने का समय बचा है।

आपने कहा कि नोटबंदी कैशलेस इकोनॉमी के लिए किया गया। अब रंग-बिरंगे नोट्स आ रहे हैं। जब मैं सत्र में आ रहा था तो एक अपाहिज फकीर मिला, मैंने उससे कहा कि आप बाद में मिलना क्योंकि हम पार्लियामेंट जा रहे हैं। उसकी कोई परेशानी थी। उसने कहा कि आप पार्लियामेंट में जाकर कहना कि हमें जो कॉइंस मिलते हैं, उनसे खाना भी खरीद नहीं सकते हैं, बैंक में जमा नहीं कर सकते हैं, कोई

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\* Not recorded

व्यापारी या दुकानदार इनको नहीं लेता है। आपने कैशलेस कहा था और कॉइन सरप्लस इकोनॉमी कर रहे हैं। आप किसी भी छोटे व्यापारी या दुकानदार से पूछेंगे तो उसको कॉइंस से समस्या हो रही है। यह माइक्रो इश्यूज़ हैं और माइक्रो मैनेजमेंट का भी सवाल है। आप दो हजार, एक हजार के नोट की चिंता तो कर रहे हैं, लेकिन इन कॉइंस के लिए क्या कर रहे हैं? *It is just a liability on the Government.* आप एक रुपये, दो रुपये, पांच रुपये या दस रुपये के नोट के बारे में बैंक में जाकर मालूम करेंगे तो उसका सर्कुलेशन बंद कर दिया है।

HON. DEPUTY SPEAKER: Hon. Member, please wind up.

... (*Interruptions*)

**श्री मोहम्मद सलीम:** मैं वित्त मंत्री जी का इस सवाल पर जवाब मांग रहा हूँ। लम्बी-चौड़ी बात तो वह कह सकते हैं, लेकिन इन छोटी-छोटी बातों पर भी जवाब दें। *It is because, ultimately, notebandi was a monetary gamble.* हमें यह पूछना होगा कि हम हारे या जीते, देश हारा या जीता और हमें क्या मिला?

हम मॉनीटरिंग गैम्बल की बात कर रहे हैं और वह पॉलिटिकल गैम्बल की बात कर रहे हैं, अच्छी बात है। पॉलिटिकल गैम्बल, आप पाकिस्तान दिखाकर कुछ भी कर सकते हैं। जब देश की अर्थ नीति की बात करेंगे, किसानों, खेती, रोजगार, बेरोजगारी, उद्योग-धंधा, कारोबार आदि के बारे में बात करनी पड़ेगी। नोटबंदी के नतीजे के बारे में बात करनी पड़ेगी। आप उसको अवॉइड नहीं कर सकते हैं। सप्लीमेंट्री बजट वह मौका है, जिस मौके की तरफ हम आपको इशारा कर रहे हैं। मैंने आपके सामने पूरा तथ्य नहीं दिया। आप जो गैम्बल खेल रहे हैं, यह मान लीजिए कि आप गैम्बल खेल रहे हैं। अगर आप यह समझते हैं कि चुनाव में डेढ़ सौ नहीं तो कम से कम 99 सीट होने से आप जीत गए तो वह जीत आपको मुबारक हो, लेकिन देश की जनता परेशान है आपको इस बात को मानना पड़ेगा। हम इस बात को बोलते ही रहेंगे, चाहे चुनाव का नतीजा कुछ भी हो।



SHRI BHARTRUHARI MAHTAB (CUTTACK): Hon. Deputy Speaker, Sir, I stand here to deliberate on the second batch of Supplementary Demands for Grants. The Government has sought the nod for gross additional spending of Rs.66,113 crore in 2017-18, which includes funds for payment of urea subsidies and meeting additional demands under the national job guarantee scheme. However, the net outgo, as has been stated, will be Rs.33,380 crore as the rest is presumed to be met through departmental savings or enhanced receipts. Most of the expenditure is under the head of revenue expenditure, that is around Rs.31,507 crore, while only Rs.1,873 crore is earmarked as capital expenditure. Interestingly, the Finance Minister has not allocated any money for bank recapitalization bonds. Does this mean or does this indicate that a decision is yet to be taken on the timing of its implementation?

Major spending heads include Rs 15,908 crore towards roads and highways sector, Rs 20,532 crore to clear liabilities towards urea freight subsidy and writing off the loan and waiver of interest in respect of three fertilizer PSUs. Another Rs 8,394 crore is for MGNREG Scheme while Rs 5,198 crore extra is provided for immunization programme; Rs 5,905 crore is provided to meet the Seventh Pay Commission induced salary increase. Farm sector is granted Rs 3,745 crore more while Railways are to get Rs 2,382 crore for capital expenditure. Last July, this Government had sought Parliament's approval for an additional expenditure of Rs.11,166 crore for 2017-18 as part of the first batch of Supplementary Demands for Grants. The Government has also set aside Rs 960 crore for GSTN. This is towards meeting the establishment-related expenditure including payment of advance user charges.

The health sector is to get an additional Rs 4,000 crore and another Rs 1,034 crore is set aside for creation of capital assets, subsidies and other charges relating to Pradhan Mantri Sahaj Bijli Har Ghar Yojana, and Rs 3,983 crore for police. The education sector is to get Rs.2,200 crore. So far, so good. The question is whether this additional spending would put pressure on Government

finances. The Government has budgeted a fiscal deficit of 3.2 per cent of GDP for Financial Year 2018. Of course, much will depend on the overall revenue generation in the current fiscal and the timing of issuance of the bank capitalization bonds.

My second question is this. If fiscal consolidation will continue, then the glide path of reaching 3 per cent of GDP fiscal deficit by 2018-19 will be revisited or not. Especially, when there is uncertainty regarding revenue collections after GST being implemented from 1<sup>st</sup> July, is the Government going to revisit the FRBM Act?

We have been told that fiscal deficit at the end of October hit 96.1 per cent of the Budget Estimate for 2017-18 mainly due to lower realisation and rise in expenditure. In absolute terms, the fiscal deficit was Rs. 5.25 lakh crore during April-October, 2017 according to the Controller General of Accounts. Is it not true that growth in Asia's third largest economy slowed to a three year low of 5.7 per cent in the quarter that ended in June? Our hon. Colleague from the Ruling Party was full of eloquence that how high growth is being achieved. I would be happy if the Finance Minister during his reply will refer to my data and also give a reply to us. The Government is now planning to loosen its fiscal deficit target to enable it to spend up to around 66,000 plus crore of rupees, more to halt an economic slowdown. If this happens, it would widen the federal fiscal deficit. Therefore, my question is this. Does this Government believe that fiscal deficit is not a sacrosanct number? Why I am saying this is that when the expenditure outpaces revenues, the fiscal deficit will be higher. Our hon. Minister for Civil Aviation who has vast experience relating to managing finance that too when there was greater Andhra Pradesh, can very well understand it and you Sir, also can very well understand it. When your expenditure outpaces the revenue that is collected, fiscal deficit is higher in the federal set up today, one trillion rupees compared to last year. The revenue deficit is 124.7 per cent of the budgeted amount. The figure shows this. One, the Government has already given substantial boost to the

economy. Second, the Government must either curb its expenditure or miss its fiscal deficit target. On either of these two, the Government has to take a decision. But I sincerely believe in this part of what Mr. Anant, the Chief Statistician of our country says. He says it is bad accounting. I think Mr. Kirit also will agree with me. It is bad accounting. He is a Chartered Accountant and has experience of over 30 years to compare the fiscal deficit reaching 96 per cent of the target in October compared to 76 per cent of last year. Because a major decision was taken this year itself by preponing the Budget and by advancing our expenditure to respective States by 1<sup>st</sup> April. Therefore, I would say when one looks at the share of the Government expenditure as a percentage of budget expenditure which was done in the first six months, it is higher this time than the share of expenditure to budget expenditure of last time. Further, the revenue profile also has the bulk of the revenue coming in the last quarter. We are in the third quarter of our financial year but we are only discussing about the past two quarters and the bulk of the money that will be coming to the exchequer will be in the last quarter of the financial year. Therefore, I may ask this Government. Are you going to repeal the existing FRBM Act because the manner in which you have provided Rs. 66,000 plus crore in this second supplementary, there is every possibility? And it is an assurance. Sheer arithmetic will tell us that the fiscal deficit target that we have fixed is not going to be complete. Therefore, already you have a report before you; an Expert Committee led by former Revenue Secretary, who is presently the Chairman of 15<sup>th</sup> Finance Commission Mr. N.K. Singh, has submitted a report to this effect.

Are you going to adopt a new Debt and Fiscal Responsibility Act for a new roadmap for fiscal indicators? Already in the Budget of 2016-17, the target date of elimination of effective revenue deficit was deferred beyond 2019-20 and that of fiscal deficit of 2018-19 by this Government without amending the Act, and all this has happened by placing the Budget, a Supplementary Budget and second Supplementary Budget. Therefore, is it not essential that the Government needs to

put in place an appropriate mechanism to avoid instances of inconsistencies in estimation and correct reporting of component of expenditure having a bearing on deficit indicators?

Sir, if the spectre of slower growth with weak exports at a time when global trade is recovering is not worrying enough, with job creation still to pick up, the latest inflation data set too is a cause for concern. The prices at the consumer level rose at the fastest pace in 15 months this November with inflation touching 4.88 per cent from 3.6 per cent in October and just 1.5 per cent in June. This reflects a broad based price rise underway. Fuel inflation is at 7.2 per cent from 6.1 per cent a month ago. Food inflation is 4.4 per cent from 1.9 per cent in October. ...*(Interruptions)*.

HON. DEPUTY SPEAKER: No, please do not raise anything by standing in some other place. You have to go to your seat.

SHRI BHARTRUHARI MAHTAB: I think if anyone wants to speak, he should speak from his seat.

While some of this food inflation could wean in the coming months, there is a greater concern about the rise in core inflation, that is, excluding food and fuel. Oil prices have already breached US dollars 65 a barrel mark for the first time in over two years. You have difficult choices to make, and these difficult choices are, slashing fuel taxes could calm inflation but it would hit revenue collections that are already uncertain. Not doing so would leave less room for the RBI to lower the interest rates which they have set....*(Interruptions)*.

Sir, I need another 5-10 minutes time please.

HON. DEPUTY SPEAKER: You try to conclude because we have to pass this Bill at six o' clock. Many Members are there to speak.

SHRI BHARTRUHARI MAHTAB: Already, the Economic Survey has said oil at 60-65 US dollars per barrel could hit consumption and public investment and also dent private investment further. That is not a path to be sustained to a sustained revival.

Therefore, I would like to mention here another 2-3 points. I am happy that the Finance Minister is also here. There are four State-specific issues. The Anna DMK is in Government in Tamil Nadu. The Biju Janata Dal is in Government in Odisha. The Trinamool Congress is in Government in West Bengal. There are other Parties in Government. In a number of States, the Bharatiya Janata Party is also in Government....(*Interruptions*).

HON. DEPUTY SPEAKER: Do not interfere. Let him speak. You please take your seat.

SHRI KALYAN BANERJEE (SREERAMPUR): Why is he disturbing him? Since two o' clock, he has been disturbing. What has happened to him?

HON. DEPUTY SPEAKER: You continue.

SHRI BHARTRUHARI MAHTAB : Deputy Speaker, Sir, seldom I get a chance to visit Europe and I have not studied the European finance. But here I am concerned about my State. Very recently, a letter from the Ministry of Finance has been sent to respective State Governments that monthly release of tax devolution to States will be made on 15<sup>th</sup> of every month from September, 2017 onwards, instead of the first working day of every month. The decision is actually adversely affecting the finance of the States as a major proportion of expenditure on account of salary and pension is incurred in the first week of every month. It has been proposed by the Ministry of Finance that from the financial year 2018-19, the share of corporation tax and income tax will be made in four quarterly instalments, replacing the current practice of monthly release. That is another burden on the finance of the respective States.

I would like to draw the attention of the Government that bunching of release will create serious liquidity constraints in all the States, including ours. This also disrupts the smooth management of the States' debt by the RBI and increases the cost of borrowing for the respective States. Therefore, my request to the hon. Finance Minister is that he should review this decision for better fiscal management of the State.

My second point is relating to the coal royalty. Of course, we have been ventilating it again and again. It is necessary because royalty of coal was due for revision in April 2015. Instead of revising the royalty, the Union Government has raised the Clean Environment Cess on coal from Rs.200 to Rs.400 per tonne and nothing is passed on to the States to that effect.

Thirdly, in order to help the farming community suffering from the crop loss, our hon. Chief Minister, Shri Naveen Patnaik has already initiated pro-active measures to provide relief to the affected farmers. Steps have also been taken to convert the crop loan advanced during Kharif 2017 season into mid-term conversion loan in the affected area. I think some other States have also done that.

In case of crop damage between 33 per cent and 50 per cent, the crop loans can be converted into medium term conversion loans repayable within a period of two years with a moratorium of one year. Similarly, where the crop damage is 50 per cent and more, the conversion facility of the crop loan can be allowed for a maximum period of five years with one year moratorium.

The Government provides interest incentive at 3 per cent to the prompt paying farmers in respect of crop loan. It is not made available in case of conversion of such crop loan in the event of occurrence of natural calamities. Therefore, my request to the Government would be, when you are subverting the interest and extending the facility of mid-term conversion of loan, it is necessary that farmers should be given that benefit also.

Then, there is another issue, which also concerns our State and we have been saying it again and again. A decision has been taken by the Ministry of Rural Development and a letter has been sent to respective States that all disbursements relating to National Social Assessment Programme (NSAP) will be done through bank accounts.

There are many States including Odisha where the Gram Panchayats do not have bank institutions. There are more than 4000 and odd such Gram Panchayats in the country. Even if there is a banking institution, there is a single person who is

dealing with it. We have a system in Odisha that on 15<sup>th</sup> of every month the Gram Panchayat calls everyone to that place and money is distributed. A letter in this regard has come to the Prime Minister and I request the hon. Finance Minister to look into this. As we do not have adequate banking institutions throughout the State, there is a fixed day of the month which, no doubt, entails burden on the State administration, but ensures the desired outcome of providing social security to most vulnerable sections of our population. This has been emphasized by a study. So, we would like to emphasize that Odisha model of pension disbursement has also been a subject of scholarly research whose details were published in an article in the Economic and Political Weekly in May 2014. There was a clear finding that Odisha model of cash disbursement is the best model since this ensures receipt of cash by the beneficiary on a fixed day of every month.

Recently, a very interesting report has come to the notice, which, of course, has been placed in the House, where it is mentioned and I quote.

“The Income Tax Department had raised exaggerated demands of certain corporate assesseees to achieve its revenue collection target by resorting to methods that were irregular and unwarranted.”

This is given in the C&AG report. Who are these assesseees? These are the State Bank of India, Bank of Baroda, Bank of India, IDBI, HDFC, Kotak Mahindra Bank and Air India. The demands so collected were refunded in the next financial year - there is no doubt that this is the normal practice – along with interest which eventually put a heavy burden on the Exchequer. Very caustically, the remark is that there were persistent and pervasive irregularities in respect of corporation tax and income tax assessment cases over the years. Why does this happen?

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS  
(SHRI ARUN JAITLEY): Of which year is this report?

श्री भर्तृहरि महताब : हाल ही में, this report has been submitted in the House.

SHRI ARUN JAITLEY: Which year does this report pertain to?

SHRI BHARTRUHARI MAHTAB : This report is of the year 2013-14, but the Government is a continuous process. You can answer that.

Lastly, I would like to draw the attention of the Finance Minister to the issue of dollar drain that India must worry about.

SHRI ARUN JAITLEY: It actually means that 4.6 per cent deficit for 2013-14, which was shown, was only optically 4.6 per cent. The quality of deficit would have been much higher but for this practice.

SHRI BHARTRUHARI MAHTAB: Sir, I need not comment on that.

In February, 2004, the then Government had announced ... (*Interruptions*)

HON. DEPUTY SPEKAER: Already the Minister has replied. Why are the Members replying?

SHRI BHARTRUHARI MAHTAB : In February, 2004, the then Government had announced a new liberalized remittances scheme for Indian residents in the direction of full rupee convertibility. Under that scheme, resident individuals were permitted to convert rupees into foreign exchange to finance legitimate current and capital account transactions, including acquisition of immoveable property or shares or debt instruments outside India, without prior approval of the Reserve Bank of India. They were permitted, for this purpose, to open, maintain and hold foreign currency accounts with banks outside India for carrying out transactions permitted under the scheme.

When the scheme was launched, the ceiling on transfer for capital account purposes was set at USD 5,000 per person per calendar year. Later, it was hiked to USD 50,000 in December, 2006 and further to USD 100,000 in May, 2007. And, four months later, in September, 2007, it was raised to USD 200,000 per person per year.

HON. DEPUTY SPEAKER: Please wind up because we have to pass the Bill at 6 o'clock. That is why, I am requesting you.



SHRI BHARTRUHARI MAHTAB : Sir, I am concluding.

These are the matters which actually the Finance Minister needs to consider and take a decision on. Therefore, I would say that fearing this route could be a means of capital flight, the ceiling was drastically cut to USD 75,000 in August that year only to raise it to USD 125,000 in June, 2014 and to USD 250,000 in May, 2016. This implies that a family of four would be permitted to transfer a total sum of a million dollars a year under different heads.

In 2016-17, Indian residents invested USD 444 million in equity abroad, gifted another USD 750 million, transferred USD 2,170 million for maintenance of close relatives abroad, spent USD 1,536 million on financing education expenses abroad and USD 2,568 million on travel. In sum, outward remittances by resident Indians totalled to USD 11.02 billion in 2016-17. It is a figure that is rising. In 2004-05, it was only USD 9.6 million. In 2015-16, it rose to USD 4,642 million. In 2016-17, it was USD 8,170.7 million.

My anxiety is that it may give some people lot of pride that yes, our people are spending so much outside.

HON. DEPUTY SPEAKER: Please wind up your speech.

SHRI BHARTRUHARI MAHTAB: But my anxiety is that as economic uncertainty increases, this could prove to be a problem. Even if a tenth of top one per cent of Indians enter the category of households that can mobilize the equivalent of US \$ 2,50,000 a year, the sum involved would be around US \$ 300 billion, which is by no means a small amount when India's US \$ 400 billion reserve of foreign currency assets today is vulnerable to a large-scale capital flight. My request to the hon. Finance Minister is to look into this problem. Thank you.

HON. DEPUTY SPEAKER: Next Member is Shri Varaprasad Rao Velagapalli. Please be brief and conclude in five minutes.

SHRI VARAPRASAD RAO VELAGAPALLI (TIRUPATI): Sir, when you can give so much time to other Members, then you can give me some more time also.

HON. DEPUTY SPEAKER: No, five minutes for you. Please conclude in this time limit.

SHRI VARAPRASAD RAO VELAGAPALLI (TIRUPATI): Sir, thank you very much.

We appreciate these additional Demands for Grants mostly for Urea freight subsidy, National Highways, NREGA, electricity, etc. It is a most welcome one.

HON. DEPUTY SPEAKER: Hon. Member, just a minute. This is a financial issue, namely, Supplementary Budget that we are discussing in the House. There are many Members who want to lay their written speeches on the Table of the House. The Members can give the written speeches, and they will be allowed.

Okay, you can continue.

SHRI VARAPRASAD RAO VELAGAPALLI: Since the hon. Minister of Finance is here, I have to mention a small issue with regard to the implementation of the NREGA. Earlier, I had worked as a District Collector, and now, thanks to the people, in the last 3 ½ years I am able to visit almost 1,300 villages and have been closely observing the implementation of NREGA.

Firstly, the funds are not released on time, but we appreciate it as there might be certain difficulties in it. Secondly, the wage component principle is not being followed. So, we request the Government of India to insist for it. Otherwise, the very spirit of the NREGA programme is lost if the rural employment is not generated. I am saying this because when I visit the villages, literally the people, particularly, the vulnerable sections of SC / ST / BC are begging for day to day employment. I would suggest here that perhaps take it out of the purview of the State Government and implement it through the District Administration because those norms could be followed scrupulously, that is, the wage component. Otherwise, the poor is badly getting affected and the spirit is lost.

The Government has promised as many as 3.5 crore houses. I am yet to see a reasonable development of construction of houses in my Constituency in the last 3 ½ years. So, I feel that whatever has been mentioned in the earlier Budgets as

well as in the manifesto, they are supposed to honour those commitments and respect the sentiments of the people. Further, while sanctioning the houses by the Government of India, we plead with the Government to please involve the local MPs because some of us have doubts that it is not being given to the genuine cases. So, I request you to kindly consider taking the MPs into confidence while implementing this.

As regards GDP, no doubt that the recent survey says that there is a boost in the GDP from 7.2 per cent to 7.7 per cent, but most of us have missed the point. All it said was that the reason for boosting up of GDP is not because of any private investment. It is mostly because of the public investment by the Government because it has infused as much as Rs. 2.11 lakh crores. Secondly, there is also no employment. So, there is no meaning if we say that the GDP has increased, but there is no private investment and no employment is generated, and mostly the private consumption has increased. Therefore, the hon. Finance Minister who is a very scholarly; very practical; and knowledgeable person may look at this aspect that a mere increase of GDP does not mean that the State's wealth percolates down to the people at the bottom.

Therefore, the funds may be increased for MGNREGA and effective implementation is also very much required.

The Government has promised the doubling of the farm income. Now, almost three and a half years is over and the assured period left is another one year and four months. We are yet to see a tangible improvement as far as the doubling of farm income is concerned.

We also request the Government to withdraw the Financial Regulation and Deposit Insurance Bill. It is going to affect the small savers.

The most important thing is the NPA. It is reaching an alarming figure of Rs.16 lakh crore whereas the total credit of the farming sector is only Rs.4 lakh to Rs.5 lakh crore. It comes to only 0.2 per cent to 0.3 per cent of the GDP whereas

the entrepreneurs of a few companies are enjoying Rs.16 lakh crore as NPA. This needs to be attended to.

I want to come to the most important point about the States Reorganisation of Andhra Pradesh. Durgarajapatnam Port has been promised to be completed by 2018. I do not see the reason as to why State Government is not giving the consent. The Central Government may put some pressure on the State Government in this. There are three assembly constituencies which have been badly affected – Sullurpet, Gudur and Sarvepalli. We request the Government to implement that.

The next point is about giving the Special Status. Earlier speakers have mentioned about it. Unless the Special Status is given, the industrialisation cannot take place and job creation cannot be done.

The Polavaram Project has been promised. The escalation in cost has gone up from Rs.16,000 crore to almost Rs.58,000 crore. It is supposed to be completed by 2018. People are looking up to the Central Government to complete that.

Another point is this. A Steel Plant is supposed to come up at Kadapa. Already three and a half years are over. We would request the Government of India to complete that.

Similar is the case with the Railway Zone and the Petrochemical Complex at Vizag.

The most important thing is about the MPLAD. This is the only thing that is going into the development of villages. If MPLAD fund is increased, the rural villages schemes could also be increased. May I request the hon. Finance Minister to increase the MPLAD fund so that the small MPs like us could be benefited? When we go to the villages, we are not able to give anything to the people. Kindly consider this.

Last but not least point is this. We have a very prestigious Dredging Corporation of India in Vizag. It is likely to be privatised. People and the employees are literally scared. Perhaps, the hon. Minister of Finance could consider cancelling the idea of privatisation of the Dredging Corporation of India, Vizag. I thank you very much.

**\*SHRI P. KARUNAKARAN (KASARGOD) :** The main objective of this demand is to allocate further funds to various Departments and Ministries. I am not questioning the allocation but I would like to give my comments on some areas where the allocation is less and in some areas where there is no space at all.

Agriculture is the most suffering area where a large number of farmers have committed suicide. Though BJP has announced in their election manifesto 150 per cent of incentive to the farmers and the suggestion of the Swaminathan Commission was 50 per cent. Nothing has been given. As a result, we could see large scale agitation of farmers cutting across the party line and alliance. Government has not made any initiative to give better Minimum Support Price (MSP) to the farmers.

The Government reclaimed that there would be better GDP of 8.6 percent but due to the demonetization and GST it has come down to 5.6 per cent then and now 6 per cent. GDP is declined at the national level due to the fact that in various sectors the progress is negative.

Though Government promised to give 2 crore jobs in every year and in three and a half years have passed, according to government report, only 2 lakh jobs have been created.

Large number of public undertakings are closed and Government has decided to disinvest even the profit making PSUs which also caused unemployment and decline in production.

Government has miserably failed to control the price rise even though the prices of crude oil has come down in the international market. The prices of almost all essential commodities has gone up due the rise in price of petrol and diesel because Government has increased excise duty 16 times. The exports have declined to a large extent which has adversely affected the total production.

Finance Minister promised that there would be benefits to the common people as a result of the implementation of GST. Wide publicity and propaganda

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\* Speech was laid on the Table.

has given for GST but now even the supporters of this idea earlier have began strongly oppose just because of their terrible experiences.

Government has changed the funding pattern of Centrally-sponsored schemes to a large extent for example PMGSY, SSA, IAY and other central schemes. This has made much hardship to the States since States have to take the financial burden.

The 14<sup>th</sup> Finance Commission has assured the States to give some relief with regard to the natural calamities and State Government has to get at least 300 crores of rupees but only a portion of this amount is given.

Kerala has faced very serious adverse effects due to occurrence of cyclone Ockhi. About 30,000 houses were partially damaged and 4000 houses were fully damaged. Four thousand boats and 150 nets have been lost. Till now 75 per cent lost their lives. Still the rescue operation is going on. Kerala has a very large coastal area comprising about 650 kilometers. This cyclone effect has its influence throughout coastal area of the State. Government of Kerala has demanded 7,240 crore of rupees as a comprehensive package. We met the Prime Minister today and requested for an urgent financial assistance to the State.

Kerala has been experiencing a better PDA system for a long time. Due to the implementation of the Food Security Act there is adverse effect since the foodgrains allotted to the State of Kerala has reduced to 2.50 lakh metric tons. So, the Government find it difficult to give foodgrains as it has been given earlier. Government of Kerala has made number of representations in this regard. So, I request to retain the earlier food allocation without further delay.

**\*SHRI JOSE K. MANI (KOTTAYAM):** Economy and employment: I would like to draw attention to grim state of the Indian economy post the twin shocks of demonetisation and GST. Post note ban, the GDP growth had dipped to its lowest value, 5.7% in the first quarter of 2017-18 before showing marginal improvement in the next quarter.

During GST implementation, Government clearly underestimated the task at hand and haughtily ignored the stakeholders who had warned that more time was needed for smooth roll-out of the new tax regime. Post implementation, many MSMEs have shut down, industrial production and private investment have collapsed, the exports have come down and the exporters are facing working capital constraints. Moreover, the end consumers have not been able to reap benefits of the recently reduced taxes on consumer good and the benefit have been pocketed by the traders.

The economy's downward spiral has left a trail of job losses across all the sectors and the rising inflation has compounded the issues the common man. According to data released by the Centre for Monitoring Indian Economy, the estimated total employment during January-April 2017 was 405 million compared to 406.5 million during the preceding four months, September-December 2016. This means that post demonetisation exercise, 1.5 million jobs were lost during the months January to April. This same scenario is mirrored in the employments statistics of leading companies in the private sector. During the first quarter of this fiscal, top 3 IT companies saw their workforce shrink by over 1800 people. New economic sectors like renewable energy, which are the thrust of the Government, are also reported to be cutting down on staff strength.

As per the latest available Labour Bureau's Quarterly Employment Survey for October-December last year, as many as 1.52 lakh casual and 46,000 part-time jobs were lost in eight key sector of the economy, despite an overall addition of 1.22 lakh workers during the quarter. Even under the Government's flagship

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\* Speech was laid on the Table.



skilling scheme, the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) less than a tenth of the trained candidates have received placement offers. These numbers represent that the Government has failed to create sufficient jobs for the country's growing workforce.

**Cost of flight tickets during festivals:** To cash in on the increased demand, airlines, including Air India, incessantly hike their prices during the festivals. The usual fare for one-way flight ticket from Dubai to Kochi is Rs. 7000. But with Christmas just around the corner, the tickets are now selling at Rs. 15000-40000. Such steep rates dig a hole in the pockets of many people from Kerala working in the Gulf who visit their family during Christmas. The Government should put a check on such price hike and ensure that the interests of travellers are protected.

**Need for a separate Ministry of Fisheries:** Indian fisheries is an important sector of the economy, contributing to the agricultural exports and engaging about fourteen million people in different activities. The sector has shown continuous increment in fish production and today it constitutes about 6.3% of the global fish production and contributes to 1.1% of the GDP. Considering the immense importance of the sector and the large scale of employment that it generates for the coastal areas, there is a need for a separate Ministry of Fisheries. Having a dedicated ministry to look after the sector will ensure that the sector witnesses an upward trend of growth with an increased income for the fishermen of the country.

**Cyclone Ockhi:** The Cyclone Ockhi has wrought extensive devastation and damage to the fishing hamlets of the Southern Kerala coast resulting in the loss of lives of many fishermen who had drifted into deep seas in the process of earning their livelihood. The cyclone has claimed more than 75 lives and nearly 300 fishermen are still missing. The traditional fishing community in the Southern Kerala coast is still waiting for its dead retrieved or even counted. Most of the families living in the affected fishing hamlets are without any source of sustenance although the state government has declared a rehabilitation package including

monetary compensation for the dead. Rehabilitation is going to be a monumental task and it calls for combined effort of the Central and the State Government. The Centre should declare Ockhi a national calamity on the same scale as was the still-haunting Tsunami decades ago and extend compensation to the victims.

**\*SHRI G. HARI (ARAKKONAM):** I express my gratitude to our immortal Leader Puratchi Thalaivi Amma.

There are several requests from Tamil Nadu are yet to be addressed. The extremely heavy rains in Tamil Nadu during December 2015 have caused enormous devastation to standing crops, property and public infrastructure besides loss of life and cattle.

The Hon'ble former Chief Minister of Tamil Nadu Puratchi Thailavi Amma had requested Union Government to release Rs. 25912 crores to meet the State Government's requirement. But the Union Government had provided Rs. 1960 crores only. Even a year after the central team has inspected and given its detailed report on the devastations caused by the heavy rains and cyclone in December 2015, the Union Government has so far not provided adequate relief to Tamil Nadu for relief and restoration efforts.

In December 2016, Cyclone Vardah had caused severe damages to the coastal regions of Tamil Nadu particularly in Chennai city and adjoining districts of Tiruvallur, Kanchipuram and Cuddalore uprooting several thousands of trees and electric lamp posts besides damaging the roads and other infrastructures of the people. The Government of Tamil Nadu had sought an assistance of Rs. 22,573 crores from the Central to undertake reconstruction works in areas affected by Cyclone Vardah. But the Union Government had not released the funds so far to meet the expenditure to undertake reconstruction works. The recent Ockhi cyclone had devastated the Southern Districts Kanyakumari and Tirunelveli in Tamil Nadu. Therefore I urge the Union Government to consider the genuine demands of the Government of Tamil Nadu to immediately release an adequate relief grant to Tamil Nadu for being devastated by series of natural calamities of severe nature.

The river Cauvery is the lifeline of Tamil Nadu, particularly the millions of farmers in the delta regions in Tamil Nadu. With the notification of the final order

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\* Speech was laid on the Table.

of Cauvery Water Disputes Tribunal, the scheme for modernization of the canal system in the Cauvery Basin at a cost of Rs. 11,421 crore may be accorded approval.

The Tamil Nadu Government had submitted the proposal to the Central Water Commission for the extension, renovation and modernization of Grand Anicut Canal in Thanjavur and Pudukkottai districts at the cost of Rs. 2,610 crore. The Commission also gave the in-principle consent. I urge the Government to consider this important proposal and allocate the requested funds for the implementation of Grand Anaicut project. For implementation of the proposal to divert the flood waters of Cauvery to drought prone areas by linking the Rivers Cauvery-Vaigai-Gundar at a cost of Rs. 5166 crores. Likewise, Athikadavu-Avinashi Flood Canal Scheme at an estimated cost of Rs. 1862 crores may also be sanctioned on a priority basis.

Apart from the Adyar River Eco-Restoration Project, another major initiative the Coovum River Restoration Project to be implemented at a total cost of Rs. 3,833 crore in 5 years with the Chennai River Restoration Trust as the nodal agency. The major projects in pipeline are, Creation and restoration of water bodies in Chennai and adjoining areas at the cost of Rs. 500 crores and Restoration of Chennai Waterways at the cost of Rs. 10000 crores.

The fishermen community in Tamil Nadu are the most affected in the country due to both natural calamities as well as from indiscreet attacks from Srilankan Navy. The Union Government has promised to form a separate Ministry to develop and conserve the fisheries resources and to ameliorate the socio economic status of the fishermen community. I would like the Government of the day will create a separate Ministry for fisheries and development of fishermen community in the country and focus exclusively on the subject to provide a permanent and everlasting solution for the serious life challenging problems faced by Indian Fishermen Community.

I request the Government to allocate Rs. 200 crores for Tamil Nadu State for celebrating the Birth Centenary of "Bharat Ratna" Puratchi Thalaivar Dr. M.G. Ramachandran founder of AIADMK Party, the Chief Minister of Tamil Nadu for 3 consecutive terms from 1977 to 1987.

**\*SHRI K. ASHOK KUMAR (KRISHNAGIRI):** I express my gratitude and indebtedness to our beloved immortal Leader Puratchi Thalaivi Amma.

The extremely heavy rains during the North East Monsoon in December 2015 have caused enormous devastation to standing crops, property and public infrastructure besides loss of livelihood, loss of life and cattle. Hon'ble Puratchi Thalaivi Amma had requested the Hon'ble Prime Minister to release the necessary funds at the earliest to meet the State Government's requirement of Rs. 25,912.45 crores. But even a year after the central team had inspected and given its report on the devastations caused by the heavy rains and cyclone in December 2015, the Union Government has so far not provided adequate funds to Tamil Nadu for relief and restoration efforts.

In December 2016, Cyclone Vardah had caused severe damages to the coastal regions of Northern Tamil Nadu particularly in Chennai city and adjoining districts of Tiruvallur, Kanchipuram and Cuddalore uprooting several thousands of trees and electric lamp posts besides damaging the roads and other infrastructures of the people. The Hon'ble Chief Minister of Tamil Nadu met the Hon'ble Prime Minister and submitted a 142-page memorandum seeking an assistance of Rs. 22,573 crores from the Central Government to undertake reconstruction works in areas affected by cyclone Vardah.

A special package for drought affected farmers of Tamil Nadu and cyclone ravaged fishermen and farmers would have been a very welcome. Tamil Nadu was severely affected by drought and scarcity of water for irrigation. Recent Ockhi Cyclone has devastated the Southern parts of Tamil Nadu, Kanyakumari and Tirunelveli Districts.

Earlier the Tamil Nadu Government had declared all 32 districts as drought-affected, and urged the Centre to sanction Rs. 39,565 crore to provide relief to the farmers for the damage caused due to the drought situation. I urge the

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\* Speech was laid on the Table.

Union Government to release a special package and funds to address the plight of farmers in Tamil Nadu at the earliest.

A Blue Revolution is underway to ensure the integrated development and management of fisheries, with a central outlay of Rupees three thousand crore. Tamil Nadu is one of the leading States in India in Fisheries Development having coastal length of 1076 km. I request the Hon'ble Finance Minister to release Rs. 3000 crores for the development of fisheries in Tamil Nadu.

The Union Government has promised to form a separate Ministry to develop and conserve the fisheries resources and to enhance the socio economic status of the fishermen community and to provide protection, ensure safety and security of the fishermen who toil hard and brave both sea and deploring militant activities of neighbouring countries Sri Lanka and Pakistan. I would like the Government of the day will create a separate Ministry for Fisheries and Development of Fishermen Community in the country and focus exclusively on the subject to provide a permanent and everlasting solution for the serious life challenging problems faced by Indian Fishermen Community.

The Government of Tamil Nadu has urged the Union Government to release Rs. 17000 crores to enhance power infrastructure in the cyclone-prone Tamil Nadu either as grant or as soft loan. Conversion of conversion of 230KV transmission overhead lines into 230 KV underground cables need to be expedited to facilitate urban growth in the limits of greater corporation of Chennai.

Therefore, I urge the Union Government to release Rs. 17000 crores to enhance power infrastructure, to expedite the Cheyyur Ultra Mega Power Project, to allocate the entire power of 2000 MW generated out of Kundankulam Nuclear Power Plant Units 3 and 4 to Tamil Nadu and to speed up the process of establishing the inter-state green energy corridor.

**\*SHRIMATI V. SATHYABAMA (TIRUPPUR):** There are many important government project proposals left unaddressed for a long time. As a Member of Parliament from Tiruppur Constituency, I request the Hon'ble Finance Minister to allocate sufficient funds for construction of an integrated building for the purposes of Department of Posts and Passport Kendra at the vacant site at Kallapalayam Road, Tiruppur. If a new building is constructed, Passport Kendra can also be function which will be more convenient to the members of public in and around Tiruppur.

The Government of Tamil Nadu had sought an assistance of Rs. 22,573 crores from the Central to undertake reconstruction works in areas affected by cyclone Vardah. But the Union Government had not released the funds so far to meet the expenditure to undertake reconstruction works.

The recent Ockhi Cyclone had devastated the Southern Districts Kanyakumari and Tirunelveli in Tamil Nadu. Therefore I urge the Union Government to consider the genuine demands of the Government of Tamil Nadu to immediately release an adequate relief grants to Tamil Nadu for being devastated by series of natural calamities of severe nature.

The Union Government has yet to release an amount of Rs. 17000 crore to Tamil Nadu as part of its share for centrally sponsored schemes of towards reimbursing the money spent by the Government of Tamil Nadu. Tamil Nadu is yet to get post/pre-matric scholarship funds of Rs. 1500 crores meant for SC/ST students. Similarly in school education department Rs. 1200 crore yet to be released.

Under the Swachh Bharat Mission (Gramin) an amount of Rs. 600 crores, are still pending from the Government. A total amount of about Rs. 1500 crores is yet to be released under the revised restructured Technology Upgradation Funds Scheme (TUFS), to entrepreneurs in Tamil Nadu.

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\* Speech was laid on the Table.



Any delay in the release of funds sanctioned for the projects will adversely affect the success of these centrally sponsored schemes. Therefore I urge upon the Union Government to expedite the release of Rs. 17000 crores dues to Tamil Nadu and to avoid any such shortfalls in the approved central share release in future.

The much needed Athikadavu-Avinashi Flood Canal Scheme at an estimated cost of Rs. 1862 crores may be sanctioned on a priority basis. This would help the people of the Kongu region to get adequate water for both irrigation and drinking purposes.

Gunderipallam reservoir is situated across jungle stream near Kongarpalayam village of Gobichettipalayam Taluk in Erode district of Tamil Nadu. The splendid the spectacular view of the reservoir and surrounding area attract tourists and film shoots often takes place here. I request the Hon'ble Finance Minister to release Rs. 20.00 crores for this purpose so that Gunderipallam Reservoir could become a significant tourist center of Tamil Nadu.

**\*SHRI MEKAPATI RAJA MOHAN REDDY (NELLORE) :** Despite the Government claiming time and again that economic fundamentals are on sound footing, we fail to understand as to how the Government, as per the accounts hosted by Controller General of Accounts on their official website, for the seven months period of April-October 2017-18 suffered huge Revenue Deficit of Rs. 4,01,085 crores against the budgeted Rs. 3,21,734 crore for the whole year. It is inexplicable as to how the Revenue Deficit has been increasing by leaps and bounds.

Similarly, as against the budgeted Fiscal Deficit (which is nothing but borrowings) of Rs. 546532 crores for the year 2017-18, for the seven months period itself the Union incurred huge fiscal deficit of Rs. 5,25,321 crore. As a result after meeting the revenue deficit out of borrowings, a meagre sum of Rs. 1,24,326 was only spent on Capital Expenditure.

At this rate, will it be possible for the Government to stick to fiscal consolidation measures that you have initiated and if so will it not be at the cost of Capital Expenditure, in which case, how do we expect growth in future?

After all, it is settled that private expenditure will always grow in tandem with public expenditure. Higher the public expenditure, higher will be the private investments together pushing up investments paving way for higher growth!

Higher fiscal deficit per se is not dangerous as long such fiscal deficit which is nothing but borrowings go to meet the Capital Expenditure; but, in the instant case 90 per cent of borrowing is going towards meeting Revenue Deficit, which is completely against fiscal prudence and will result in pushing up of inflation.

While on the subject, we would like to reiterate our Party's demand that all promises made in AP Reorganisation Act together with the promises made on the

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\* Speech was laid on the Table.

floor on the Parliament as a condition for passage of the AP Reorganisation Bill should be implemented forthwith. They include:

- Grant of Special Category Status
- Polavaram project implementation by Union Government completely at their cost as provided in the Act. The people of the State who are already smarting under the pain of inordinate delay in granting Special Category Status which was the condition on which BJP supported AP Reorganisation Bill 2014 in Rajya Sabha on 20 Feb 2014 and which the BJP made a major poll plank in 2014 General Elections, will feel betrayed if the Union Government reneges on the responsibility cast upon it to implement the Polavaram irrigation project at the earliest at their cost.
- Duggirajapatnam port project,
- Kadapa steel plant,
- Visakhapatnam petrochemical complex, Visakhapatnam Railway Zone etc.
- Railway Zone at Visakhapatnam

We request the Government to kindly withdraw its proposal to privatize the Dredging Corporation of India.

DR. K. GOPAL (NAGAPATTINAM): Hon. Deputy Speaker, Sir, I thank you for allowing me to speak on the Supplementary Demands for Grants 1017-18. I would like to urge upon the Central Government to clear some long-pending dues of the Tamil Nadu Government.

The Tamil Nadu Government has declared all 32 districts as drought-affected and has urged the Centre to sanction Rs.39,565 crore to provide relief to the farmers for the damage caused due to the drought situation. I would urge the Union Government to release the special package of funds to address the plight of farmers in Tamil Nadu at the earliest.

River Cauvery is the lifeline of Tamil Nadu, particularly the millions of farmers in the delta regions in Tamil Nadu. With the notification of the final order of the Cauvery Water Disputes Tribunal, the scheme for modernization of the canal system in the Cauvery Basin at a cost of Rs.11,421 crore may be accorded approval.

The Tamil Nadu Government has submitted the proposal to the Central Water Commission for the extension, renovation and modernization of the Grand Anicut Canal in Thanjavur and Pudukkottai districts at a cost of Rs.2,610 crore. The Commission has also given the consent in principle. I would urge upon the Government to consider this important proposal and allocate the requested funds for the implementation of the Grand Anicut Project.

For implementation of the proposal to divert the flood waters of Cauvery to drought-prone areas by linking the Rivers Cauvery-Vaigai-Gundar at a cost of Rs.5,166 crore may be sanctioned. Likewise, the Athikadavu-Avinashi Flood Canal Scheme at an estimated cost of Rs.1,862 crore may also be sanctioned on a priority basis.

### **17.00 hrs**

Puratchi Thalaivi Amma was instrumental and played a stellar role in implementing the Chennai Metro Rail Project phase-I. The Chennai Metro Rail Project phase-II has been included in the rolling plan for the current year with

Japan International Cooperation Agency for funding. A detailed feasibility report for the expansion of the Chennai Metro Rail Project along three corridors – North-West to South-East, West to East and an orbital corridor – at an estimated cost of Rs. 44,000 crore has already been approved by the Government of Tamil Nadu.

In my constituency, some of the projects are going on very slowly due to lack of funds. Please sanction the funds for the following projects – Karaikudi broad gauge line diversion and Thiruthuraipoondi, Agasthiyan Palli, Nagapattinam, Peralam and Karaikal Project. The Union Government is yet to release Rs. 17,000 crore to Tamil Nadu as part of its share for centrally sponsored schemes towards reimbursing the money spent by the Government of Tamil Nadu.

Tamil Nadu is yet to get post/pre-matric scholarship funds of Rs. 1500 crore meant for SC/ST students. Similarly, in school education department, Rs. 1200 crore is yet to be released. The Central Government has to reimburse Tamil Nadu to the extent of Rs. 542 crore for building the infrastructure for judiciary. Likewise, under the Swatchh Bharat Mission (Gramin), an amount of Rs. 600 crore is still pending from the Government. A total amount of about Rs. 1500 crore is yet to be released under the Revised Restructured Technology Upgradation Funds Scheme to the entrepreneurs in Tamil Nadu. Sir, any delay in the release of funds sanctioned for the project will adversely affect the success of these centrally sponsored schemes. Therefore, I urge upon the Union Government to expedite the release of Rs. 17,000 crore which is due to be given to Tamil Nadu.

Sir, a special package should be given to drought-affected farmers and cyclone-ravaged fishermen in Tamil Nadu. Tamil Nadu was severely affected by the drought and scarcity of water for irrigation. Recently, Ockhi Cyclone has devastated the southern parts of Tamil Nadu, Kanyakumari and Tirunelveli Districts.

I urge upon the Government to support the proposed Phase-II of the Metro Rail Project of Chennai and to ensure that all necessary clearances are provided expeditiously to fulfil the dream of our visionary leader, Puratchi Thalaivi Amma, to provide fillip to the public transport system in the Chennai Metropolitan city.

**डॉ. किरीट सोमैया (मुम्बई उत्तर पूर्व) :** उपाध्यक्ष महोदय, मैं विपक्ष की चर्चा सुनकर थोड़ा कन्फ्यूज हो गया हूँ। मुझे समझ में नहीं आ रहा है कि विपक्ष के नेताओं एक के बाद देश की इकोनॉमी का काला चित्र और आज तक 70 सालों में जो कुछ भी हुआ उसके लिए रिस्पान्सिबल फाइनेंस मिनिस्टर अरुण जेटली जी हैं, इस प्रकार का चित्र प्रस्तुत किया। मुझे समझ में नहीं आ रहा है कि क्या हिन्दुस्तान में मोदी सरकार इतना खराब काम रही है। एक विपक्ष कहती है कि यह घोषणा वाली सरकार है, कोई कहता है कि यह सरकार ... \* लगा कर बैठी है, कोई कहता है कि इनको बुनियादी इकोनॉमी की समस्या है। किसी ने कहा कि मजदूर हैरान हैं, किसान परेशान हैं, गरीब इस सरकार से दूर भाग रही है। देश का ग्रोथ नीचे जा रहा है, फिसकल डेफिसिट ऊपर जा रहा है। यह सब सुनने के बाद मेरी समझ में नहीं आ रहा है कि यह इतने बढ़िया इकोनॉमिस्ट और इतना बढ़िया विश्लेषण कर रहे हैं फिर हिन्दुस्तान की जनता क्यों ... \* की तरह बिहेव कर रही है। कम्युनलिज्म, यानी हिंदुस्तान की जनता कम्युनल है।...(व्यवधान) मुझे यह समझ में नहीं आ रहा है कि क्या हिंदुस्तान की जनता कम्युनल है, राम मंदिर मांगती हैं। मस्जिद मांगती हैं।...(व्यवधान)

HON. DEPUTY SPEAKER: Please address the Chair.

**डॉ. किरीट सोमैया:** माननीय उपाध्यक्ष महोदय, मेरी समझ में नहीं आ रहा है कि ये लोग इतने पढ़े-लिखे हैं, डेडिकेटेड हैं। मेरे हाथ में एक बड़ा अखबार है, इसने रिसेंट ओपिनियन पोल लिया, पूरे देश का ओपिनियन पोल लिया, इसमें लिखा है - In a mega online poll, 79 per cent of people said that they will vote for Modi in 2019. अब यह किरीट सोमैया नहीं कह रहा है। इतने बड़े इकोनामिस्ट एक ओर हैं और दूसरी ओर ऑनलाइन पोल है। मुझे समझ में नहीं आ रहा है कि इतना बढ़िया विश्लेषण है, इतने बड़े आंकड़े हैं, उसके बावजूद जो जीई ग्रुप है, जनरल इलैक्ट्रिक कंपनी के सीईओ, इंटरनेशनल ग्लोबल सीईओ क्या ...\* मैं इसे पढ़ता हूँ - Global CEO of General Electric, John Flannery says, "Global business leaders reaffirm progressive India story. If I had a world full of Indians, I would sleep well." 'द इकोनामिस्ट' को भारत सरकार पब्लिश नहीं करती है। क्या यह नरेन्द्र मोदी जी की सरकार कर रही है।...(व्यवधान) 'द इकोनामिस्ट' कहता है, मैं दो-तीन बातें पढ़ूंगा - In the "The World in 2018" issue of The Economist, Daniel Franklin says, "India will be the fastest-growing big economy in the world."

Leo Abruzzese says, "Growth in 2018 will be a bit slower in the world at 2.7 per cent, Indonesia and Malaysia will muster a growth of five per cent, and India will tread along at nearly eight per cent growth."

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\* Not recorded.

**17.08 hrs**

(Hon. Speaker in the Chair)

यह फाइनेंस मिनिस्टर अरुण जेटली का बयान नहीं है, यह 'द इकोनामिस्ट' का है। ... (व्यवधान) आगे जो यह लिखता है, उसे निशिकान्त जी ने कभी कहा नहीं होगा, गुजरात में मंत्री महोदय ने भाषण में नहीं कहा होगा। यह कहता है - Max Rodenbeck in his feature titled "Modi Juggernaut", writes, "India's economy is doing pretty well. It is growing faster than that of most big nations. Inflation is low, the government's finances are sound, foreign investment is booming and stock indices soared in 2017."

अब मुझे यह समझ में नहीं आ रहा है कि ... \* मोदी जी का मैसमेरिज्म कहां से कहां चला गया। अमेरिकन प्रेजीडेंट को भी उन्होंने मेसमराइज कर दिया, हिप्नोटाइज कर दिया। अमेरिकन प्रेजीडेंट कहता है कि Washington unveils new security strategy. India is a leading global power; Pak needs to show it can be responsible for its nuke. उन्होंने इंडिया के बारे में इतना सारा लिखा है। मेरी समझ में नहीं आ रहा है कि यह क्या हो रहा है। ... (व्यवधान) अमेरिका का राष्ट्रपति मोदी जी का दीवाना हो गया है। ... (व्यवधान) अब सिर्फ यहां ही नहीं अटका। वर्ल्ड बैंक डूइंग बिजनेस की रैंकिंग के बारे में मेरे पूर्ववक्ता ने कहा। उन्होंने कहा कि The World Bank released the Ease of Doing Business Report 2018. India is ranked 100 among 190 countries.

महोदया, ये रैंकिंग, चाहे मूडीज हो या बाकी संस्थाओं की रेटिंग इतने साल बाद बढ़ी 30 रैंक जम्प किया। आप मुझे यह बताइये कि एक ओर ये सब महाशय हैं और दूसरी ओर हमारा सम्माननीय विपक्ष है। मुझे यह कहते हुए संकोच होता है कि हमारा विपक्ष कहता है कि प्रधान मंत्री ... \* है। ... (व्यवधान) वे कहते हैं कि प्रधान मंत्री ... \* मुझे प्रधान मंत्री श्री नरेन्द्र मोदी जी पर गर्व है कि प्रधान मंत्री जी ने कहा कि 'मैंने चाय बेची है, देश नहीं बेचा।' ... (व्यवधान)

**प्रो. सौगत राय (दमदम) :** हम मणि शंकर अय्यर जी की बात का समर्थन नहीं करते। ... (व्यवधान)

**डॉ. किरीट सोमैया:** अब समर्थन तो जनता भी नहीं करती। डीमॉनेटाइजेशन का विरोध करते-करते इन लोगों का डीवैल्यूएशन हो गया और जीएसटी पर बात करते-करते गब्बर सिंह टैक्स कहने लगे। क्या आपको पता है कि गब्बर सिंह ने क्या कहा था? मोइली जी सदन में आ गये हैं, खड़गे जी आ गये हैं। ... (व्यवधान) आप मुझे बताइये कि गब्बर सिंह का आगे का वाक्य क्या था? ... (व्यवधान) कितने आदमी थे? ... (व्यवधान)

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\* Not recorded.



आज वही गब्बर सिंह टैक्स की बात करते-करते कांग्रेस अपने आपसे सवाल पूछने लगी कि कितने राज्य बच गये, कितने स्टेट्स बच गये? ... (व्यवधान)

**SHRI MALLIKARJUN KHARGE: Is it Supplementary Demands for Grants?**

**माननीय अध्यक्ष :** किरीट जी, यह बात सही है। अगर आप बार-बार बाहर की बात लायेंगे, तो ठीक नहीं होगा। वह बात खत्म हो गयी।

... (व्यवधान)

**डॉ. किरीट सोमैया:** अध्यक्ष महोदया, यह इन्होंने अपने भाषण में कहा है। ... (व्यवधान)

**माननीय अध्यक्ष :** मुझे मालूम है। कई लोगों ने कई बातें कही हैं।

... (व्यवधान)

**डॉ. किरीट सोमैया:** इन्होंने गब्बर सिंह टैक्स कहा। ... (व्यवधान) मैंने गब्बर सिंह टैक्स नहीं किया। ... (व्यवधान) पहले 18 राज्यों में कांग्रेस की सरकार थी, लेकिन अब सिर्फ 5 राज्यों में ही है, जिसमें दो बड़े स्टेट्स हैं और तीन छोटे स्टेट्स हैं। डीमॉनेटाइजेशन और जीएसटी करते-करते ... (व्यवधान)

**SHRI MALLIKARJUN KHARGE: How can he criticize anybody any time? Why is he taking party's name? This is unfair.**

**डॉ. किरीट सोमैया:** डीमॉनेटाइजेशन के बाद उत्तर प्रदेश का चुनाव हुआ। उस समय क्या स्थिति हुई? जीएसटी के बाद गुजरात और हिमाचल प्रदेश का चुनाव हुआ। हिमाचल हाथ से निकल गया और गुजरात ने टाटा, बाय-बाय कर दिया।

अध्यक्ष महोदया, मैं इनके सामने सिर्फ एक ही बात करना चाहता हूँ। आप मेरा नाम ले रहे हैं, लेकिन आज वीरप्पा मोइली ने चर्चा की शुरुआत की। मैं उनका टीवी इंटरव्यू देख रहा था। मैंने अखबार में उनका स्टेटमेंट पढ़ा। इन्होंने मणि शंकर अय्यर और कपिल सिब्बल जी का जिक्र किया। यह जिक्र मैंने न करके उन्होंने किया। मैं मानता हूँ कि उनके नेता हार में भी जीत का अहसास करते हैं। इसे मैं कबूल करता हूँ। वैसे वे सही हैं। ... (व्यवधान) बड़प्पन नहीं है, बल्कि आगे आने वाले भविष्य की सोच रहे हैं। इन्हें अनेक वर्ष हारना है, पराभव का सामना करना है, तो कार्यकर्ताओं को भी समझाने के लिए आप और मैं भी यही करते थे। आप उनकी क्यों बात करते हैं? जब हम जनसंघ में थे, तब क्या हालत थी? हमारा प्वाइंट पांच परसेंटेज वोट बढ़ा।

यह हम तीस-चालीस साल करते रहे, आप भी कम से कम दस साल इंतजार कीजिए। ... (व्यवधान) 70 वर्षों में से 60 वर्ष इन्होंने राज किया, केवल 9 वर्ष बीजेपी और एक वर्ष अन्य पार्टीज ने राज किया। जब आप कहते हैं कि काला धन कितना बढ़ा, कहां से कहा गया, कैसे हुआ, तो मैं आपको विकास के

फिगर्स देता हूं। आपको विकास के आंकड़े चाहिए तो मुझसे कहिए। ... (व्यवधान) वर्ष 2013-14 में 36 बिलियन डॉलर्स फॉरेन डायरेक्ट इनवेस्टमेंट आया और वर्ष 2017 में 66 बिलियन डॉलर्स आया। In three years our Finance Minister and our Prime Minister could double the Foreign Direct Investment.

आप शेयर बाजार की बात कर रहे थे, मैं शेयर बाजार के आंकड़े बताना चाहता हूं। वर्ष 2014 में मुंबई स्टॉक एक्सचेंज की मार्केट कैपिटलाइजेशन 74 लाख 15 हजार 293 करोड़ रुपये थी और वर्ष 2017 में यह डबल हो गया। तीन साल में छोटे निवेशकों का पैसा डबल हो गया। ... (व्यवधान) तीन साल में म्यूचुअल फण्ड में जो इम्पलाइज हैं, जो मिडिल क्लास है, उनकी इनवेस्टमेंट डबल हो गई। In 2014 market capitalisation was Rs.74 lakh and today in 2017 it is Rs.1,49,41,143 .

आपको आंकड़े चाहिए कि जीडीपी ग्रोथ कितनी हुई और क्या-क्या किया गया? इस सरकार ने सउदी अरब के साथ समझौता किया और जो एक्सट्रा प्रीमियम देनी थी, उसे श्रीमती सुषमा स्वराज और धर्मेन्द्र प्रधान जी के कारण माफ कर दिया। इस सरकार ने भूटान के साथ समझौता किया और चार बड़े हाइड्रोइलिक पावर स्टेशनस भूटान सरकार के साथ लगाए। नेपाल में वन ऑफ द बिगैस्ट हाइड्रो पावर डैम, जिसके लिए चाइना भी स्पर्धा कर रहा था, भारत सरकार को प्राप्त हुआ। आपको अगर आंकड़े चाहिए तो मैं आंकड़े देता हूं। आपको दोनों की कम्पेरिजन करनी चाहिए। यूपीए सरकार के समय, वर्ष 2011 से 2014 के बीच 80 हजार किलोमीटर रूरल रोड्स बनीं और वर्ष 2014 से 2017 के बीच एक लाख बीस हजार किलोमीटर रूरल रोड्स बनीं। ... (व्यवधान) आप देखिए, कंस्ट्रक्शन ऑफ नेशनल हाइवेज - वर्ष 2011 से 2014 में 15 हजार 330 किलोमीटर बने और माननीय गडकरी जी के समय में, मोदी जी के राज में 34 हजार 18 किलोमीटर बने। ... (व्यवधान) Investment incurred in road project during Congress regime in three years was Rs.93,000 crore and during Shri Modi regime it was double, to be specific Rs.8,83,000 crore.

ये आंकड़े आपके हैं या सीएंडएजी की बुक से देखकर, बजट में से ये आंकड़े निकाल लिए हैं। यूपीए-एनडीए इकोनोमी इन नम्बर्स, हां मैं मानता हूं कि एक क्वार्टर में जीडीपी ग्रोथ 5.7 प्रतिशत हो गयी। लेकिन महताब जी कन्वीनिएंटीली दूसरे क्वार्टर में हुई 6.4 प्रतिशत जीडीपी ग्रोथ को भूल जाते हैं। सौगत दादा प्रोफेसर हैं।... (व्यवधान)

**प्रो. सौगत राय:** यह भी कम है।

**डॉ. किरीट सोमैया:** वह कम है, मुझे मंजूर है। आपकी शुभेच्छा स्वीकार है, लेकिन जब ग्रोथ ऊपर जाने लगी है तो उसे भी देखिए। ... (व्यवधान) During UPA regime the growth rate was 4.5 per

cent and we could go up to 8 per cent. We are once again going to achieve 8 per cent in 2018.

फिस्कल डेफिसिट की बात माननीय सदस्य कह रहे थे। कांग्रेस के समय वर्ष 2012 में फिस्कल डेफिसिट 5.9 प्रतिशत था। आप उधारी करते थे, आप भविष्य की पीढ़ी को उधारी में ले जाते थे। अब हमारी सरकार ने, अरुण जेटली जी ने से फिस्कल डेफिसिट को घटाकर 3.2 प्रतिशत कर दिया तो आपको चिन्ता होती है कि कहीं यह 3.22 प्रतिशत न हो जाए।... (व्यवधान) आप मुझे बताइए। जब आप गए, उस समय फॉरेन एक्सचेंज रिजर्व 294 बिलियन था। वर्ष 2012 में फॉरेन एक्सचेंज 294 बिलियन डॉलर था और आज 402 बिलियन डॉलर है। ... (व्यवधान) आज महताब जी को यह चिन्ता हो रही है कि इनवेस्टमेंट कहां पहुंच गया।... (व्यवधान) During Congress regime the inflation in food sector went up to 19.7 per cent. फूड इंफ्लेशन कंट्रोल करना चाहिए, मुझे मंजूर है, लेकिन जब अटल बिहारी वाजपेयी की सरकार गई, तब चार प्रतिशत था, और आपके राज्य में वह 19.7 प्रतिशत था, जब वह छोड़ा तब 12 प्रतिशत था।

बहनों और भाइयो, सॉरी माननीय अध्यक्ष महोदया। ... (व्यवधान)

**माननीय अध्यक्ष :** आप अभी भी वहीं पर हो।

... (व्यवधान)

HON. SPEAKER: You are still in Gujarat or what.

... (Interruptions)

**डॉ. किरीट सोमैया:** माननीय स्पीकर महोदया, मूडीज ने जो रेटिंग बताया है, हायेस्ट आफ्टर 1989, यह पहली बार हुआ है। स्पीकर महोदया, मैं आपके द्वारा इन्हें यही कहना चाहूंगा कि हर गांव में बिजली पहुंचाने का आपने वायदा किया, लेकिन 60 साल के राज के बाद भी 19 हजार से ज्यादा गांव बिजली के बगैर थे। आपने इस मामले में क्या किया, आपकी स्ट्रैटजी क्या होती थी, आप गांव के बाहर चौराहे तक एक फेज का खंभा लगा देते थे, लेकिन उन गांवों में कितने घरों में बिजली पहुंची? हमने निर्णय लिया है कि वर्ष 2019 तक हम हर गांव में बिजली पहुंचाएंगे, हर घर में बिजली पहुंचाएंगे। ... (व्यवधान) हम हर घर में वर्ष 2019 तक फ्री में बिजली पहुंचायेंगे।

मैं एक इकोनॉमिस्ट निलेश शाह का भाषण कोट करना चाहूंगा। उन्होंने कहा कि इस सरकार का सबसे बढ़िया कार्यक्रम कौन-सा है, उन्होंने कहा कि भूत को पकड़ो, मतलब घोस्ट बस्टिंग प्रोग्राम। उन्होंने घोस्ट बस्टिंग प्रोग्राम में कहा है कि जब मोदी सरकार सत्ता में आई तो उन्होंने लिखा है कि The world's biggest ever Ghost Busting Program out of sixteen and half crore, साढ़े

सोलह करोड़ एलपीजी कनेक्शन थे, मोदी सरकार ने आधार संख्या से कनेक्ट किया तो उनमें से साढ़े तीन करोड़ गैस कनेक्शन बोगस निकले। साल के बारह हजार करोड़ रुपये कहां जाते थे, किसके बैंक एकाउंट में जाते थे? निलेश शाह ने कहा कि अनदर घोस्ट बस्टिंग प्रोग्राम। इस समय पर जब अरुण जेटली जी फाइनेंस मिनिस्टर बने साढ़े ग्यारह करोड़ राशन कार्ड थे, लेकिन जब उन्हें आधार संख्या से जोड़ने का काम किया, तो एक करोड़ साठ लाख राशन कार्ड बोगस निकले। इकोनॉमी किसको कहते हैं, इकोनोमिक्स किसे कहते हैं? आपने अपने समय में एलईडी बल्ब क्यों नहीं लगाए? चार सौ रुपये से पांच सौ रुपये का एक एलईडी बल्ब आता था। मोदी जी ने आते ही पांच करोड़ एलईडी बल्ब का आर्डर दिया। कुल मिलाकर 22 करोड़ एलईडी का आर्डर दिया और जो पांच सौ रुपये का एलईडी बल्ब था, आज वह रिटेल मार्केट में पचास रुपये में मिलने लगा है। वर्ष 2019 तक हम और 19 करोड़ एलईडी बल्ब लगाएंगे। साल का 40 हजार करोड़ रुपये का बिजली का बिल बचेगा।

माननीय महोदया, मैं अंत में इतना ही कहना चाहूंगा कि कुछ विषयों पर अरुण जेटली जी ज्यादा कहेंगे। हम कोई बैंक की पब्लिक डिपोजिट नहीं लेना चाहते हैं। क्या ये लोग एनपीए का मीनिंग जानते हैं? जिन्होंने दो साल, पांच साल, सात साल तक पैसा नहीं दिया, मोदी जी के राज में कितने पैसे दिए गए, कितने लोन दिये गये, ये सब जो एनपीए है, उसमें से 99 परसेंट कांग्रेस वालों ने लोन दिए हैं।... (व्यवधान)

स्पीकर महोदया, मैं अंत में इतना ही कहना चाहूंगा कि देश की इकोनोमी पटरी पर आगे बढ़ रही है। वर्ष 2018 में एक प्रतिशत, लेकिन हमें सिर्फ जीडीपी ग्रोथ की चिंता नहीं है। हमारे प्रधान मंत्री नरेन्द्र मोदी जी को सामान्य आदमी की चिंता है, गरीब आदमी की चिंता है। हमारी यह सप्लीमेंट्री डिमांड फार ग्रांट्स भी उस गरीब को ध्यान में रखकर लाई गई हैं। मैं इतनी ही प्रार्थना करूंगा कि हमें आप चाहिए, लोकशाही में सत्ता पक्ष के साथ विपक्ष भी चाहिए, लेकिन नोटबंदी, नोटबंदी करते-करते आपका डिवैल्यूएशन हो गया। मुझे आज तक एक गरीब आदमी नहीं मिला, जिसने यह कहा हो कि डिमोनेटाइजेशन के कारण मेरे पैसे खोटे हो गए।

मैं आपको कहता हूँ कि हम आपको बचाना चाहते हैं। उत्तर प्रदेश में आप साफ हो गए हैं, बाकी राज्यों में भी आप समाप्त हो रहे हैं। विपक्ष जिंदा रहना चाहिए, इसके लिए आप जमीन पर आइए और सरकार के पोजिटिव कदमों का साथ दीजिए। आप गरीबों की भलाई के काम में अपना सहयोग दो, मैं आपसे यही प्रार्थना करता हूँ। धन्यवाद।

**\*SHRI P.R. SUNDARAM (NAMAKKAL):** I express my gratitude to our beloved and immortal Leader Puratchi Thalaivi Amma.

There were pending dues from the Centre to Tamil Nadu in several instances. The Union Government has yet to release Rs. 17,000 crore to Tamil Nadu as part of its share for centrally sponsored schemes or towards reimbursing the money spent by the Government of Tamil Nadu.

Tamil Nadu is yet to get post/pre-matric scholarship funds of Rs. 1500 crores meant for SC/ST students. Similarly in school education department Rs. 1200 crore yet to be released. Centre has to reimburse Tamil Nadu to the extent of Rs. 542 crore for building infrastructure for judiciary. Likewise under the Swachh Bharat Mission (Gramin) an amount of Rs. 600 crores, are still pending from the Government.

A total amount of about Rs. 1500 crores is yet to be released under the revised restructured Technology Upgradation Funds Scheme (TUFS), to entrepreneurs in Tamil Nadu.

Any delay in the release of funds sanctioned for the projects will be adversely affect the success of these centrally sponsored schemes. Therefore, I urge upon the Union Government to expedite the release of Rs. 17000 crores due to Tamil Nadu and to avoid any such shortfalls in the approved central share release in future.

A special package for drought affected farmers of Tamil Nadu and cyclone ravaged fishermen and farmers would have been a very welcome. Tamil Nadu was severely affected by drought and scarcity of water for irrigation. Recent Ockhi Cyclone has devastated the Southern parts of Tamil Nadu Kanyakumari and Tirunelveli districts.

Earlier the Tamil Nadu Government, had declared all 32 districts as drought-affected, and urged the Centre to sanction Rs. 39,565 crore to provide relief to the farmers for the damage caused due to the drought situation. I urge the

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\* Speech was laid on the Table.

Union Government to release a special package and funds to address the plight of farmers in Tamil Nadu at the earliest.

River Cauvery is the lifeline of Tamil Nadu, particularly the million of farmers in the delta regions in Tamil Nadu. With the notification of the final order of Cauvery Water Disputes Tribunal, the scheme for modernization of the canal system in the Cauvery Basin at a cost of Rs. 11,421 crore may be accorded approval.

The Tamil Nadu Government had submitted the proposal to the Central Water Commission for the extension, renovation and modernization of Grand Anicut Canal in Thanjavur and Pudukkottai districts at the cost of Rs. 2,610 crore. The Commission also gave the in-principle consent. I urge the Government to consider this important proposal and allocate the requested funds for the implementation of Grand Anaicut project.

For implementation of the proposal to divert the flood waters of Cauvery to drought prone areas by linking the Rivers Cauvery-Vaigai-Gundar at a cost of Rs. 5166 crores. Like-wise, the Atnikadavu-Avinashi Flood Canal Scheme at an estimated cost of Rs. 1862 crores may also be sanctioned on a priority basis.

Puratchi Thalaivi Amma was instrumental and played a stellar role in implementing the Chennai Metro Rail Project Phase I. The Chennai Metro Rail Project Phase II has been included in the Rolling Plan for the current year for Japan International Co-operation Agency (JICA) for funding. A detailed feasibility report for the expansion of the Chennai Metro Rail Project along 3 corridors - North West to South East; West to East; and an orbital corridor at an estimated cost of Rs. 44000 crores has already been approved by the Government of Tamil Nadu.

I urge upon the Government to support the proposed Phase II of the Metro Rail Project of Chennai and to ensure that all necessary clearances are provided expeditiously to fulfill the dream of our visionary Leader Puratchi Thalaivi Amma to provide fillip to the public transport system in the Chennai Metropolitan city.

**\*श्रीमती संतोष अहलावत (झुंझनु):** मैं सरकार का धन्यवाद करना चाहूंगी कि मुझे केन्द्रीय सरकार के व्यय के लिए अनुदानों की पूरक मांगों पर अपने विचार रखने का अवसर दिया गया। जैसा कि हमारी सरकार द्वारा निरंतर कहा गया है कि इस सरकार का एकल उद्देश्य "सबका साथ-सबका विकास" है विशेषकर उन सभी पिछड़े और गरीब वर्ग का विकास है जो आजादी के 67 वर्ष बाद तक अँधेरे में अपना जीवन जी रहे हैं। मैं माननीय प्रधानमंत्री जी का धन्यवाद करना चाहूंगी कि उन्होंने उन सभी गरीबों और पिछड़े वर्ग के लोगों को रोशनी देने का संकल्प लिया।

किसी भी सरकार का विकासोन्मुखी चेहरा इस बात से दिखाई देता है कि सरकार देश और जनता के लिए कितना खर्च करती है। मैं इस सरकार को और माननीय वित्त मंत्री जी को बधाई देना चाहती हूँ क्योंकि इन्होंने बजट में लोगों के विकास के लिए जो प्रावधान रखे, उससे अधिक खर्च किया। सरकार को विकास के लिए जो अधिक खर्चों की जरूरत पड़ी है, उसका मैं स्वागत करती हूँ और चाहती हूँ कि इसे पास किया जाये।

मैं सरकार द्वारा मांगी गयी अनुदानों की पूरक मांगों का समर्थन करती हूँ। इन पूरक माँगों में प्रधानमंत्री सहज, हर घर बिजली योजना (सौभाग्या), मनरेगा और यूरिया सब्सिडी भी सम्मिलित है।

प्रधानमंत्री श्री नरेंद्र मोदी जी के वर्ष 2020 तक किसानों की आय दोगुना करने का जो संकल्प है, ये पूरक मांगें इस दिशा में एक महत्वपूर्ण दम हैं। आज सरकार द्वारा किसानों के लिए काफी सारी नई-नई योजनाओं के माध्यम से उनका जीवन स्तर सुधारने और आमदनी बढ़ने की दिशा में सरकार पूरी ईमानदारी से काम कर रही है और सिर्फ मुझे ही नहीं वरन पूरे सदन को विश्वास है कि किसानों की दशा में जल्द ही सुधार होगा और देश का अन्नदाता एक सुखी जीवन जियेगा।

मैं माननीय वित्त मंत्री जी का धन्यवाद करना चाहूंगी कि वे सरकार द्वारा लोगों को एक बेहतर एवं मजबूत राष्ट्र देने की दिशा में कार्य कर रहे हैं और यही कारण है कि सरकार द्वारा राजस्व व्यय 2018-19 में 20 लाख करोड़ रुपये और वर्ष 2019-20 में 22.05 लाख करोड़ रुपये होने का अनुमान लगाया है। सरकार द्वारा अगले दो साल में नॉमिनल (समायोजित) सकल घरेलू उत्पाद का 12.3 फीसदी रहने का अनुमान जताया है।

जी.एस.टी. क्रियान्वयन और नोटबंदी के बाद निगरानी बढ़ने से अगले दो सालों में कर का दायरा भी बढ़ेगा और सरकार को उम्मीद है कि कर-जी.डी.पी. अनुपात भी अगले दो सालों में 30 आधार अंक बढ़ेगा।

मैं केंद्रीय सरकार के व्यय के लिए अनुदानों की पूरक मांगों का समर्थन करती हूँ।

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\* Speech was laid on the Table.

**\*श्री शरद त्रिपाठी (संत कबीर नगर):** आज केन्द्र की लोकप्रिय सरकार के मुखिया श्री नरेन्द्र मोदी जी के कुशल एवं यशस्वी वित्त मंत्री श्री अरुण जेटली जी द्वारा प्रस्तुत अनुपूरक बजट का समर्थन करते हुए बधाई देता हूँ कि वाशिंगटन में यूनेस्को द्वारा किये गये एक शोध में भारत को आने वाले समय में विश्व की आर्थिक महाशक्ति बताया गया है तथा उस शोध में भारत की जी.डी.पी. लगभग 20 वर्ष तक 8 % रहने की बात की गयी है, उसी क्रम में माननीय वित्त मंत्री जी से अपने संसदीय क्षेत्र संत कबीरनगर के खलीलाबाद से वांसी होते हुए बलरामपुर श्रावस्ती जो श्री अटल जी की कर्मभूमि रही है उसे वित्तीय स्वीकृति प्रदान करने की कृपा करे।

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\* Speech was laid on the Table.



**\*SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI) (ANKAPALLI):** I support the Supplementary Demands for Grants 2017-18 (The Appropriation (No. 5) Bill, 2017). The Government is seeking Parliament's approval for additional expenditure of Rs. 66,113.44 crore, I am afraid, this may hit fiscal deficit. The spending could put pressure on Government finances. The spending will exert pressure on Government to meet its fiscal deficit target of 3.2% but looking at second half growth scenario, it is expected that the Government would be able to absorb some of the adverse impact.

Having said that I want to mention some important issues regarding my Andhra Pradesh State.

For construction of A.P. Capital city, Amravati, the State Government is spending a lot of money. Whatever has been promised by the Government is spending a lot of money. Whatever has been promised by the Government in the A.P. Reorganisation Act, it should fulfill its obligations for early completion of the project.

Regarding creation of a separate Railway Zone for A.P. State should be expedited. All facilities for the creation of the Railway Zone are available at Visakhapatnam.

Regarding Polavaram Project which is a national project, the Government should allocate adequate funds to complete it in time. Already the State Government has spent thousands of crores of rupees.

Regarding setting up of Central educational institutions, the Government of Andhra Pradesh has already allotted land for the purpose. These institutions are functioning from private accommodation on a temporary basis. I request the Government to sanction and release the funds so that these institutions could become functional at the earliest.

The Government of Andhra Pradesh is having deficit budget after Andhra Pradesh has been bifurcated because all revenue earning institutions and IT

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\* Speech was laid on the Table.

industry are located in Hyderabad. The Central Government has promised to help the State Government in recovering from deficit budget. I request the Central Government to come to the rescue of the State as early as possible.

The Centre has announced special package in lieu of the special status to the new State of Andhra Pradesh. Even the amount to be released under the special package is not forthcoming to the State as expected. Therefore, I request the Government to release the amount without any delay.

Finally, Backward Development Fund of Rs. 2000 crores for seven districts has been announced but till now only Rs. 1000 crores has been released. I request the Government to release the balance amount immediately.

With these few words, I support the Bill.

\*SHRI RAMEN DEKA (MANGALDAI): I support the Demands for Grants as it is necessary to keep the pace of development in the country. My parliamentary constituency is Mangaldoi under Darrang District on the North bank of Brahmaputra. North bank of Brahmaputra is the most under-developed region in Assam. After seventy years of Independence, the Darrang District is not connected with rail.

In view of this, I urge upon the Government to provide an additional grant for a new rail line from Rangia to Dekargaon which will cater the people of North bank of Brahmaputra as well as army personnel transportation upto Indo-China border as an alternative route.

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\* Speech was laid on the Table.

**\*SHRI NALIN KUMAR KATEEL (DAKSHINA KANNADA):** Thank you for giving me the opportunity to take part in the discussion on the second batch of Supplementary Demands for Grants for 2017-18 moved by hon'ble Finance Minister Arjun Jaitley ji.

The Government today sought Parliament approval for additional expenditure of Rs. 66,113 crore, including funds to rollout schemes to provide electricity connections to poor and payment of urea subsidies. The gross additional spending also includes Rs. 10 lakh for setting up a special purpose vehicle, as part of the Air India disinvestment plan. Major spending heads include Rs. 1,033.8 crore towards grants for the creation of capital assets, subsidies and other charges for Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya). Another Rs. 3,594.57 crore was provided to Mahatma Gandhi National Rural Employment Guarantee Scheme. As much as Rs. 20,532.5 crore was provided for urea freight subsidy, while another Rs. 15,908 crore was provided for national highways.

I would like to say that the health sector is concerned, a lot of initiatives have been taken by successive Governments with regard to healthcare, but it is not sufficient with respect to our population. It is evident when one visits the All India Institute of Medical Sciences, New Delhi or even any Government hospital in the State Capitals where one can find an overwhelming number of patients waiting in queue for their turn to get treatment. Not a single Government hospital in India is having sufficient number of beds, doctors, trained nurses accommodation and other paramedics. In this connection I would like to draw the attention of the Hon'ble Minister of Health towards setting up of a AIIMS like institution in the state of Karnataka.

My next point is about inclusion of my TULU language, which is one of major dravidian languages in Southern India into 8<sup>th</sup> schedule of the constitution. There has been a long pending for inclusion of TULU, Kodava and many other

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\* Speech was laid on the Table.

Indian languages into the 8<sup>th</sup> schedule of the constitution. However, no concrete step is taken till date. Hence I urge upon the Union Government on behalf my people of Tulu region in Karnataka and also in the neighbouring state of Kerala to take immediate step to include the language into the 8<sup>th</sup> schedule without further delay.

Another point I would like to mention that there was a huge demonstration of government employees to abolish the New Pension Scheme and restore the old pension scheme before the model code of conduct was enforced in the state.

There is a growing concern among government employees that the Pension Fund Regulatory and Development Authority, which is responsible for the contributory pension scheme of the NPS employees, had written to the Centre to invest half of the NPS fund in the stock market and if it was accepted, the future of the employees would be in trouble. It is said that the stock market was volatile and could put the hard earned money of the employees in jeopardy. Therefore it is considered that the NPS a curse to the state government employees and also it was curtailing the fundamental rights of the employees and had made the aged employees a burden on the families. Hence I urge the Union Government to look into this issue without any delay.

**\*SHRI B.N. CHANDRAPPA (CHITRADURGA):** Thank you for giving me the opportunity to take part in the discussion on the second batch of Supplementary Demands for Grants for 2017-18 moved by hon'ble Finance Minister Arun Jaitley ji.

The Government today has sought Parliament approval for additional expenditure of Rs. 66,113 crore, including funds to rollout schemes to provide electricity connections to poor and payment of urea subsidies. The gross additional spending also includes Rs. 10 lakh for setting up a special purpose vehicle, as part of the Air India disinvestment plan. Major spending heads include Rs. 1,033.8 crore towards grants for the creation of capital assets, subsidies and other charges for Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya). Another Rs. 3,594.57 crore was provided to Mahatma Gandhi National Rural Employment Guarantee Scheme. As much as Rs. 20,532.5 crore was provided for urea freight subsidy, while another Rs. 15,098 crore was provided for national highways.

I would like to state that as far as the health sector is concerned, a lot of initiatives have been taken by successive Governments with regard to healthcare, but it is not sufficient with respect to our population. It is evident when any Government hospital in the State Capitals where one can find an overwhelming number of patients waiting in queue for their own turn to get treatment. Not a single Government hospital in India is having sufficient number of beds, doctors, trained nurses accommodation and other paramedics. In this connection I would like to draw the attention of the Hon'ble Minister of Health towards setting up of a AIIMS like institution in the state of Karnataka.

My next point is about introduction of special schemes for development of backward regions such as Chitradurga district, which is my parliamentary constituency in Karnataka. My district is one of the important historical places not only in Karnataka but also in the country. But it is lagging behind in terms of

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\* Speech was laid on the Table.

economic development. There has been drought in the district for years. No industries are there as a result of which people are migrating towards nearby cities to earn livelihood. Majority of the population belongs to oppressed class of the society. In order to check rural migration and to provide employment opportunities there is an urgent need to introduce some special measures for skill development for Pradhan Mantri Kaushal Vikas Yojana for people of this backward region in the district. So it would help to create employment opportunities for poor people in the district. Therefore I urge the Government take necessary steps to provide funds and infrastructure to my district without further delay.

Another point I would like to mention that there was a huge demonstration of government employees to abolish the New Pension Scheme and restore the old pension scheme before the model code of conduct was enforced in the state.

There is a growing concern among government employees that the Pension Fund Regulatory and Development Authority, which is responsible for the contributory pension scheme of the NPS employees, had written to the Centre to invest half of the NPS fund in the stock market and if it was accepted, the future of the employees would be in trouble. It is said that the stock market was volatile and could put the hard earned money of the employees in jeopardy. Therefore it is considered that the NPS a curse to the state government employees and also it was curtailing the fundamental rights of the employees and had made the aged employees a burden on the families. Hence I urge the Union Government to look into this issue without any delay.

**\*PROF. RICHARD HAY (NOMINATED) :** Under the visionary leadership of the Prime Minister, Indian economy has risen from doldrums to acquire the tag of being the fastest growing economy in the world. World leaders have confirmed this time and again. India is also emerging as the fastest growing knowledge economy. It's prowess in IT is the envy of the world. So it's a rising soft power. The hon'ble Prime Minister has been successful in developing an equitable society.

Mainly due to the structural changes and reforms brought in the financial sector, our ranking has improved considerably.

We also achieved the highest leap for a nation in one year in the critical area of Ease of doing Business.

Demonetization was a revolutionary step taken to cleanse the economy from the curse of black money, fake notes and corrupt practices. We all know terrorism was thriving on counterfeit/fake notes, and how surgical strikes dealt a big blow to terrorist operations.

GST is a game changer. It is a big mantra to ensure co-operation federalism, indirect tax reform and ease of doing business.

Inflation is in control due to the extraordinary structural reforms; farmers are taken care of; common man's basic needs are met for the first time in the history of the country; health care, transport, power for all given top priority.

Financial discipline, prudence and transparency are the net result - all focused on development and growth.

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\* Speech was laid on the Table.



DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Thank you, Madam Speaker.

I fear the hon. Member seems to have mistaken today's topic as a Supplementary Demand for 'Votes' rather than for Grants. But I just wanted to say very clearly that behind the numbers, there are very serious issues. That is what I would like to address today.

My hon. colleague, Shri Veerappa Moily, has already painted a rather grim picture of the worrying condition of our economy, the declining growth, the decline in manufacturing, in exports, distress in the agricultural sector, no significant increase in employment – in fact, there are signs of decrease in many places – the impact of demonetization on employment and indeed the revenue losses in every State because of the botched implementation of the GST.

So in these circumstances, the impact on our GDP growth has been serious and I think we have to take the previous speaker's claims with considerable doses of salt, but that is not what I am going to spend my time on today.

We are concerned about the fiscal deficit. That has already been addressed by a couple of speakers. The Government have said that they would hold it to 3.2 per cent of GDP but we know by October already they have spent 96.1 per cent of the full year target. So I do not know in the last couple of months how restrained they have been but there is some real question as to how, and now with a new demand for Rs.66113 crore in the Supplementary Demands, whether we are going to be able to retain that number. I think the Finance Minister would like to honestly come level with us as to what exactly our new revised fiscal deficit target ought to be.

In this context, I am also concerned that the Comptroller and Auditor General in his report has highlighted several flaws in the Union Government's accounting procedures. In the financial year 2015-16, they have talked about an understatement of both the fiscal deficit and the revenue deficit in that year. Given that and the apparent misclassification of revenue expenditure as capital

expenditure and *vice versa* that the revenue deficit has been severely understated according to CAG by Rs.1583 crore in the fiscal year. In that case, of course, the fiscal deficit technically may already have been breached. I think it would be enlightening if the hon. Finance Minister would clarify the exact position on that.

Madam Speaker, the reason that we have Supplementary Demands for Grants is because there are real needs in our country that the Government does not have the money to meet. So, I want to address some of these real needs that have astonishingly been omitted from the Supplementary Demands for Grants.

In my own Constituency, we have seen one of the great tragedies of our country in the course of this year, the horrors of cyclone Ockhi. The howling winds of 165 kilometres per hour tossed boats as well as fairly substantial fishing trawlers upside down in the seas. Seventy-one people have been confirmed dead and perhaps a 100 more have been missing. Each day the number goes up. That is only for Kerala. There are figures in Tamil Nadu. There are figures elsewhere. So in this time of absolute crises and suffering, many Kerala MPs today got together and went to see the Prime Minister. I also had the honour of seeing him yesterday to raise a very serious demand for a major compensation package. The Prime Minister came to my constituency and he spoke about standing shoulder to shoulder with the victims of cyclone Ockhi. But unfortunately, we have seen no significant announcement yet.

So far the Kerala Government has made a request for Rs.7340 crore. Tamil Nadu Government has also submitted a request for Rs.9000 crore. The fact is that we have a need not only for an immediate relief measure but also slightly intermediate term measures such as skilling for fishermen, offering vocational training for alternative professions and so on and yet all we have got in the budget is Rs.153 crore from the Prime Minister's National Relief Fund.

This is so manifestly inadequate and I would request the hon. Finance Minister, when he replies to the debate, to move an amendment to his Supplementary Demands for Grants granting an additional financial package for

the victims of cyclone Ockhi. This major tragedy requires nothing less than that sort of an attention.

In addition, there are long-term measures needed, for example, the inadequate warning systems. Why was it that despite all our paraphernalia we were unable to prevent our people from losing their lives by going to sea on the eve of a cyclone? There is, for example, the international system known as the Joint Typhoon Warning System. Why doesn't India participate in this? If it is finance, then I hope, the Finance Minister will find the money. These are human needs; these are our people; these are extremely vital precious needs we have got.

Similarly, there is inadequacy in our search and rescue systems. It has been tragic to discover that we have so few resources available in an area in which so many fishermen are vulnerable. It seems to me that this is something again that our Finance Minister can help us with through a Supplementary Demand. I have suggested to the hon. Prime Minister and to the hon. Defence Minister the creation of a marine equivalent to the Territorial Army where we actually turn to our fishing community and we ask them to supply people who know the sea. Give them one month's training perhaps and after that like the Territorial Army you can train them one or two weeks a year. But they should be available to go out at a moment's notice when their fellow fishermen are lost at sea. This may cost some money; it may cost a few thousand crores but it seems to me that given the repeated tragedy and sufferings that our people are going through that this should be an omission that the Finance Minister would wish to rectify in moving this Supplementary Demands for adoption.

Madam Speaker, I do wish to say that while there is much I want to say about cyclone Ockhi, we all have requested you for a further discussion in more detail and there is much to be done. So, I will turn to a few other topics that are also important that have been omitted.

Many speakers have alluded to the Mahatma Gandhi National Rural Employment Guarantee Scheme. There is a modest request for Rs. 48000 crore in

the Supplementary Demands for Grants. We will support that but that will only permit the Government to pay the wages that they should have paid which they have not paid. We already have demands from every State and there is a group called the MNREGA *Sangharsh Morcha*, a collection of MNREGA workers, who say that wage payments over Rs. 3600 crore for work already done are pending in this country. So, in any case this money is not going to go very far. There are much greater needs. If you just add up requests from the State Governments, they have been totalling about Rs. 80,000 crore for MNREGA and not Rs. 48,000 crore that the Finance Minister has given. It seems to me that we really need to see a substantial increase, particularly given the economic distress that we have described. People are out of work; people in the rural areas need MNREGA in order to be able to survive.

Similarly, we have all breathed the foul air of Delhi this winter. Where is the Government resource in this Supplementary Demands for improving our air quality? Where is the air quality warning system in this country? Where are the subsidies that may be required to prevent neighbouring States from burning stubble and ruining our air? Where is the initiative of the Government to say here is a genuine need, we are all choking and suffering from lack of clean air in this city and indeed in many other parts of India and many of the urban parts of India and that here is an extra allocation? We would all support it. We will all support the Government. But unfortunately this has been completely neglected.

I noticed, for example, the Ministry of Women and Child Development – the hon. Minister is sitting here -- has been given a sum of Rs. 3 lakh in this Supplementary Demands for Grants. We know that there is not enough money at the moment to give a rise to the *Anganwadi* workers; there is not enough money to set up the promised one-stop-rape-crisis centres that were announced initially and then have been forgotten. There was supposed to be one for every district. We do not have even two in the country or three in the country so far. Her Ministry needs money. Where is the Finance Minister thinking of giving it in the Supplementary

Demands for Grants? He is giving just Rs. 3 lakh. I might add here that he has given a sum of Rs. 2995 crore for power. Clearly we have a Government that understands power but does not understand the needs of women and children in our country.

I might add that we also have the Ministry of External Affairs which has been given a modest sum of Rs. 3 lakh. Here is a Ministry that is responsible for our position and our posture in the world and all that they can afford to give from the Finance Ministry is Rs. 3 lakh. We have an embarrassing situation when our Prime Minister and Foreign Minister make pledges abroad that they are not able to fulfil because the money is not coming, or the money has been cut.

We are in a situation where I was forced to say during the Budget debate that the biggest challenge facing our Ministry of External Affairs today is not Pakistan but it is the Ministry of Finance. I would plead for a little more generosity from the Ministry of Finance to stepchild Ministries like the Ministry of Women and Child Development and the Ministry of External Affairs which need the resources to do their job properly. That is missing from the Supplementary Demands for Grants.

I want to ask the Minister for Finance briefly about the pension situation in the country. Many of our people who have served this country including Government institutions have been living on a bare subsistence wage. There are people in their old age who are getting Rs.500 or Rs. 1000 a month. A classic case is the Reserve Bank of India pensioners. They were given a commitment that their pensions would be updated along with any subsequent wage revisions for serving employees. The promise was made and this attracted them to sign up with the RBI Scheme and now, it turns out that the Finance Ministry has refused to approve what is already a promise made to the RBI pensioners.

We know of people who are the custodians of our country's currency coming to their MPs and crying that they cannot live on their pension that they are getting.

I would urge the Finance Minister to address all these issues.

I may also allude to the comment of my colleague from the YSR Congress about the MPLADS. This is a popular demand. I hope the Finance Minister will consider it. Even if he does not give it to us right now, though I hope he will, let me at least request him to put a Supplementary Demands for Grants for the Pradhan Mantri's Adarsh Gram Yojna. The Aadarsh Gram Yojna has become a joke because not one paisa is attached to it. If you go and ask them as to where is the fund for adopting the village, we are all told there is no additional money and use the existing money. Then, why have a new label? As we have been saying repeatedly, this Government and its Budgets are really name changing and they are not game changing. They are not changing the game for our people at all.

I recognize that there is a great deal more we can say. For example, GST, has unfortunately affected everything from the issue of sanitary napkins for women which many women have already taken up with you, Madam Speaker. The disabled people are finding themselves paying outrageously high sums for essential things like cochlear implants, hearing aids, crutches, and wheel chairs.

I would request the Finance Minister to kindly waive GST on all these things and if necessary raise the Supplementary Demand some more. We will accept the breach of fiscal deficit if he tells us what it is. But we cannot accept a situation in which the weakest and most vulnerable of our society are not being able to afford the basic things they need to survive and coup in our country.

अंत में कहना चाहूँगा कि हमारे प्रधान मंत्री जी हमें मन की बात सुनाते हैं। वित्त मंत्री जी आप धन की बात करते हैं। मैं चाहता हूँ कि आप अपने जवाब में जन की बात भी बोलिए। धन्यवाद।

**\*श्री श्रीरंग आप्पा बारणे (मावल):** सरकार ने वर्ष 2017-18 के लिए पूरक अनुदान मांगों के दूसरे बैच में 66,113 करोड़ रुपये के सकल अतिरिक्त व्यय को अधिकृत करने के लिए सदन का अनुमोदन माँगा है, मैं इसका समर्थन करता हूँ और इसमें गरीबों को बिजली कनेक्शन प्रदान करने और यूरिया सब्सिडी के भुगतान के लिए कोष प्रदान करना शामिल है।

हर वर्ष सरकार विभिन्न मंत्रालयों के अलग-अलग विभागों तथा कार्यों की खर्च पूर्ति हेतु अनुदानों की पूरक मांगों के लिए संसद में यह प्रस्ताव लाती है।

पिछले वर्ष नदी सुधार योजना के तहत पूना शहर को 800 करोड़ रुपये की धनराशि मंजूर की गई है जबकि मेरे संसदीय क्षेत्र मावल के अंतर्गत पिंपरी-चिंचवड़ शहर में पवना नदी हेतु कई बार बजट दिए जाने की मांग की है और पिंपरी-चिंचवड़ शहर पूना सिटी से लगा हुआ है और पिंपरी-चिंचवड़ शहर की आबादी भी 25 लाख तक है। मैं माननीय वित्त मंत्री जी से आग्रह करूँगा कि इन पूरक मांगों में पवना नदी के साफ़-सफाई और रख-रखाव हेतु धनराशि मंजूर करने की घोषणा करे।

प्रधानमंत्री ग्राम सड़क योजना दिसम्बर, 2000 में शुरू की गई थी और तब यह योजना शत-प्रतिशत केंद्र प्रायोजित थी लेकिन अब इसमें 60 प्रतिशत खर्च का हिस्सा केंद्र का और 40 प्रतिशत हिस्सा राज्यों का कर दिया है। निश्चित रूप से यह योजना एक अच्छी और कारगर योजना है और देश भर में इस योजना से बहुत से गाँवों को सड़क से जोड़ने का काम किया है लेकिन इस योजना का कई मामलों में दुरुपयोग भी हुआ है और कई जगह पर ठेकेदारों ने अपना काम अधूरा छोड़ दिया है जिसके कारण इससे कई परेशानियाँ उत्पन्न हो गई हैं। अतः सरकार को इसकी जांच कराकर अधूरे काम को पूरा किये जाने की जरूरत है और दोषी ठेकेदारों पर कार्यवाही किये जाने की जरूरत है।

मेरे संसदीय क्षेत्र मावल में बहुत से पर्यटन क्षेत्र आते हैं और हर साल यहाँ पर लाखों पर्यटक आते हैं इसमें माथेरान हिल स्टेशन, खंडाला तथा एलिफेंटा नामक पर्यटन क्षेत्र आते हैं और इसी क्षेत्र में कारला, भाजा नामक गुफाओं के साथ-साथ लोहगढ़ और राजमांची जैसे प्राचीन किले भी हैं, रायगढ़ का प्रसिद्ध किला और छत्रपति शिवाजी महाराज निर्मित अनेक किले भी मेरे संसदीय क्षेत्र में पड़ते हैं और इन जगहों पर हर साल पर्यटकों का आना जाना लगा रहता है और भारत सरकार पर्यटन मंत्रालय के माध्यम से देश भर में पर्यटन को बढ़ावा देने के लिए अनेक तरह के कार्यक्रम चला रही है जिसमें स्वदेश दर्शन और प्रसाद योजना भी शामिल है लेकिन बजट में धनराशि की कमी के चलते इन गुफाओं, किलों तथा बाकी पर्यटन क्षेत्र का ठीक से देखभाल नहीं हो पा रही है। अतः मेरा यह कहना है कि सरकार इस अनुदान की पूरक मांगों में इस स्थल की देखभाल के लिए धनराशि का प्रावधान करती है तो इस क्षेत्र में पर्यटन को और अधिक बढ़ावा मिलेगा।

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\* Speech was laid on the Table.

जैसे कि हम सब जानते हैं कि अब रेलवे की पूरक मांगों को भी बजट में एक साथ लिया जाने लगा है। उरण में रेलवे का कार्य चल रहा है और पनवेल तक जे.एन.पी.टी. में इस मार्ग से बहुत अधिक मात्रा में सामान जाता है और अगर लोनावाला-खंडाला-खोपोली घाट सेक्शन में रेल मार्ग हेतु टनल बनाई जाती है तो पनवेल होते हुए सी.एस.टी. जाने को सुगम होगा और इस रेलवे मार्ग से रेल विभाग को भी अच्छी आमदनी होने के साथ ही साथ जनता को भी इस सुविधा का लाभ प्राप्त होगा और भविष्य में इस रेल मार्ग पर फास्ट ट्रेन भी चलाई जा सकती हैं। मैं सरकार से अनुरोध करता हूँ कि लोनावाला-खंडाला-खोपोली घाट सेक्शन में टनल बनाये जाने के लिए सर्वे करने हेतु आवश्यक धनराशि इस पूरक मांगों के तहत प्रदान की जाये।

मेरे संसदीय क्षेत्र मावल के अंतर्गत पनवेल और खारगर रेलवे स्टेशन आते हैं और इन स्टेशनों से लगभग एक लाख नागरिक रोज मुंबई तथा बाकी जगहों के लिए लोकल ट्रेन से आवागमन करते हैं इसके साथ ही साथ इन स्टेशनों पर जरूरी प्राथमिक सुविधाओं की कमी है जबकि खारगर स्टेशन सिड्को की देखरेख में है। लोनावाला, पनवेल और खारगर पर यात्रियों की सुविधा हेतु एस्केलेटर लगाये जाने के लिए अनुपूरक मांगों के तहत धनराशि दिए जाने की मांग करता हूँ।

मेरे संसदीय क्षेत्र में पुणे से लोनावाला तक तीसरे और चौथे ट्रैक को मंजूरी दी गई है और इसके सर्वे का काम चल रहा है। फरवरी तक यह सर्वे का काम पूरा हो जायेगा। अतः इस एरिया में आगे के काम करने के लिए आवश्यक धनराशि दिए जाने की मांग करता हूँ।

एक सांसद के लोक सभा क्षेत्र में लगभग 5 विधानसभा क्षेत्र आते हैं और राज्यों में इन विधायकों को अपने क्षेत्र में विकास का काम करने के लिए 4 से 5 करोड़ रुपये प्रतिवर्ष दिए जाते हैं जबकि सांसद को प्रतिवर्ष केवल 5 करोड़ रुपये अपने क्षेत्र के विकास कार्य के लिए दिए जाते हैं। मैं सरकार से एम.पी. लैड्स को बढ़ाकर 20 करोड़ रुपये प्रतिवर्ष करने की मांग करता हूँ।

सरकार को अगर अच्छा उत्पादन करना है तो सरकार को कृषि, सिंचाई और वाटर मैनेजमेंट पर ध्यान देने की जरूरत है। आज देश भर के ज्यादातर किसान मानसून पर निर्भर हैं और यह मानसून अगर ठीक रहता है तो कृषि उत्पादन अच्छा होता है और अगर यही मानसून खराब रहा तो इससे पूरी कृषि व्यवस्था खराब हो जाती है जिसके कारण चीजे महँगी होती है और देश भर में खाने-पीने की चीजों के भाव बढ़ जाते हैं और वर्तमान में भी कीमतें बढ़ने के यही मुख्य कारण हैं।

मैं केंद्र और राज्य सरकार से यह भी मांग करता हूँ कि किसानों के बच्चों को मुफ्त में शिक्षा देने की व्यवस्था की जाये। कृषि में नुकसान से निपटने के लिए सरकार को अभी से प्रयास करने होंगे। मैं



चाहूँगा कि सरकार किसान राहत कोष की स्थापना करे, जिससे समय पर किसानों की मदद की जा सके और किसी भी स्थिति से निपटने के लिए अधिक से अधिक सहायता राशि का आवंटन किया जा सके और कृषि क्षेत्र में लगे युवकों को कृषि सहायता हेतु विशेष साधन निर्माण करने की जरूरत है।

इसी के साथ में, मैं 2017-18 के लिए अनुदानों की अनुपूरक मांगों के दूसरे बैच का समर्थन करता हूँ।

**माननीय अध्यक्ष :** अब आप सब बोलने के लिए पाँच मिनट से ज्यादा का समय मत लीजिये, क्योंकि अब समय पूरा हो रहा है। नित्यानन्द जी, आप शुरू कीजिए।

**श्री नित्यानन्द राय (उजियारपुर):** इस देश का गरीब बाट जोह रहा था कि उसके लिये कभी कोई फरिश्ता आएगा। वह बाट जोह रहा था कि उसके लिए कोई मसीहा आएगा जो उसके बारे में सोचेगा और उनकी बात समझेगा, जिससे उनका मान बढ़ेगा।

आज इस देश के गरीबों को उस फरिश्ते और मसीहा के रूप में भारत के प्रधान मंत्री श्री नरेन्द्र मोदी जी मिल गए हैं। आज इस बात को हमारा देश ही नहीं, बल्कि पूरी दुनिया मानती है। चारों ओर हमारे माननीय प्रधान मंत्री जी और माननीय वित्त मंत्री जी की सराहना हो रही है। विपक्ष में बैठे हुए लोग कुछ बातों को समझने के लिए तैयार नहीं हो रहे हैं। विपक्ष की ओर से जो आँकड़े दिये गये हैं, वे 4 वर्ष पहले के आँकड़े हैं। मेरे पास देश-दुनिया के बहुत से अर्थशास्त्रियों, बड़ी-बड़ी ऐजेंसियों और बड़ी-बड़ी मैगज़ीन्स और अखबारों के संपादकों की रिपोर्ट्स हैं। ये रिपोर्ट्स इन सब बातों की बहुत बड़ी प्रमाण हैं।

इससे भी बड़ा प्रमाण यह है कि इस देश की जनता जब मुहर लगाती है तो हम जैसे लोग यहां आते हैं। उसी जनता ने मुहर लगा दी है कि देश विकास के पथ पर है। गरीबों का कल्याण हो रहा है और इस मुहर के खिलाफ जो भी आवाज उठाएगा, अगली बार जनता उस पर मुहर नहीं लगाएगी। इन लोगों ने जिनको बीमार किया है, कांग्रेस और कांग्रेस के विचार के साथ रहने वाले लोग, जिनको बीमार बनाया है, वही बीमार व्यक्ति कह रहा है कि भारत के प्रधान मंत्री हमें स्वस्थ बना रहे हैं। उससे बड़ा प्रमाण दुनिया में और कुछ नहीं हो सकता है। यह साबित करता है कि देश में बढ़ते हुए नरेन्द्र मोदी जी के कदम, भारतीय जनता पार्टी और उसके समर्थकों की सरकार देश के 70 से 75 परसेंट भू-भाग पर है। हमें नरेन्द्र मोदी जी की विचारधाराओं को मानने वाले, अरुण जेटली जी की अर्थनीति को मानने वाले लोगों का समर्थन प्राप्त हो रहा है। इस देश की अनेकों गरीब कल्याणकारी योजनाएं साबित कर रही हैं कि देश आज किस ओर जा रहा है। पहले की अर्थव्यवस्था के विषय में और कांग्रेस की विचारधारा से सहमत लोगों के बारे में किसी ने लिखा था कि कागज की किशती में बैठाकर देश को किनारे पर खड़ा कर दिया और पूछते हो कि दरिया कब पार करोगे। इन साढ़े तीन सालों में हमारे आदरणीय प्रधान मंत्री जी के नेतृत्व में कागज की किशती से निकलकर आज यह देश ऐसी नौका पर सवार हो गया है जो एक लाख झंझावत और तूफान के बाद भी हम समुद्र की गहराइयों को नाप लेंगे। हम तूफानों से टकरा जाएंगे और दुनिया के सर्वशक्तिमान, सम्पन्न और विकसित देश बनाएंगे।

अध्यक्ष महोदया, इन लोगों ने देश से गरीबी मिटाने का नारा तो दिया था, लेकिन गरीबों के साथ दुर्व्यवहार किया था। मैं स्वयं प्रमाण हूँ। जब मैं कॉलेज में पढ़ रहा था तो बिहार के बगाह के जंगलों में रहने

वाली थारू जातियों के सर्वेक्षण के लिए गया था। इन्हीं की उस अर्थव्यवस्था के कारण वर्षों-वर्ष पहले उस थारू जाति के एक परिवार में अगर दो महिलाएं रहती थीं तो पहनने के लिए सिर्फ एक साड़ी होती थी, जिसका मैं गवाह हूं। मां-बेटी अपने दरवाजे पर आए हुए किसी मेहमान के साथ एक साथ मिल नहीं सकती थीं। ऐसी दशा कांग्रेस के लोगों ने इस देश की बना दी थी। जाड़े की रात में बिछावन और गर्म कपड़ों के अभाव में गरीब मां अपने सीने और गोद की गर्मी से बच्चों को पालती थी। ठंड के कारण उसके बच्चे जब लघुशंका कर देते थे जिससे साड़ी का एक हिस्सा भीग जाता था तो वह मां उस भीगे हुए भाग से अपना तन ढकती थी और सूखे हुए भाग से अपने बच्चों को पालती थी। यह दुर्दशा किसके कारण रही हैं इस देश का नौजवान इनसे सवाल करता है कि जब रक्षा बंधन के समय में बहन भाई के हाथ पर राखी बांधती है तो वह गरीब भाई भी सोचता है कि हमारी बहन के हाथ पीले होंगे।

**माननीय अध्यक्ष :** आप अब कम्पलीट कीजिए।

**श्री नित्यानन्द राय:** हाथों में मेहंदी रचेगी, अच्छा वर मिलेगा अच्छा परिवार मिलेगा। उस भाई का भी सपना आधा-अधूरा रह जाता है।

आज डिमाण्ड पर बात हो रही है, उसी पर बोल रहा हूं। जिसके लिए डिमाण्ड की जा रही है, उसके परिणाम पर बोल रहा हूं। साढ़े तीन वर्षों के परिणाम पर बोल रहा हूं। ठीक से समझेंगे तो सब समझ में आ जाएगा, आंकड़ा तो समझ में आ ही गया है।

मैं सिर्फ एक-दो चीजों की चर्चा करना चाहूंगा कि आज दुनिया में जिस देश के साथ लियो, जो कि अर्थशास्त्री खूफिया ईकाई की परामर्श टीम के लिए सार्वजनिक नीति के वैश्विक निदेशक हैं, उन्होंने कहा है कि वर्ष 2018 में भारत का आर्थिक सुधार और उन्नति उत्साहवर्द्धक होगी। भारत सबसे तेजी से बढ़ने वाली बड़ी अर्थव्यवस्था होगी और चीन भारत से पीछे होगा।...(व्यवधान)

**माननीय अध्यक्ष :** कृपया कंप्लीट कीजिए। आपका समय पूरा हो गया।

**श्री नित्यानन्द राय:** आज जो अनुपूरक अनुदान का महत्व है, ये समझ नहीं रहे हैं इसलिए मैं इनको करुणागाथा समझा रहा हूं। उन्हीं लोगों के लिए यह अनुपूरक अनुदान है। आज सिंचाई की व्यवस्था है, घर-घर बिजली पहुंच रही है, उज्ज्वला योजना है, मुद्रा बैंक है, सबके लिए जो चाहिए उसमें सहायक क्या है, यह अनुदान अनुपूरक की मांग है। यदि ये उसको भी नहीं समझ रहे हैं तो शायद इनको और ज्यादा समझाने की जरूरत है।...(व्यवधान) महोदया, थोड़ा समय और दे दीजिए।

**माननीय अध्यक्ष :** आपका समय हो गया।

**श्री नित्यानन्द राय:** एक बात कहकर अपनी वाणी को विराम देता हूं। 21वीं सदी के संबंध में स्वामी विवेकानंद ने कहा था कि 21वीं सदी के भारत में न कोई बेबस होगा, न कोई अशिक्षित होगा, न कोई

भूखा होगा और न कोई नंगा होगा। एक नरेन्द्र स्वामी विवेकानंद ने भविष्यवाणी की थी और संकल्प के साथ भविष्यवाणी को आज का प्रधान मंत्री आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी पूरा कर रहा है।

**माननीय अध्यक्ष :** सब लोग समय का ध्यान रखें।

**श्री भगवंत मान (संगरूर):** आज इस महत्वपूर्ण विषय सप्लीमेंट्री डिमांड फॉर ग्रांट्स पर बोल रहा हूँ। पिछले कई सालों से बेल आउट लफ्ज का पता आजकल भारतीयों को पता चला है। इसको भी बेलआउट कर दिया गया है, उसको भी बेलआउट कर दिया गया है। इनकी भी बातें चल रही हैं। मैं पंजाब से आता हूँ। पंजाब की खेती कई सालों से बहुत क्राइसेज़ पर है। आज भी पंजाब में तीन किसानों ने कर्ज की वजह से आत्महत्या की है। पंजाब वह राज्य है, जिसने देश की आजादी में सबसे ज्यादा कुर्बानियां दीं। जब देश को अनाज की जरूरत थी तो पंजाब ने हरित क्रांति के जरिए देश के अनाज के भंडार भर दिए। अब पंजाब का किसान काइसेज में है तो उसके लिए कोई बेलआउट पॉलिसी होनी चाहिए। मैं यह मांग करूंगा। अफसोस की बात यह है कि रीसेंटली जो जी.एस.टी. आया है, उसमें खेती में काम आने वाली मशीनरी पर भी जी.एस.टी. लगा दिया गया। किसान पहले ही क्राइसेज में था, उस पर और महंगाई की मार पड़ी है। मैं यह मांग करूंगा कि खेती की मशीनरी से जी.एस.टी. हटाई जाए। यह खेती से ही संबंधित है जो पिछले दिनों देश में पराली का मसला उठा था, जो स्टबल जलाते हैं। किसान खुद भी नहीं चाहता कि वे जलाएं, लेकिन उनको कोई हल नहीं बताया जा रहा। अगर वह कोई हल करता है तो उसको कहा जा रहा है कि आग नहीं लगानी है, नहीं जलाना है। उसको 6-7 हजार रुपये प्रति एकड़ ज्यारा खर्च होता है। वह पहले से ही क्राइसेज में है, कर्ज में है। इस पर भी एक नेशनल लेवल की पॉलिसी बननी चाहिए। किसान कहता है कि आप मेरी पराली को जहां मर्जी हो ले जाओ। मुझे कोई दिक्कत नहीं है, लेकिन उसके चलते अगली फसल बीजना बहुत मुश्किल हो जाता है।

दूसरा यह कि प्री मैट्रिक स्कॉलरशिप और पोस्ट मैट्रिक स्कॉलरशिप का पैसा काफी देर से रुका पड़ा है। जो एस.सी. स्टूडेंट्स हैं, दलित स्टूडेंट्स हैं, उनको बहुत दिक्कतें आती हैं। कई बार कॉलेज भी चर्चा में रहते हैं, लेकिन उनके कॉलेज कहते हैं कि हमारी मजबूरी है। वह पैसा जारी किया जाए। पंजाब में दो फैक्ट्रियां हैं। कपूरथला में रेल कोच फैक्ट्री है। उसके लिए उसके प्रोडक्शन को कम किया जा रहा है, जबकि उसे अपडेट करके ज्यादा प्रोडक्शन करने की बात होनी चाहिए थी, लेकिन उसका प्रोडक्शन कम किया जा रहा है।

इसके अलावा पटियाला में डीजल इंजिन की फैक्ट्री है, उसके भी यूनिट बंद किए जा रहे हैं। आज ही पंजाब की कांग्रेस सरकार ने फैसला किया है कि एक जनवरी से बठिंडा का थर्मल प्लान्ट बंद कर दिया जाएगा, रोपड़ के थर्मल प्लान्ट के दो यूनिट बंद कर दिए जाएंगे। पंजाब में इंडस्ट्री पहले ही बहुत ज्यादा क्राइसेस में हैं, मंडी गोविंदगढ़, राजपुरा, धारीवाल, बटाला, लुधियाना यहां के ज्यादातर इंडस्ट्रियलिस्ट्स या तो पलायन करके बंदी चले गये हैं या किसी और राज्य में चले गये हैं। इसलिए जीएसटी की वजह से ये इंडस्ट्री और छोटे दुकानदारों की प्रॉब्लम भी है। इसके अलावा प्रधान मंत्री सड़क योजना के अंतर्गत जितनी सड़कें बनी थीं, उनकी रिपेयर करने के लिए पंजाब सरकार के खजाने में पैसा

नहीं है, जिसके कारण वे सभी बेकार हो गई हैं। प्रधान मंत्री आवास योजना के अंतर्गत जो पैसा आता है, यह पैसा जहां तक जाना चाहिए, वह भी लोगों को प्रोपरली नहीं मिलता है। श्रीमती हरसिमरत कौर, फूड प्रोसेसिंग मिनिस्टर सदन में बैठी हुई हैं, क्योंकि पंजाब खेती स्टेट है, इसलिए यहां फूड प्रोसेसिंग इंडस्ट्री के लिए बहुत बड़ा स्कोप है। मैं चाहता हूं कि अगर फूड प्रोसेसिंग की इंडस्ट्री पंजाब में आए तो बहुत कामयाब होगी, क्योंकि हमारे यहां इतनी फर्टाइल जमीन है कि जो भी बीज दोगे, वह बहुत भारी उत्पादन के साथ उगता है। मैं डिमांड करता हूं कि पंजाब में फूड प्रोसेसिंग इंडस्ट्री को प्रमोट किया जाए।

मैडम, पंजाब में नाम के दो इंटरनेशनल एयरपोर्ट्स अमृतसर और चंडीगढ़ हैं, लेकिन यहां से एक-एक या दो-दो फ्लाइट्स हैं। एक बर्मिंघम के लिए है और एक थाईलैंड के लिए हैं। ये नाम के इंटरनेशनल एयरपोर्ट्स हैं। इसकी रनवे की जो एक्सटेंशन है, उसकी वजह से वहां बड़े प्लेन्स नहीं आ सकते। हमारे पंजाबी पूरी दुनिया में बसते हैं। वे सभी दिल्ली आते हैं। इसमें उनका समय और ईंधन, तेल जाया होता है और वे वापिस भी जाते हैं तो उन्हें दस-दस घंटे की जर्नी करनी पड़ती है। यदि इन दोनों एयरपोर्ट्स को इंटरनेशनल एयरपोर्ट का दर्जा सही तरीके से मिल जाए तो बहुत अच्छा रहेगा।

अंत में मैं यह मांग करता हूं कि सरकार पंजाब के किसान, नौजवान, बेरोजगार और इंडस्ट्रियलिस्ट को बचाये, ताकि जैसे मुन्दरी में हीरा चमकता है, वैसे ही पंजाब फिर से चमके। धन्यवाद।

**\*श्री ए.टी. नाना पाटील (जलगाँव):** मैं सरकार द्वारा वर्ष 2017-18 में 66113 करोड़ रूपए की पूरक अनुदानों की मांगों का समर्थन करता हूँ।

हालांकि सरकार सभी तरह से मितव्ययता से काम कर राजकोषीय घाटा कम करने का पूरा प्रयास कर रही है। परन्तु सरकार को अनेक काम गरीबों, किसानों तथा देश के आम नागरिक के विकास हेतु सामाजिक हित को ध्यान में रखते हुए करने पड़ते हैं। सरकार को यह पूरक मांग इसलिए लानी पड़ी है क्योंकि निर्धन परिवारों को मुफ्त बिजली कनेक्शन देने हैं तथा किसानों को आपूर्ति किए जाने वाले यूरिया पर राज सहायता का प्रावधान करना है ताकि उन्हें सस्ती दर यूरिया मिल सके। इन सभी आम नागरिक के हितों के कार्यों के लिए खर्च वहन करना सरकार की जिम्मेदारी है।

सरकार की "प्रधानमंत्री सहज बिजली हर घर योजना " निश्चय ही सराहनीय है तथा इससे देश के सभी गरीब परिवारों का जीवन रोशन किया जा रहा है। दूसरे, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (मनरेगा) के तहत नियोजित ग्रामीण परिवार के लोगों को मजदूरी का भुगतान किया जाना है जिसके लिए बजट में किए गए प्रावधान में 3594 करोड़ रूपयों की कमी महसूस की गई। इन लोगों को समय पर मजदूरी का भुगतान करने हेतु अनुपूरक मांगों में इस हेतु प्रावधान करना अति आवश्यक हो गया था।

देश के राजमार्गों के विकास की गति को रोक नहीं जा सकता। यही कारण है कि सरकार को इन अनुपूरक मांगों में राजमार्गों के विकास के लिए 15908 करोड़ रूपयों का प्रावधान करना पड़ा।

कुछ कार्य सरकार को समाज के व्यापक हित में करने पड़ते हैं। इसी साल सातवें वेतन आयोग को लागू किया गया। सरकार के इस जनहित कदम के कारण सेवानिवृत्त लोगों को मिलने वाली पेंशन की राशि में वृद्धि होगी तथा वे अधिक सुखमय जीवन यापन कर सकेंगे। पेंशन की राशि में वृद्धि के कारण सरकार को चालू वित्तीय वर्ष में 960 करोड़ रूपयों का अतिरिक्त व्यय करना होगा। यही नहीं सरकार को भारतीय खाद्य निगम को राष्ट्रीय लघु बचत योजना कोष से दिए गए ऋण पर ब्याज सहायता के रूप में 3480 करोड़ रूपयों का अतिरिक्त प्रावधान करना पड़ रहा है ताकि सार्वजनिक वितरण व्यवस्था को चालू रखा जा सके।

इन शब्दों के साथ मैं सरकार के इन सभी कदमों तथा पेश की गई अनुपूरक मांगों का समर्थन करता हूँ।

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\* Speech was laid on the Table.

SHRI SURESH C. ANGADI (BELAGAVI): Thank you, Madam, for allowing me to speak on the Supplementary Demands for Grants.

The whole world is focusing on the Indian economy. Under the Ease of Doing Business, the regulatory environment has an important impact on the business development. Low regulatory burden means, the entrepreneurs can devote their time and produce more. It also leads to lowering the cost of requirement of engaging the regulatory expert. The Government of India, since 2014, has aimed at creating conducive environment by streamlining the exiting regulations and procedures and eliminating unnecessary hurdles in the business procedures. A dedicated plan for regulatory reforms has been implemented not only by the Central Government but also by the State Governments through their active engagement.

The World Bank has released 'Ease of Doing Business' ranking list in 2018, where India has been ranked at 100<sup>th</sup> position among 190 economies. I would like to congratulate our hon. Prime Minister and our hon. Finance Minister for achieving the goal of providing better economy to the country.

Madam, last year the rank of India was 130<sup>th</sup> in 'ease Doing of Business' list of 2017. The Report is an assessment of 190 economies, based on 10 indicators, is the span of lifestyle of business, etc.

The World Bank Report 2018 is as follows. In 'starting a business', India's rank is 156. In 'dealing with construction permits', India's rank is 181. In 'getting electricity', India's rank is 29. In 'registering property', India's rank is 154. In 'getting credit', India ranked 29. In 'protecting minority investors', India's rank is 4. In 'paying taxes', India's rank is 119. In 'trading across borders', India's rank is 146. In 'enforcing contracts', India's rank is 164. In 'resolving insolvency' India's rank is 103. India has improved in 10 of these aspects by six numbers. So, compared to the earlier years of the UPA regime, India has come up to the sixth rank. So, credit for this achievement should also be given to hon. Narendra Modi and Shri Arun Jaitley for devoted economic



development in the country. Some of the major indicators have been due to reform by the Government towards easing the business environment in the country. I would request that special grants should be given for Karnataka also for irrigation projects this time.

I would, once again, request hon. Finance Minister and hon. Prime Minister to give special grants for all the irrigation projects of Karnataka. Thank you, Madam.

**\*SHRIMATI APARUPA PODDAR (ARAMBAG):** This is about Second Batch of Supplementary Demand for Grants for 2017-18. The first batch of Supplementary Demand for Grants was moved in July this year.

The Second Batch of the Supplementary Demand for Grants for 2017-18 deals with the request of additional expenditure for various issues and Government schemes. The Government expects a total of Rs. 66,113.44 crore. These also include funds to provide electricity connections to poor and payment of urea subsidies. I stand here to raise few points.

It was recently brought to our notice that approximately 19 States were compelled to freeze MNREGA Funds as they did not receive funds from the Centre. This has serious effects on the livelihoods of the poor. I urge the Government to bring in some transparency in the devolution of funds under MNREGA if they really care about the poor sections of our society

The tenets of the Co-operative Federalism require the Centre must be sensitive to the needs of the States. Financial support from the Centre through the devolution of funds is an important aspect of federalism.

Moving further, West Bengal has been at the forefront in achieving rural electrification. We are ahead of our targets in achieving household electrification. Successive Governments have identified household electrification as an area of concern. With the same thought in mind, the Government launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojna (Saubhagya) Scheme. This scheme was formulated to ensure last mile connectivity and electricity to all un-electrified households.

Even though the ambitious targets to ensure electricity connections have been set, the quality of electricity supply rests with the Distribution Companies. The financial stress under which these companies work is well known. Whether the discoms can function effectively under the scheme needs to be assessed by the Government. The Saubhagya Scheme's budget at its launch was 16,320 crore. I

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\* Speech was laid on the Table.

wish to ask the Hon'ble Minister to shed light on how initial budget was employed in the creation of capital assets, subsidies etc, under the scheme.

The demand for grants is a detailed document will require detailed deliberations. However, I wish to flag few of my concerns regarding the state of economy. The economy of the country has recently undergone drastic changes. From demonetization to GST, the ramifications of these economic decisions can still be felt. From agriculture to Textiles almost all sectors of the economy are trying to cope up with the new systems that the Government has introduced. As we discuss the Grants, I request the Government to assess in detail the effects of these decisions on each sector so that the solutions specific to each sector can be provided to the citizens.

I end my views with the sincere hope that the Supplementary Demand for Grants were raised after a thorough scrutiny of the requirement of funds.

SHRI SIRAJUDDIN AJMAL (BARPETA): Respected Madam, thank you very much for allowing me to speak on the Supplementary Demands for Grants. I would like to put my views very briefly. As we all know that the present Government has come to power with many promises including controlling price rise to give relief to common people, make corruption free India, creating job opportunities for youths of the nation and maintaining peace and tranquillity of the country. Hon. Prime Minister's slogans are '*Sabka Saath, Sabka Vikas*' and '*Garibon ki Sarkar*'.

Madam, since there is paucity of time, I would just not repeat anything that earlier speakers have already spoken in this August House. I would just like to put the demands of my party, AIDUF in short so that I do not consume too much time.

Our first demand is funds for rehabilitation of flood and erosion victims of Assam. We demand at least Rs. 1000 crore. Another demand is funds for mitigation of flood and protection to river bank erosion of Brahmaputra and its tributaries. I have been saying it and maintaining it from the first day. At least Rs. 20,000 crore should be given. Another demand is funds for railway connectivity in Barpeta, Bongaigaon, Dhubri and Goalpara. Another demand is funds for road connectivity in Barpeta, Bongaigaon, Dhubri and Goalpara. Another demand is opening of Ashok Paper Mills at Jogighopa in Assam. Another demand is funds for revival of all sick industrial units of Assam, and funds for providing clean drinking water for people of arsenic and fluoride affected areas of Assam. That is a very big problem in Assam. Another demand is funds for providing proper treatment to people of arsenic and fluoride affected areas. Another demand is fund for establishment of medical colleges, engineering college, agricultural college and fishery college in the districts of Dhubri, Barpeta, Bongaigaon, Goalpara and Karimganj. Another demand is funds for construction of Dhubri-Phulbari bridge over river Brahmaputra. Another demand is reopening of Rupshi Airport. Last but not least, I demand for reopening of International River Port of Dhubri.

Thank you very much, Madam.

**\*श्रीमती जयश्रीबेन पटेल (मेहसाणा):** माननीय वित्त मंत्री जेटली जी द्वारा पेश किए गए वर्ष 2017-18 के लिए जो एक सौ मंत्रालयों की जो अनुपूरक मांगे-दो लेकर आए हैं, मैं इस पर अपने समर्थन के साथ कुछ विचार पेश करती हूँ क्योंकि मोदी जी के नेतृत्व वाली एन.डी.ए. सरकार ने सबका साथ-सबका विकास मंत्र को चरितार्थ करके कुछ नया किया है और कुछ करने जा रहे हैं।

डि-मोनिटाइजेशन को वर्ल्ड बैंक और दुनिया के सारे आर्थिक सर्वेक्षण में सकारात्मक असर वाला एक साहसिक कदम बताया है और इसके तहत पहले देश में 3.7 करोड़ व्यक्तियों ने आयकर रिटर्न 2015-16 में दाखिल किया था। अब उन करदाताओं की संख्या 4.28 करोड़ तक पहुंच गई है। 72 हजार करोड़ रुपये ब्लैक मनी के रूप में पकड़ा गया है।

आर्थिक पैमानों पर देश की हालत सुधरी है और 2017-18 के लिए भारत की अनुमानित जी.डी.पी. वृद्धि दर 7.4 फीसदी है। जो बड़ी अर्थव्यवस्थाओं के बीच सबसे ज्यादा है। अंतर्राष्ट्रीय मुद्रा कोष में भारत को एक चमकदार क्षेत्र बताया है। 3.2 फीसदी राजकोषीय घाटा घटकर एक फीसदी तक नीचे आ चुका है। वह मोदी सरकार द्वारा व्यापक आर्थिक मोर्चे पर और ढाँचागत सुधारों के मामले में देश पटरी पर आता दिखता है और देश की कैपिटल इंकम बढ़ी है। नोटबंदी के बाद भी 2 करोड़ लोग भीम एप से जुड़े हैं। वह मोदी सरकार की आर्थिक तरक्की की निशानी है।

देश की आधी आबादी नारी शक्ति के सशक्तीकरण के तहत 2.5 करोड़ बी.पी.एल. महिलाओं को उज्ज्वला योजना के तहत गैस कनेक्शन बांटे गए हैं तथा गर्भवती महिलाओं को 6 हजार रुपये देने की बात का देखें तो भी डिमांड ऑफ ग्रांट में उचित प्रावधान किए हैं। मैं इसका अनुमोदन करती हूँ।

दुनिया में 140 देशों में जी.एस.टी. का अमलीकरण हुआ है। इसमें हम भी जुड़ गए हैं और इसके फायदे भी जनता को और दुनिया को दिखाई दे रहे हैं। मूडीज द्वारा देश की अर्थनीति की सराहना भी की गई है, वित्त मंत्रालय द्वारा विभिन्न विभागों में अनुमानित और असल व्यय के अंतर्गत कड़े मानक बनाए हैं। जी.डी.पी. के 3.2 प्रतिशत का फिक्सल डेफिसिट टारगेट, 2 साल सब्सिडी का बोझ और हल्का करके अर्थव्यवस्था में जान फूंकने के लिए सार्वजनिक व्यय में बढ़ोत्तरी की मंशा, अर्थव्यवस्था में आई सुस्ती दूर करने के लिए भारी मात्रा में आर्थिक प्रोत्साहन देने के प्रयास की नीति प्रशंसनीय है।

वर्तमान मोदी सरकार पर भ्रष्टाचार का एक भी दाग नहीं लगा है। वह प्रतीत कराता है कि देश की अर्थव्यवस्था सुचारु रूप से चल रही है।

लंबित बेनामी सम्पत्ति अधिनियम या फिर न्यू इंडिया की नींव रखने वाला जी.एस.टी. के फैसलों ने भी मोदी सरकार द्वारा इतिहास रचा है।

लक्ष्यभेदी विदेश नीति द्वारा मोदी सरकार ने भारत का मान-सम्मान अंतर्राष्ट्रीय मंच पर बढ़ाया है।

\* Speech was laid on the Table.

दिव्यांगजन सशक्तीकरण के तहत दिव्यांगों का मानक 7 से लेकर 21 तक बढ़ाया है और इसके तहत डिमांड ऑफ ग्रांट में 100 करोड़ रुपये की योजना लेकर आए हैं, मैं इसकी सराहना करती हूँ।

देश की पर कैपिटा इंकम बढ़ी है। उड़ान नामक क्षेत्रीय कनेक्टिविटी के कारण मध्यम वर्गीय लोगों को भी विमान में बैठना सुलभ हो गया है। इसके तहत नागर विमानन मंत्रालय को 200 करोड़ की डिमांड की है, इसकी मैं सराहना करती हूँ।

सीनियर सिटीजन के सशक्तीकरण के लिए सामाजिक न्याय अधिकारिता मंत्रालय द्वारा 64 से 65 करोड़ रुपये आवंटित किए गए हैं, वह सराहनीय है।

2017 में वरिष्ठ नागरिकों के लिए राष्ट्रीय वयोश्री नाम की नई योजना शुरू की गई है, मैं इसकी सराहना करती हूँ।

स्वास्थ्य के लिए हमारी सरकार जो नई राष्ट्रीय स्वास्थ्य नीति लाई है और नए मानसिक स्वास्थ्य रोग कानून का गठन किया है तथा 2018 तक मलेरिया जो राष्ट्रीय चुनौती बन गया है इसके तहत स्वास्थ्य मंत्रालय द्वारा एक अभियान चलाया जा रहा है तथा एम्स की तर्ज पर छोटे इंस्टीट्यूट बनाने के लिए 150 करोड़ रुपये का जो प्रावधान किया है, वह सराहनीय है।

प्रधानमंत्री कृषि सिंचाई योजना के तहत किसानों के इरिगेशन लैंड बढ़े इसके तहत 93 प्रोजेक्ट आइडेंटिफाई किए हैं। वह सराहनीय है।

पर्यटन में बढ़ावा करने के लिए भी सरकार नई सोच लाई है, वह भी सराहनीय है।

मेरे निर्वाचन क्षेत्र मेहसाणा, गुजरात की कुछ लंबित मांगें हैं, कृपया इन पर गौर किया जाए:-

1. राज्य में गैस आधारित निष्क्रिय क्षमता चलाने के लिए सहायता दी जाए।
2. क्रॉस कंट्री पाइपलाइनों के लिए पूंजी अनुदान व्यवहार्यता अंतर के वित्त पोषण का अनुरोध है, जी.एस.पी.एल. द्वारा विकसित होने के नाते।
3. राज्य सरकार के 14 वर्गों नगरपालिकाओं के 142 वर्ग बी.सी.डी. नगरपालिका के लिए सात नगरपालिका में भूमिगत केबलिंग के लिए समर्थन।
4. दाहोद गुजरात में उच्च गति रेल विनिर्माण इकाई स्थापित करना।
5. रेलवे लाइनों का दोहरीकरण करना।
6. रेलवे लाइनों का गेज रूपांतरण करना।
7. नई ट्रेनों की शुरूआत और ट्रेन मार्गों का विस्तार किया जाए।
8. साबरमती रेलवे स्टेशन का विकास किया जाए।
9. पी.पी.पी. आधार पर 400 रेलवे स्टेशनों के विकास की योजना के तहत साबरमती रेलवे स्टेशन का विकास।

10. सौराष्ट्र नर्मदा अवतरण इरिगेशन योजना पर काम आगे बढ़ाया जाए।
11. रीजनल कनेक्टिविटी के तहत अहमदाबाद-सोमनाथ, द्वारका के लिए पवन हंस हेलीकॉप्टर की सर्विस दी जाए।
12. भारत सरकार की प्रसाद योजना के तहत संत नगर प्रस्ताव का अनुमोदन।
13. गुजरात की राजधानी गांधीनगर में एक सांस्कृतिक केन्द्र स्थापित किया जाए।
14. अहमदाबाद जो भारत का एक मात्र विश्व धरोहर शहरों की लिस्ट में शामिल किया गया है, उसके तहत केंद्र सरकार की विकास ग्रांट मुहैया कराई जाए।
15. सिरेमिक आयात और सोडा राख के आयात पर एंटी डंपिंग ड्यूटी की आवश्यकता। इसके लिए भारत सरकार को अनुरोध पत्र भी भेजे गए हैं।
16. भारतीय नौसेना के सर्वेक्षण पोत परियोजना के निर्माण पर एस्कॉक एशडोन गुजरात लिमिटेड, भावनगर में लागत में वृद्धि।
17. धोलरा में एयरोस्पेस और डिफेंस मैनिंग पार्क की स्थापना।
18. स्टेट हाईवे को नेशनल हाईवे के जैसा बनाया जाए।
19. गुजरात राज्य में मेडिटेक पार्क की स्थापना।
20. कपास उत्कृष्टता के लिए केन्द्र की स्थापना।

**\*श्रीमती अंजू बाला (मिश्रिख):** मैं धन्यवाद देती हूँ कि आज मुझे "अनुदान के लिए बजट " के विषय पर अपने विचार रखने का अवसर प्रदान किया है। 2017 वित्त मंत्रालय के लिए ऐतिहासिक वर्ष रहा, मूडीज इन्वेस्टर्स सर्विस ने 13 साल बाद भारत की स्थानीय एवं विदेशी मुद्रा रेटिंग बढ़ाई, विश्व बैंक के "कारोबार में सुगमता " सूचकांक में भारत 30 पायदान ऊपर चढ़ गया और "विमुद्रीकरण " से वित्तीय प्रणाली में पारदर्शिता स्पष्ट रूप से नजर आई।

मूडीज इन्वेस्टर्स सर्विस ने भारत सरकार की स्थानीय एवं विदेशी मुद्रा जारीकर्ता रेटिंग "बी.ए.ए. 3 " से बढ़ाकर "बी.ए.ए.2 " कर दी है और इसके साथ ही 13 वर्षों के लंबे अंतराल के बाद रेटिंग से संबंधित आउटलुक को "सकारात्मक " से बढ़ाकर "स्थिर " कर दिया है। वृहद आर्थिक स्थिरता के लिए सरकारी प्रतिबद्धता को ध्यान में रखते हुए मूडीज ने यह कदम उठाया है क्योंकि इसकी बदौलत महंगाई दर कम हो गई, राजकोषीय घाटे में कमी आई और सरकार के राजकोषीय समेकन कार्यक्रम से बेहतर बाह्य संतुलन संभव हो पाया।

विश्व बैंक के "कारोबार में सुगमता " सूचकांक में भारत 30 पायदान ऊपर चढ़कर 100वें स्थान पर पहुंच गया। यह "कारोबार में सुगमता " सूचकांक में किसी भी देश द्वारा लगाई गई सर्वाधिक छलांग हैं। यह जानकारी " कारोबार में सुगमता " सूचकांक (ईओडीबी) से संबंधित रिपोर्ट, 2018 से मिली है। इसकी बदौलत भारत दक्षिण एशिया एवं ब्रिक्स देशों में एकमात्र ऐसा राष्ट्र है, जो इस साल की ईओडीबी रिपोर्ट में सर्वाधिक बेहतर प्रदर्शन करने वाली अर्थव्यवस्थाओं में अपने आपको शुमार करने में सफल रहा है।

विकास की गति सुस्ती से उबर कर फिर से तेज हुई। वित्त वर्ष 2017-18 की दूसरी तिमाही में जी.डी.पी. (सकल घरेलू उत्पाद) की वास्तविक वृद्धि दर 6.3 प्रतिशत रही, जो प्रथम तिमाही में दर्ज की गई 5.7 प्रतिशत की जी.डी.पी. वृद्धि दर से काफी अधिक है। इसी तरह जी.वी.ए. की वास्तविक वृद्धि दर प्रथम तिमाही के 5.6 प्रतिशत से बढ़कर दूसरी तिमाही में 6.1 प्रतिशत हो गई। इस तिमाही विकास की गति तेज होने में विनिर्माण क्षेत्र का अच्छा योगदान रहा, जो प्रथम तिमाही के 1.2 प्रतिशत से बढ़कर दूसरी तिमाही में 7 प्रतिशत के उच्च स्तर पर पहुंच गया। इसी तरह बिजली एवं अन्य उपयोगिता क्षेत्रों की वृद्धि दर 7.6 प्रतिशत तथा व्यापार, परिवहन एवं संचार क्षेत्रों की वृद्धि दर 9.9 प्रतिशत होने से भी आर्थिक विकास की तेज गति संभव हो पाई। कुल मिलाकर, सेवा क्षेत्र ने दूसरी तिमाही में 7.1 प्रतिशत की वृद्धि दर्ज की। इसी तरह सकल अचल पूंजी निर्माण की वृद्धि दर भी पहली तिमाही के 1.6 प्रतिशत से बढ़कर दूसरी तिमाही में 4.7 प्रतिशत हो गई। उधर, निजी खपत की वास्तविक वृद्धि दर 6.5 प्रतिशत के स्तर पर टिकी रही।

जी.एस.टी. से कारोबारी लेन-देन में पारदर्शिता एवं जवाबदेही सुनिश्चित हो रही है और इसके साथ ही जी.एस.टी. से कारोबार में सुगमता आ रही है तथा कर दरें तर्कसंगत हो गई हैं। जी.एस.टी. से अंतर-

\* Speech was laid on the Table.



राज्य लेन-देन की राह की बाधाएं हट गई हैं, जिससे एक साझा बाजार की स्थापना का मार्ग प्रशस्त हुआ है। जी.एस.टी. प्रणाली के तहत करदाताओं को कच्चे माल पर अदा किये गये करों का क्रेडिट (इनपुट टैक्स क्रेडिट) लेने का प्रावधान किया गया है, जिसका इस्तेमाल वे अपने उत्पादों पर कर अदायगी में कर सकते हैं।

आयकर विभाग ने कर आधार बढ़ाने और कर प्रशासन में दक्षता तथा पारदर्शिता लाने के लिए अनेक कदम उठाए। 50 लाख रुपये तक की आमदनी वाले करदाताओं के लिए एकल पेज वाला आई.टी.आर.-1 (सहज) फार्म पेश करना और 50 करोड़ रुपये तक के कारोबार वाली कंपनियों के लिए कॉरपोरेट टैक्स को घटाकर 25 प्रतिशत के स्तर पर लाना भी इन कदमों में शामिल हैं। इन पहलों के परिणामस्वरूप करदाताओं की संख्या वित्त वर्ष 2012-13 के 4.72 करोड़ से बढ़कर 18 सितम्बर, 2017 तक 6.26 करोड़ के स्तर पर पहुंच गई। कर आधार बढ़ाने के सरकारी प्रयासों के फलस्वरूप वित्त वर्ष 2017-18 के दौरान प्रत्यक्ष करों का संग्रह बढ़कर अक्टूबर, 2017 तक 4.39 लाख करोड़ रुपये के स्तर पर जा पहुंचा, जो पिछले वर्ष की समान अवधि के मुकाबले 15.2 प्रतिशत अधिक है।

विमुद्रीकरण एवं ऑपरेशन क्लीन मनी

आयकर विभाग विमुद्रीकरण अवधि के दौरान प्राप्त सूचनाओं के आधार पर तलाशी एवं जब्ती सहित व्यापक कार्रवाई कर रहा है। आयकर विभाग ने 31 जनवरी, 2017 को ऑपरेशन क्लीन मनी (ओसीएम) का शुभारंभ किया, जिसका उद्देश्य प्रौद्योगिकी का लाभ उठाते हुए विमुद्रीकरण अवधि यानि 9 नवम्बर से लेकर 30 दिसम्बर, 2016 के दौरान जमा की गई नकद राशि का ई-सत्यापन करना है।

9 नवम्बर, 2016 से लेकर 28 फरवरी, 2017 तक की अवधि के दौरान आयकर विभाग द्वारा की गई व्यापक कार्रवाई के फलस्वरूप 818 करोड़ रुपये से भी ज्यादा की राशि जब्त की गई है तथा 9,334 करोड़ रुपये की अघोषित आय के बारे में पता चला है। सरकारी कार्रवाई के फलस्वरूप वित्त वर्ष 2016-17 के दौरान प्राप्त आयकर रिटर्न में 21.7 प्रतिशत, सकल संग्रह (पिछले पांच वर्षों में सर्वाधिक) में 16 प्रतिशत और शुद्ध संग्रह (पिछले तीन वर्षों में सर्वाधिक) में 14 प्रतिशत की वृद्धि दर्ज की गई है। इसी तरह व्यक्तिगत आयकर, नियमित आकलन कर और स्व-आकलन कर में क्रमशः लगभग 18, 25 तथा 22 प्रतिशत की बढ़ोतरी आंकी गई है।

आयकर विभाग ने 09 नवम्बर, 2016 से लेकर 10 जनवरी, 2017 तक की अवधि के दौरान बड़े नोटों को संदिग्ध रूप से जमा करने और उससे जुड़ी गतिविधियों को ध्यान में रखते हुए 1100 से भी ज्यादा तलाशियां लीं और 5100 से भी अधिक सत्यापन नोटिस जारी किये। इस तरह की कार्रवाइयों से 5400 करोड़ रुपये से भी अधिक की अघोषित आय के बारे में पता चला है।

अर्थव्यवस्था के मुख्य स्तंभों यानि बैंकों की मजबूती सुनिश्चित करने के लिए सरकार ने सार्वजनिक क्षेत्र के बैंकों (पी.एस.बी.) के पुनःपूंजीकरण का फैसला किया, ताकि ऋणों के उठाव में वृद्धि के साथ-साथ रोजगार सृजन भी संभव हो सके। इसके तहत 18,139 करोड़ रुपये के बजटीय प्रावधान के अलावा 13,5000 करोड़ रुपये के पुनःपूंजीकरण बांड जारी कर अगले दो वर्षों के दौरान तकरीबन 2,11,000 करोड़ रुपये की राशि जुटाई जाएगी, जबकि शेष राशि बैंकों द्वारा सरकारी इक्विटी घटाते हुए बाजार से जुटाई जाएगी।

सरकार ने फंसे पड़े फर्जी कर्जों की वसूली करने तथा इससे जुड़े विवादों को सुलझाने के लिए कुछ प्रमुख विधायी परिवर्तन भी किए। दिवाला एवं दिवालियेपन से जुड़े मसलों को सुलझाने के लिए एक एकीकृत रूपरेखा के रूप में दिवाला एवं दिवालियापन संहिता, 2016 बनाई गई।

प्रधानमंत्री जन-धन योजना (पी.एम.जे.डी.वाई.) के तहत खोले गये कुल बैंक खातों की संख्या 29 नवंबर, 2017 तक बढ़कर 30.69 करोड़ हो गई। उधर, शून्य बैलेंस वाले खातों की संख्या सितम्बर, 2014 के 76.81 प्रतिशत से काफी घटकर सितम्बर, 20 में 20 प्रतिशत से भी नीचे आ गई।

69 लाख से भी ज्यादा सदस्य अटल पेंशन योजना से जुड़ गए, जो वित्तीय समावेश एवं वित्तीय सुरक्षा के तहत सरकार का प्रमुख कार्यक्रम है। अक्टूबर, 2017 तक इसमें 2690 करोड़ रुपये का अंशदान रहा।

अगस्त, 2017 तक भारत में लगभग 52.4 करोड़ "आधार " नम्बरों को 73.62 करोड़ खातों से जोड़ा गया। इसके परिणामस्वरूप गरीब अब इलेक्ट्रॉनिक ढंग से भुगतान करने में समर्थ हो गए हैं। गरीबों द्वारा इलेक्ट्रॉनिक पहचान का इस्तेमाल करते हुए अब हर माह लगभग 7 करोड़ सफल भुगतान किये जाते हैं।

पी.एफ.एम.एस. के जरिए धनराशि पर नजर रखना- केन्द्रीय वित्त मंत्री श्री अरूण जेटली ने 27 अक्टूबर, 2017 को भारत सरकार की सभी केन्द्रीय क्षेत्र योजनाओं के लिए सार्वजनिक वित्त प्रबंधन प्रणाली (पी.एफ.एम.एस.) का उपयोग अनिवार्य कर दिया, ताकि क्रियान्वयनकारी एजेंसियों को धन के प्रवाह पर करीबी नजर रखी जा सके। 6,66,644 करोड़ रुपये के बजट परिव्यय वाली केन्द्रीय क्षेत्र की योजनाओं (सी.एस.एस.) ने वित्त वर्ष 2017-18 के दौरान सरकार के कुल व्यय के 31 प्रतिशत से भी अधिक हिस्से को कवर किया।

सरकार ने बुनियादी ढांचागत क्षेत्र पर सार्वजनिक व्यय में निरंतर वृद्धि की है, ताकि रोजगार सृजन को बढ़ावा दिया जा सके और इसके साथ ही आर्थिक विकास को नई गति प्रदान की जा सके। भारत सरकार ने अक्टूबर, 2017 तक 7,67,327 करोड़ रुपये प्राप्त किए, जिसमें 6,33,617 करोड़ रुपये का कर राजस्व, 9,51,151 करोड़ रुपये का गैर-कर राजस्व और 38,559 करोड़ रुपये की गैर-ऋण पूंजीगत प्राप्तियां शामिल हैं।

अंत में, मेरी बहुत पुरानी मांग रही है कि संडीला और बालामऊ में रेलवे ओवर-ब्रिज का निर्माण कराया जाये। इसलिए मैं आदरणीय रेल मंत्री जी से मांग करती हूँ कि संडीला और बालामऊ में रेलवे ओवर-ब्रिज का निर्माण कराया जाये जिससे मेरे संसदीय क्षेत्र के संडीला और बालामऊ के नागरिक रोज होने वाली रेल दुर्घटनाओं से बचें और राष्ट्र निर्माण में अपना योगदान करें। मैं आदरणीय रेल मंत्री जी से मांग करती हूँ कि जयपुर-लखनऊ एक्सप्रेस ट्रेन का ठहराव बिल्हौर में करवाने की भी व्यवस्था करें जिससे क्षेत्र के रोज रोजगार के लिए जाने वाले लोगों को सहूलियत हो सके।

**श्री जय प्रकाश नारायण यादव (बाँका) :** अध्यक्ष महोदया, अनुदान की अनुपूरक माँगों पर चर्चा हो रही है। भारतीय जनता पार्टी की सरकार का चार वर्ष का कार्यकाल पूरा हो गया है। यह सदन जानना चाहता है और देश जानता चाहता है कि इन चार सालों में देश कितना आगे बढ़ा है। अर्थव्यवस्था चौपट हुई है, निराशा और हताशा का वातावरण आया है। अर्थव्यवस्था कछुए की गति से चल रही है। देश की आवाम, देश का नौजवान और देश का किसान अपने को ठगा महसूस कर रहे हैं।

महोदया, मैं मात्र पाँच मिनट में सभी बातें कह दूँगा। यह सरकार जुमलों की सरकार है। यह हवा में उड़ने वाली सरकार है।... (व्यवधान) यह लगातार मुंगेरी लाल के हसीन सपनों को दिखाने वाली सरकार है। टू जी पर फैसला आया है। ये गुजरात के चुनाव में जीत का जश्न मना सकते हैं, लेकिन कांग्रेस पार्टी हारी नहीं है, अंदर से जीत चुकी है। आपकी कमर टूट गई है। वर्ष 2019 में आप टूट जाइएगा, टूट जाइएगा। आज आप इसे नोट कर लीजिए।... (व्यवधान) महंगाई बढ़ती जा रही है, किसान आत्महत्या कर रहे हैं। अच्छे दिन नहीं आ रहे हैं। देश के बुरे दिन आए हैं। शेयर बाजार जो राजनीति का है, अब लुढ़क गए हैं, गिर गए हैं, नीचे चले गए हैं, आपका पायदान नीचे गया है। यह कहा था कि दो करोड़ नौजवानों को नौकरी देंगे, हर किसी के खाते में 15 लाख रुपया जाएगा और स्विस बैंक से काला धन आएगा। अब आप यह कहते हैं कि स्विस बैंक का स्विच ऑफ हो गया है, ऑन करते हैं तो ऑन होता ही नहीं है। अगर ऑन नहीं होता है तो वर्ष 2019 में आपका भी स्विच ऑफ हो जाएगा। मुझे बस दो मिनट का समय दीजिए।

**माननीय अध्यक्ष :** एक मिनट रुकिए। सदन का समय तो बढ़ाने दीजिए।

**श्री जय प्रकाश नारायण यादव:** महोदय, हम दो मिनट में अपनी बात खत्म कर देते हैं। आप हमें कभी-कभी बोलने का मौका देते हैं। एक अहीर रेजीमेंट बननी चाहिए। जितनी भी रेजीमेंट्स बनी हैं, मैं किसी का विरोध नहीं करता हूँ, लेकिन अहीर रेजीमेंट भी बननी चाहिए। अहीरों की भी वीर और शौर्य की गाथा है।... (व्यवधान) आदरणीय लालू जी के अंगरक्षकों को हटाया गया है। आरक्षण पर आज ग्रहण लगाया जा रहा है। आज बालू माफिया के खिलाफ बिहार बन्द हुआ, चप्पे-चप्पे पर बन्द हुआ। हर कोई जानता है कि आज बिहार में घोटालों की बहार है। वहाँ सृजन घोटाला, शौचालय घोटाला, धान घोटाला, मनरेगा घोटाला आदि घोटाले हुए हैं।... (व्यवधान)

### **18.00 hrs**

THE MINISTER OF CHEMICALS AND FERTILIZERS; AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, please allow the proceedings till the Supplementary Demands for Grants are passed.

**माननीय अध्यक्ष :** सप्लीमेंटरी डिमांड पास होने तक सदन का समय बढ़ा दिया जाता है।

**श्री जय प्रकाश नारायण यादव:** बुलेट ट्रेन चलाने की बात हो रही है, यह पता नहीं कब चलेगी, लेकिन वर्ष 2019 में बूलेट की ट्रेन चलेगी, जिसमें भाजपा और आपका नुकसान होने वाला है, आपके शागिर्दों का नुकसान होने वाला है।

**माननीय अध्यक्ष :** रवीन्द्र कुमार राय जी, आप अपनी बात शुरू कीजिए। केवल रवीन्द्र कुमार राय जी की बात रिकॉर्ड में जाएगी।

**श्री रवीन्द्र कुमार राय (कोडरमा) :** महोदया, आपने मुझे अनुदान की अनुपूरक माँगों पर बोलने का अवसर दिया है, इसके लिए मैं आपका आभारी हूँ। मैं समझता हूँ कि हमारे देश में अर्थव्यवस्था की जो कस्वट दिखाई दे रही है, उसके लिए यह अनुपूरक बजट बहुत ही महत्वपूर्ण साबित होगा।

महोदया, वैसे तो बजट में डाटा का बहुत ज्यादा उपयोग होता है और उसका खेल भी ज्यादा चलता है। मैं झारखंड के जंगल से आता हूँ और कोडरमा क्षेत्र का प्रतिनिधित्व करता हूँ। जब यह सत्र प्रारम्भ हो रहा था, उसके एक दिन पूर्व मैं कोडरमा जिले की शत-प्रतिशत वन आच्छादित एक पंचायत में गया था। उस पंचायत का नाम बंगाखला है। वहाँ जाने के बाद मैं भी भावुक था और पंचायत के लोग भी भावुक थे। उन्होंने कहा कि पहली बार हमने सांसद को देखा है। अभी तक वहाँ पर न विधायक गया था, न सांसद गया था, जिलाधिकारी भी नहीं गए, उसके ऊपर के अधिकारियों की बात ही छोड़ दी जाए। मैं वहाँ उज्ज्वला योजना का गैस कनेक्शन बाँटने के लिए गया था।

वहाँ यह पता चला कि दो साल पहले वहाँ कोई चार-चक्के वाली गाड़ी जा नहीं सकती थी। दो वर्ष पहले से वहाँ प्रधानमंत्री सड़क योजना के तहत सड़क बनना प्रारंभ हुआ। वह 12 किलोमीटर बनी और उसी सड़क के कारण मैं वहाँ जा सका। मैंने मन ही मन अटल बिहारी वाजपेयी जी को नमन किया कि उन्होंने कम से कम एक ऐसी योजना शुरू की, जिसने ऐसे जंगलों में रहने वाले लोगों को भी शहरों से जोड़ा।

जब मैंने वहाँ जंगलों में रहने वाली माताओं-बहनों को गैस कनेक्शन बांटना शुरू किया तो मैंने उन से एक प्रश्न पूछा कि माताओ, आप हमें बताओ कि आप जंगल में रहती हैं, वहाँ लकड़ी है, पत्ता है, झूरी है, आप इस गैस कनेक्शन का क्या करेंगी? उन्होंने कहा कि हम जंगल से प्यार करते हैं और हम जंगल को काटना नहीं चाहते हैं। हम जंगल को बर्बाद नहीं करना चाहते हैं, लेकिन हमारी मज़बूरी है, भूख मिटाने के लिए हमें चूल्हा जलाना पड़ता है, लकड़ी काटनी पड़ती है। हम प्रधान मंत्री श्री नरेन्द्र भाई मोदी के शुक्रगुजार हैं, जिन्होंने जंगल के लोगों को भी गैस कनेक्शन के दर्शन कराए हैं। मैंने वहाँ पर मन ही मन नरेन्द्र भाई मोदी जी को भी नमन किया।

महोदया, जब गंगोत्री शुद्ध होती है तो सुलतानगंज और गंगासागर में भी शुद्ध जल मिल सकता है। लेकिन, यदि गंगोत्री ही अशुद्ध हो जाए तो बंगाल में गंगासागर में, जहाँ गंगा नदी सागर में मिलती है, वहाँ पर शुद्ध गंगा जल नहीं मिल सकता है। भारत के केन्द्र बिन्दु में बैठी हुई भारत सरकार यदि अपने दिल में गांव, गरीब, किसानों को रख कर और उसके अनुसार दिमाग चलाकर अर्थव्यवस्था चलाना चाहे तो दिल्ली में तय की हुई योजना गांवों में जा सकती है, जंगलों में जा सकती है, पंचायतों में जा सकती है। इसका अहसास मैंने वहाँ पर किया। दुर्भाग्य यह रहा कि आज तक, आज़ादी के 65 वर्षों के बाद तक जब हमारे माननीय विपक्षी दलों की सरकार चल रही थी, तो उनकी जुबान पर गांव जरूर था, पर उनके दिल में नहीं था।

महोदया, मैं आपके माध्यम से आज इस बात का जिक्र करना चाहता हूँ, मैं अनुपूरक बजट को देख रहा था, वह लगभग 66,000 करोड़ रुपये की अनुदान मांगें हैं। उर्वरक, सिंचाई, कृषि व्यवस्था, पशु, अगर ऐसे सभी को जोड़ दिया जाए तो उसमें से लगभग 25,000 करोड़ रुपये से अधिक की राशि प्रत्यक्ष अथवा अप्रत्यक्ष रूप में किसानों से जुड़ी हुई विकास की योजनाओं के लिए, कृषि की योजनाओं के लिए खर्च होने वाली है। मैं आश्चर्य चकित था। कभी हम यह डिमांड करते थे कि राष्ट्रीय आय का कम से कम दस प्रतिशत राशि कृषि पर हो, शिक्षा पर हो, लेकिन किसी सरकार ने हिम्मत नहीं की थी। आज अनुदान मांग में कुल बजट की लगभग 40 प्रतिशत राशि प्रत्यक्ष या अप्रत्यक्ष रूप से कृषि के लिए आवंटित की गयी है। यह अपने आप में एक मिसाल है कि हम हिन्दुस्तान की आत्मा को संतुष्ट करना चाहते हैं, क्योंकि हिन्दुस्तान की आत्मा हिन्दुस्तान का किसान है। हम सिंचाई योजना को वहां तक ले जाना चाहते हैं। कृषि में विकास करना चाहते हैं।

पूरे देश भर में पहले यूरिया के लिए हाहाकार होता था। नीम-कोटेड यूरिया लाकर हम लोगों ने यूरिया की ब्लैक मार्केटिंग बंद कर दी। यूरिया की शराब पिला-पिला कर हिन्दुस्तान के गरीबों को कमजोर करने का ...\* आज यूरिया की ब्लैक मार्केटिंग नहीं होती है।

मैं कृषि मंत्री महोदय से एक बात के लिए जरूर आग्रह करना चाहूंगा कि 'प्रधानमंत्री सड़क योजना' की तरह 'प्रधानमंत्री कृषि सिंचाई योजना' भी किसानों के पास सीधे जाए। तालाब बने, पोखर बने, इसके लिए सांसदों के साथ मिल कर योजना बनाने की जरूरत है। उनकी अनुशंसा के साथ यह काम हो, इसकी भी जरूरत है। इसमें राज्य सरकार को जिस प्रकार की छूट दी गयी है, उसके बारे में कई बार सांसदों को पता नहीं चलता है। मेरी प्रार्थना है कि 'प्रधान मंत्री कृषि सिंचाई योजना', जिसकी घोषणा पहली बार झारखण्ड की धरती पर नरेन्द्र भाई मोदी ने वर्ष 2014 के चुनावों के प्रचार के समय किया था। मुझे यह याद है। उस समय मैं वहां का प्रदेश अध्यक्ष था। मैंने आग्रह किया था कि जिस प्रकार प्रधान मंत्री अटल जी द्वारा चलाई गयी योजना 'प्रधानमंत्री सड़क योजना' है, ऐसी ही कोई योजना किसानों के लिए भी होनी चाहिए। मैं यह जरूर अनुरोध करना चाहूंगा कि अगले एक वर्ष में हर एक पंचायत में 'प्रधान मंत्री सिंचाई योजना' का दिखने-दिखाने लायक कोई एक प्रकल्प को खड़ा करने का काम हम लोगों को जरूर करना चाहिए।

**माननीय अध्यक्ष :** अब बस कीजिए, धन्यवाद।

**श्री रवीन्द्र कुमार राय:** अध्यक्ष महोदया, मैं आपसे कुछ बातों के लिए अनुरोध करना चाहूंगा। आज देश की तीन प्रकार की समृद्धि हुई है। हमारी सामरिक शक्ति की समृद्धि हुई है, हमारे आर्थिक शक्ति की समृद्धि हुई

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\* Not recorded

है, लेकिन ये दोनों इसलिए हो पाई कि हमारी सरकार ने हिन्दुस्तान की नैतिक शक्ति की समृद्धि की है, इसलिए सर्वत्र हमारी समृद्धि दिखाई दे रही है।

मैं आपके माध्यम से इतना ही कहना चाहता हूँ कि आज देश में जो व्यवस्था चल रही है, उसमें से कई चीजें ऐसी हैं, जिनको हम और बेहतर महसूस कर सकते हैं। अभी कई लोग घाटे की बात कर रहे थे। जो घाटे की बात है, वह हमेशा बुरी नहीं होती है। अभी रैंकिंग हुआ, मुडीज़ रैंकिंग आया, लोग खुश हुए, पूरे देश के लोग खुश हुए, अर्थशास्त्री खुश हुए। इससे यह हुआ कि हिन्दुस्तान में अब निवेशक आएंगे। हिन्दुस्तान की प्रगति के लिए, विकास के लिए दुनिया से कर्ज़ मिल सकेगा। कर्ज़ अपने आप में बुरी चीज होती है; परंतु कर्ज़ लेने वाला भी कर्ज़ लेने लायक हो, यह जरूर देखा जाता है; क्योंकि सभी को कर्ज़ नहीं मिलता है। कर्ज़ उसी को मिलता है, जिसके पास सामर्थ्य होती है।

**माननीय अध्यक्ष :** अब आप अपनी बात समाप्त कीजिए।

**श्री रवीन्द्र कुमार राय:** अध्यक्ष महोदया, मैं सिर्फ एक मिनट में अपनी बात कहना चाहूँगा। हमारे क्षेत्र से ग्रैंड कोर्ड रेलवे लाइन गुजरती है और उस रेलवे लाइन में पचास वर्षों से स्टेशन है; परंतु प्लेटफार्म नहीं है, स्टेशन है; परंतु सीढ़ियाँ नहीं हैं। अभी एक नई लाइन बनी है, जो कोडरमा से गिरीडीह तक है। उसमें दर्जनों स्टेशन बने हैं। मैं माननीय रेल मंत्री जी को धन्यवाद देना चाहता हूँ कि वर्षों से लंबित योजना को सफल किया है।

हमारी माताएँ, वृद्ध बहनें एवं वृद्ध भाई लोग प्लेटफार्म पर उतर नहीं पाते हैं, तो उनको कम से कम प्लेटफार्म युक्त कर दें, सीढ़ियाँ बनवा दें, आर-पार जाने की व्यवस्था हो जाए ताकि किसान अपने खेत की उपज को इस पार से उस पार ले जा सके, पैसंज़र आ- जा सकें। इस प्रकार की कुछ बुनियादी बात है, आज हमें अपने क्षेत्र में ऐसा महसूस होता है। मैं इसका जिक्र इसलिए करना चाहता हूँ क्योंकि क्षेत्र की जनता इस बात की बार-बार माँग कर रही है।

अंत में, मैं इतना ही कहना चाहता हूँ कि आपने इस अनुदान माँग पर बोलने का जो मौका दिया है, आने वाले समय में मैं अपने पुराने विरोधी दल के लोगों से इतना ही कहना चाहता हूँ कि इस देश में जो निर्माण कार्य हो रहा है, उसमें आपका योगदान चाहिए। आने वाले समय में हम जिस काम को कर रहे हैं, उसका लाभ आप भी उठाइएगा, इस बात को भी आपको ध्यान में रखना चाहिए।



**\*श्री गणेश सिंह (सतना) :** विनियोग विधेयक 2017, वित्तीय वर्ष 2017-18 की सेवाओं के लिए भारत की संचित निधि से 6,6113,3400,000 रुपये निकालने के विधेयक के समर्थन में अपना वक्तव्य दे रहा हूँ ।

आज दुनिया में बेहतर अर्थव्यवस्था वाले देशों में से भारत का महत्वपूर्ण स्थान है। अर्थव्यवस्था के व्यापक सुधार के लिए नोटबंदी तथा जीएसटी जैसे मतदान पूर्व सुधार के कार्य किये गये हैं । दुनिया में तमाम देशों में जो पूंजी निवेश की रेटिंग है उनमें भारत तेज गति से पिछले 3 सालों में आगे बढ़ा है ।

देश में मूलभूत सुविधाओं को बढ़ाने के लिए जो कदम प्रधान मंत्री श्री नरेंद्र मोदी ने उठाये थे उन पर तेज गति से देश आगे बढ़ा है । देश में पहले की तुलना में सड़कों के निर्माण में तेजी आई है । अब हर रोज 18 किलोमीटर सड़क का निर्माण हो रहा है । रेल नेटवर्क बढ़ा है, देशी हवाई उड़ान सेवा प्रारंभ हुई है । जल मार्ग के निर्माण शुरू हुए हैं, बिजली का उत्पादन बढ़ा है । देश के हर घर तक बिजली ले जाने की समय सीमा तय हो गई है 6 करोड़ गरीबों के माकन बनाने , 5 करोड़ घरों में मुफ्त में रसोई गैस कनेक्शन देने की समय सीमा तय हो गई । पहले इसी देश में पूर्व की सरकार में बहस छिड़ी थी कि 9 सलेण्डर दिया जाए कि 6 सलेण्डर दिया जाए । आज 5 करोड़ सलेण्डर देने के लिए देश सक्षम हो गया, करोड़ों युवाओं को प्रधानमंत्री मुद्रा बैंक योजना, स्टार्टअप तथा स्टैण्ड अप योजना के माध्यम से नये रोजगार खड़ा करने हेतु बिना गारंटी के सस्ते व्याज दर पर ऋण सुविधा उपलब्ध कराई गई । करोड़ों युवा प्रधान मंत्री कौशल विकास योजना के माध्यम से प्रशिक्षण लेकर नौकरी तथा खुद के रोजगार खंड करने में आगे बढ़ रहे हैं ।

कृषि के क्षेत्र में सॉयल हेल्थ कार्ड, फसल बीमा सिचाई योजना, समर्थन मूल्यों में बढ़ोतरी, नीम कोटेड यूरिया, तथा ई मंडी जैसी आने की सुविधाएँ देश के किसानों को मिल रही हैं ।

प्रधान मंत्री जी ने नये भारत के निर्माण के लिए सबका साथ सबका विकास संदेश दिया है और आज हर भारतीय का समर्थन मिल रहा है । स्वच्छ भारत अभियान में करोड़ों करोड़ लोग जुड़ गये हैं।

देश के अंदर भ्रष्टाचार पर अंकुश लग रहा है। प्रधान मंत्री जी ने इस पर कठोर कदम उठाए हैं । गरीब की हर जायज जरूरत को सरकार पूरा करके इस दिशा में केन्द्र सरकार आगे बढ़कर काम कर रही है ।

2011 में जो सामाजिक आर्थिक सर्वेक्षण हुआ था उन्हीं लोगों को आवास सुविधा तथा उज्ज्वला गैस योजना का लाभ मिल रहा है ।

मेरा सुझाव है कि बड़ी संख्या में यदि हितग्राही छूट गये हैं उन्हें भी शामिल किया जाए । साथ ही जो 2011 में सामाजिक आर्थिक सर्वेक्षण किया गया था उसमें अन्य पिछड़े वर्गों की जनसंख्या को भी जल्द प्रकाशित किया जाय । पिछड़े वर्गों के सेवाओं को क्रीमी लेयर के कारण सेवाओं से वंचित हो रहे हैं उन्हें

तत्काल क्रीमीलेयर के प्रावधान कराया जाए । इसमें अन्य के साथ कृषि एवं वेतन को अलग रखा जाए । यह प्रावधान किया जा सकता है। यदि किसी को एक बार प्रथम एवं द्वितीय श्रेणी की नौकरी का लाभ अनशन के तहत मिल गया है । उसे दूसरी बार अवसर नहीं मिले ऐसा प्रावधान किया जा सकता है ।

मैं मध्य प्रदेश की ओर माननीय वित्त मंत्री जी का ध्यान आकृष्ट कराना चाहता हूं ।

वर्तमान में मध्य प्रदेश के 18 जिलों में भयंकर सूखा है । लगभग 4 हजार करोड़ केन्द्रीय अध्ययन दल ने सहायता की अनुशंसा की है । वह राशि तत्काल प्रदेश को दी जाए।

प्रधान मंत्री सिंचाई योजना में भी अभी तक मध्य प्रदेश की राशि नहीं दी गई शिक्षा मिशन में लंबे समय से राशि नहीं गई निकाल दी जाए । ललितपुर सिंगरौली रेल लाइन में अतिरिक्त राशि का आवंटन किया जाए।

सतना का हवाई अड्डा देशी हवाई उड़ान सेवा में शामिल है । रनवे को तथा हवाई अड्डों के सौंदर्यीकरण हेतु 100 करोड़ की राशि तत्काल दी जाए । सतना रीवा सीधी सिंगरौली, शहडोल, उमरिया, अश्यपुर जिले यह पुराना विंध्या क्षेत्र है । यहां मिनरल है, पानी है, पहाड़ हैं जंगल है खेतीलायक जमीन है किंतु विकास में पिछड़ा हुआ है । यहां के सर्वांगीण विकास के लिए विशेष पैकेज की मांग करता हूं । इस क्षेत्र के औद्योगिक कोरीडोर से जोड़े जाने की मांग है । राष्ट्रीय राजमार्ग मंत्रालय से मांग करता हूं कि कैमोर मट्टा, मदनपुर, उल्दा मोड़ हरदासिपुर , वेल्दरा पहाड़ी, वंशीपुर, अमिलया करही पोडी गरादा, खरवाही, चोरहटा चकेरा, बिहटा, गुड़हरर, सज्जवलपुर तक के सड़क को केन्द्रीय सड़क निधि से जोड़ा जाए।

दमोह पर्वत जैसे नगौद, सतना सेमरिया, सिरमौर , जवा शंकरगढ़, इलाहाबाद को राष्ट्रीय राजमार्ग घोषित किया जाए। सतना मध्य प्रदेश का एक औद्योगिक जिला है, रेलवे का बड़ा नेटवर्क है किंतु आज तक , उचेहरा, बिरहुली बम्हौरी, खुदहा में रेलवे क्रॉसिंग पर ओवर ब्रिज तथा खुटहा में अंडर ब्रिज बनाने की मांग है। भारत पुल निर्माण योजना में इन्हें शामिल किया जाये । सतना से हवाई सेवाएं शुरू किया जाए। जिले को रामायण टूरिस्ट सर्किट तथा भारत दर्शन बौद्ध दर्शन में शामिल किया था, किंतु विकास के लिए कार्य योजना की स्वीकृति नहीं दी गई , राशि दी जाए ।

वरगी बांध की दयी तट नहर के निर्माण हेतु धनराशि दी जाए । प्रधानमंत्री ग्राम सड़क योजना में 2011 की जनसंख्या के आधार पर निर्माण कार्य कराये जाये । सतना शहर को स्मार्ट सिटी में शामिल किया गया है जो धनराशि दी जा रही है वह अत्यंत कम है, सहायता राशि बढ़ाई जाये । नरोहिल्स में जैव विविधता पार्क बनाने हेतु वन मंत्रालय में प्रकरण विचाराधीन है । कृपया स्वीकृति दिलाई जाए ।

सूखे के कारण पेयजल का गंभीर संकट उत्पन्न हो गया है । 1500 हैंडपंप खनन हेतु तथा बंद बड़ी नल जल योजनाओं को आरंभ किये जाने हेतु राशि दी जाए।

अंत में देश को एक अच्छी सरकार देने के लिए माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी को धन्यवाद देता हूं, तथा विधेयक का पुरजोर समर्थन करता हूं ।

**\*श्री भैरों प्रसाद मिश्र (बांदा) :** मैं अनुदानों की अनुपूरक मांगों 2016-17 का समर्थन करता हूँ। मैं सरकार को धन्यवाद देना चाहता हूँ कि माननीय प्रधानमंत्री जी के मार्गदर्शन में एवं माननीय वित्त मंत्री जी के कुशल नियोजन से देश में गाँव एवं गरीबों के लिए बजट में ज्यादा धन देकर विकास की योजनाएँ लाने का कार्य किया गया है। किसान कल्याण की महती योजनाएँ शुरू की गयी हैं। आवास योजना में ज्यादा धन देने का कार्य किया गया है, जिससे 2022 तक सबको आवास देने का लक्ष्य पूरा करने में मदद मिलेगी। प्रधानमंत्री सिंचाई योजना से हर खेत को पानी देने के लिए सिंचाई परियोजनाओं को महत्व दिया जा रहा है। खाद्य एवं सार्वजनिक वितरण प्रणाली को पारदर्शी बनाया जा रहा है। देश में पर्यटन को बढ़ावा देने हेतु पर्याप्त मात्रा में धन देकर पर्यटन स्थलों को विकसित किया जा रहा है।

चीन व पाकिस्तान की नापाक हरकतों से निपटने हेतु रक्षा विभाग को मजबूत करने हेतु पर्याप्त व्यवस्था की गयी है। जीएसटी से एक देश एक कर की धारणा को मजबूती मिली है। और पूरा देश समान कर प्रणाली में आया है मेरा वित्त मंत्री जी से आग्रह है कि जीएसटी के कारण जो टैक्स की दरें कम हुई हैं, उसका उपभोक्ता को लाभ मिले इसी व्यवस्था सुनिश्चित कराएँ। पेट्रोलियम पदार्थों को भी जीएसटी के दायरे में लाने की जरूरत है जिससे पूरी देश में इसकी कीमतें एक समान हो सकें यह उपभोक्ताओं के हित में रहेगा।

जल संसाधन विभाग को खेत का पानी खेत में और गाँव का पानी गाँव में रोकने हेतु योजनाओं के लिए और धन देने की आवश्यकता है। साथ ही मेरे क्षेत्र में झांसी-मिर्जापुर व खैराड-कानपुर लाइन के दोहरीकरण हेतु प्रस्तावित बजट को इसी बजट में देने की व्यवस्था कराने की जरूरत है। साथ ही-बुंदेलखण्ड क्षेत्र में किसानों की प्रमुख समस्या जानवरों की अन्ना प्रथा की समाप्ति हेतु किसान कल्याण विभाग को विशेष योजना राज्य सरकार से मिलकर बनाने की जरूरत है। इसके लिए हर न्याय पंचायत स्तर पर पशु आश्रय गृह बनाने की, विशेष चारागाह बनाने की यथाशीघ्र आवश्यकता है। इसी के साथ मैं अनुदानों की मांगों 2017-18 का समर्थन करता हूँ।

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\* Speech was laid on the Table.

**श्री राम कुमार शर्मा (सीतामढ़ी) :** धन्यवाद, स्पीकर महोदया। मैं अपनी राष्ट्रीय लोक समता पार्टी की ओर से वर्ष 2017-18 के अनुपूरक अनुदान माँग के पक्ष में बोलने के लिए खड़ा हुआ हूँ।

महोदया, मैं बताना चाहता हूँ कि देश में 70 वर्षों से लगातार सरकारें हैं, लेकिन यह सौभाग्य की बात है कि गरीबों के लिए, किसानों के लिए और गाँव वासियों के लिए लगातार जो भी बजट आया है, आदरणीय श्री नरेन्द्र मोदी जी के नेतृत्व में लगातार गाँवों की समृद्धि के लिए, मजदूरों के समृद्धि के लिए और किसानों की खुशहाली के लिए यह बजट आया है। बहुत ही सुखद अनुभूति हो रही है कि 66113 करोड़ रुपये के बजट में 35 हजार करोड़ रुपये सिर्फ किसानों के लिए, मजदूरों के लिए और गाँवों के लिए आए हैं। उन लोगों के पेट में दर्द हो रहा है, जो हमेशा से किसानों का शोषण करते रहे हैं, मजदूरों का शोषण कर रहे हैं और गाँवों का भी शोषण करते रहे हैं, इसलिए आज उनको दर्द हो रहा है। उनको छटपटाहट हो रही है कि श्री नरेन्द्र मोदी गरीबों के बीच मसीहा बन रहे हैं, किसानों के बीच मसीहा बन रहे हैं और गाँवों की समृद्धि की चर्चा कर रहे हैं। इसलिए, ऐसे व्यक्ति को बहुत ही दुख हो रहा है।

मैं आदरणीय श्री जेटली जी के प्रति आभार व्यक्त करना चाहता हूँ कि उन्होंने यूरिया की सब्सिडी के मद में 20532 करोड़ रुपये देने का काम किया है, लेकिन मैं एक सुझाव भी देना चाहता हूँ कि यह जो सब्सिडी है, किसानों को अन्य योजनाओं जैसे, उज्ज्वला गैस योजना के तहत तथा अन्य योजनाओं में सरकार डायरेक्ट सब्सिडी देने का काम करती है, उसी प्रकार किसानों को सब्सिडी देने का काम करें ताकि इसका डायरेक्ट लाभ किसानों को मिल सकें, किसानों के समृद्धि में इस सब्सिडी का उपयोग हो सके।

माननीय अध्यक्ष महोदया, अंत में मैं अपने क्षेत्र की ओर आपका ध्यान आकृष्ट कराना चाहता हूँ कि प्रधान मंत्री ग्राम सड़क योजना, हमारे यहाँ बहुत सारी नदियाँ हैं, लगभग 17-18 नदियों से यह घिरा हुआ है। मैं मां जानकी की धरती सीतामढ़ी से आता हूँ। वहाँ प्रधानमंत्री योजना के अंतर्गत सड़कें तो बनीं, लेकिन पुल नहीं बन सका। इस कारण काफी कठिनाई होती है।

मैं आपके माध्यम से मांग करता हूँ कि निश्चित रूप से इस बजट में इसका प्रोविजन किया जाए और जो भी प्रधानमंत्री योजना के अंतर्गत सड़कें हैं, उसके बीच अगर पुल नहीं है, तो उसका निर्माण कराया जाए।

**\*DR. BHAGIRATH PRASAD (BHIND):** The supplementary budget for 2017-2018 presented by Finance Minister Shri Arun Jaitley, is a historic budget serving to all sections of our society. It ensures a balance development promoting middle class catering to the needs of the poor and under-privileged. An unprecedented move to support farmers is made through Pradhan Mantri Fasal Bima Yojana. The soil health cards have enhanced soil literacy among farmers to enable them for selection of crops suitable to their farms. The Government of India has activated Krishi Vigyan Kendras to support and guide the farmers. Pradhan Mantri irrigation scheme will ensure the maximum crops and enhancement of production. Government of India has made arrangements to provide seamless flow of credit to small and marginal farmers. Farmers faith in the leadership of our Prime Minister Shri Narendra Modi is indicated in the excessive showing despite the difficulties they faced during demonetization process. The effective measures taken by the Government of India will surely enable the farmers to double their income in five years.

For the first time in the Indian history a sincere endeavor is launched for rural development. During the birth centenary of our ideologue Deen Dayal Upadhyay, the budget has focused on the mission of Antyodaya to bring one crore households out of proverty. The progressive budget has enhanced allocation of Pradhan Mantri Awas Yojana -Grameen from 15000 to 23000 crore during the financial year. Similarly the employment opportunity in rural area will grow through Rural Housing, Taalab construction, Pradhan Mantri Gram Sadak Yojana and MGNREGA schemes. The Modi Government has gone beyond slogans. The budget provides for holistic attack on rural poverty. Swachh Bharat Mission with its tremendous success in rural area, is promoting new civilized way of living. The cleanness will promote healthy life style. It will make population free from diseases and will reduce the expenditure on health.

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\* Speech was laid on the Table.

In the human history India is fortunate to be one of the youngest nation in the world. The budget has appropriately addressed to the quality education and skill development of the younger population of India. The Budget provides adequate allocations for promoting quality education. The world is no longer a globe it has become flat due the fast means of communication. Now our youth has to compete with the youth of all over the world. Hence the budget has aimed to promote some institutions to achieve world class standards. Similarly, the Pradhan Mantri Kaushal Kendras will provide advance training to enable the youth to obtain gainful employment and channelize their energy, conducive to national development.

The policy of Modi Government is reflected in the budget. Sabka Saath Sabka Vikas includes proper attention to the poor and the underprivileged. The budget provides for people-centered developed beyond the boundaries of caste, creed and gender. The budget provides for protection and promotion of girl child and women. Provision of rupees 6000 for the care of a pregnant women is worth appreciation. The budget provides for protection of labour by ensuring safe wages and social security to the working class.

I would like to draw the attention to our Prime Minister and the Finance Minister Shri Arun Jaitley that there are certain areas in the country which require special care to ensure balance and democratic growth of India. Chambal in Madhya Pradesh, Bundelkhand in UP and Madhya Pradesh, and such areas in different states are awaiting to embrace the modern dimensions of development. The process of history has passed them into oblivion. The post independence neglect has also contributed to the backwardness of such areas. They should not be penalized for lack of political awareness. Now in the 21<sup>st</sup> century they should no longer suffer abject poverty and unemployment. The Chambal areas has seven lakh hectare land under ravines. This is one of the most fertile lands of the world. Due to historic reasons there is no government or private sector industrial activity. With immense land resource, there is most suitable area for defence installations,

paramilitary forces training centers and above all has immense potential for horticulture development. The dacoity problem is over, now this region craves for development. I am sure with the progressive policies and adequate budgetary provisions and special attention of the Government of India Chambal will become one of the most prosperous areas of our country. With these words I support the demands as presented by our Finance Minister.



**\*श्रीमती रीती पाठक (सीधी) :** मैं बजट की अनुपूरक अनुदानों की मांगों पर अपनी बात रखने का अवसर प्रदान किये पर आपका आभार व्यक्त करती हूँ। आदरणीय प्रधानमंत्री जी के नेतृत्व वाली सुशासन की सरकार ने आज यह दिखा दिया है कि वित्त मंत्रालय की जिम्मेदारी संभालते हुए आदरणीय जेटली जी के द्वारा कई ऐतिहासिक फैसले देश हित एवं जनहित में लिये गये हैं। चाहे वह 'विमुद्रीकरण' की बात हो या 'जीएसटी' की बात हो या आधार को खातों से लिंक करने की बात हो। इन सब निर्णयों से ऐतिहासिक परिवर्तन किया है। आज विश्व बैंक में भारत की वास्तविक स्थिति की बात करे तो हमारा देश 30वें पायदान पर पहुंच कर 100वें स्थान को प्राप्त कर चुका है। 'इ ओ डी बी' की रिपोर्ट की बात करें तो ब्रिक्स देशों में भारत अर्थव्यवस्था की स्थिति में तेजी से सुधार करने में अपना नाम स्थापित कर चुका है और आज हमारे देश की जीडीपी का स्तर दिन प्रति दिन मजबूत स्थिति में पहुंच पा रहा है।

जीएसटी के लागू होने से लेन देन में (व्यापार में) पारदर्शिता आई है। कई करों को हटा कर व्यवस्थित रूप में कर लागू किया गया एवं साथ ही करों की प्रक्रिया को देशवासियों के लिए सुगम बनाने का प्रयास किया गया है। विमुद्रीकरण को लागू कर हमारी सरकार ने आपरेटर क्लिन नहीं लागू किया है, जिससे हमारे देश की निर्यात आय कई चरणों में नोट बदली के कारण सुधरी और व्यवस्थित हुई है। पी एफ एम एम के जरिए धनराशि पर नजर रखते हुए हमारी सरकार ने पारदर्शिता एवं डिजिटल प्लेटफार्मों को बढ़ावा दिया है। बुनियादी ढांचों को मजबूत बनाने के लिए सरकार के माध्यम से सार्वजनिक व्यय में निरंतर वृद्धि की गई है ताकि रोजगार सृजन को बढ़ावा मिल सके।

अतः मुझे गर्व के साथ यह कहना है कि आज वित्त मंत्रालय में रेलवे को भी शामिल करके प्रधानमंत्री ने एक व्यवस्था एवं सुशासन का परिचय दिया है जिसके कारण देश में आर्थिक व्ययों पर केन्द्रीकरण हुआ है। जो देश के विकास के लिए हितकारी सिद्ध हो रहा है और भविष्य में सार्थक परिणाम लेकर आने वाला है।

इसलिए अपने विचार रखते हुए मैं अपने क्षेत्र से जुड़ी हुई कुछ समस्याओं की ओर आपका ध्यान आकृष्ट कराना चाहती हूँ क्योंकि आगे बताने वाली विभिन्न व्यवस्थाओं में मेरे क्षेत्र (मध्य प्रदेश, सीधी) की समस्याओं को सरकार के द्वारा निराकृत किया जा सके।

मेरा संसदीय क्षेत्र जो सर्वाधिक पुरानी परियोजना (ललितपुर-सिंगरौली) रेलवे लाइन के लंबित होने के कारण क्षेत्रवासियों को रेल की सुविधा आज भी वंचित है अतः क्षेत्र की जनप्रतिनिधि होने के कारण मैं सर्वप्रथम सरकार को धन्यवाद देती हूँ कि इस परियोजना को आगे बढ़ाने के लिए धनराशि उपलब्ध करायी है। अत आगे भी यह परियोजना निर्बाध रूप से आगे बढ़ सके इसके लिए मैं विनम्र आग्रह करती हूँ:-

1. ललितपुर-सिंगरौली रेलवे लाइन को निर्बाध गति से आगे बढ़ाने के लिए आवश्यक धनराशि उपलब्ध कराने की कृपा करें ।
2. सिंगरौली से चलने वाली सप्ताहिक ट्रेन, सिंगरौली भोपाल एक्सप्रेस एवं सिंगरौली, हजरत निजामुद्दीन एक्सप्रेस का स्टॉपेज भडवास, सदई एवं गजराबारा में कराया जाए तथा थवहारी (शहडोल) में स्टेशन में शान्तिपुंज का स्टापेज कराया जाए।
3. बरगवां में ओवर ब्रिज एवं बड़वास रेलवे स्टेशन के पास परिसर में प्रतिकालय के लिए राशि स्वीकृत करने की कृपा करें। ' मूडीज' के सर्वेक्षण के आधार पर देश के आर्थिक विकास के बढ़ते कद के साथ, आदरणीय प्रधान मंत्री जी ने सबका साथ सबका विकास मंशा के आधार पर कार्य कर रहे हैं । आदरणीय वित्त मंत्री जी के द्वारा लिए गये संवैधानिक निर्णय पर मैं बधाई देती हूं तथा स्वर्णिम देश के स्वप्न को साकार होने की अभिलाषा रखती हूं ।

**श्री दुष्यंत चौटाला (हिसार) :** महोदया, आपने मुझे सप्लीमेंट्री डिमांड्स फॉर ग्रांट्स पर बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देता हूँ। महोदया, 66 हजार करोड़ रुपये कंसोलिडेटेड फंड से निकाले जा रहे हैं। मेरे से पूर्व रवीन्द्र जी ने बड़े अच्छे तरीके से सरकार की बड़ाई की और कहा कि ऐसे-ऐसे इलाके में सड़क पहुंच गई, जो ऐसे इलाके थे, जहां लोगों ने सड़क देखी नहीं थी। मैं गडकरी जी को बधाई दूंगा कि सरकार ने एक नया मोड़ तय किया, जहां 1 किलोमीटर से आज 28 किलोमीटर सड़क हमारी सरकार बना रही है। मगर उस सड़क के ऊपर जब कोई वाहन लेकर जाता है, अगर मैं हरियाणा की बात करूं, तो रोड टैक्स 10 पर्सेंट लगता है, 6 रुपये सेस प्रति लीटर उसको देना पड़ता है और उसके बाद सवा रुपये टोल टैक्स भी देना पड़ता है। मैं यह आग्रह करूंगा कि हमारे देश के नागरिकों पर हम इस तरह के टैक्स का आर्थिक बोझ भी न डालें, जहां सड़क तो जरूर बनाई जा रही है, मगर सड़क के नाम पर एक आर्थिक बोझ भी इस देश के नागरिकों पर डाला जा रहा है। आज हम देश के अंदर के कश्मीर से कन्याकुमारी, कच्छ से कोलकाता कहीं भी जाना चाहते हैं, तो हमारे देश के नागरिकों को फ्रीडम ऑफ ट्रैवल का अधिकार नहीं है। उसे हर जगह सवा रुपये किलोमीटर के हिसाब से नेशनल हाईवे यूटिलाइजेशन के लिए टोल देना पड़ता है। मैं यह मांग करता हूँ कि जब हम इतना देश के लिए कर रहे हैं तो क्यों नहीं टैक्स से मुक्ति भी जरूर दिलवाने का काम करें?

मैं बात सुन रहा था कि यूरिया एवलेबल है। अनन्त कुमार जी सदन से चले गए। आज जब हम बात करते हैं, हरियाणा में आज के दिन चार ऐसे जिले हैं, जहां यूरिया की किल्लत है और वहां थानों में पर्ची आज के दिन भी यूरिया के लिए काटी जा रही है। हमारे एग्रीकल्चर मिनिस्टर का भी पत्र आया है और उम्मीद करता हूँ कि अगले एक-आध दिन में उस समस्या को भी सरकार दुरुस्त कराने का काम करेगी।

जहां फसल बीमा की बात है, हमारी दिशा कमेटी की रेग्युलराइजेशन मीटिंग में भी यह पता चला कि बहुत से किसान ऐसे हैं जिन्होंने कम्पन्सेशन के लिए एप्लाई किया, मगर अधिकतर लोगों का कम्पन्सेशन रिजेक्ट कर दिया गया और 6-6 महीनों से जिनका कम्पन्सेशन का पैसा आया हुआ है, बैंक उन लोगों को आज तक पैसा नहीं दे पाई। मैं आपके माध्यम से आग्रह करूंगा कि ऐटलीस्ट ऐसे बैंकों के विरुद्ध भी सरकार एक्शन ले, जो किसान के पैसे को किसान तक पहुंचाने में डिले कर रही है।

इस बजट के अन्दर 1,033 करोड़ रुपये सौभाग्य योजना के माध्यम से हर घर को बिजली से जोड़ने के लिए दिया जा रहा है, इसका प्रावधान किया गया है। हरियाणा के अन्दर जब चौधरी देवीलाल जी सन् 1977 में मुख्यमंत्री बने थे, हमने प्रत्येक गांव तक बिजली पहुंचाने का काम किया। अगर सरकार इतना पैसा अलॉट कर रही है तो सरकार को अगला कदम उठाना चाहिए कि वह हर ढाणी तक बिजली पहुंचाने का काम करे। मेरे एमपीलैड में जहां 15 करोड़ रुपये केन्द्र सरकार की ओर से आया है, सवा 5 करोड़ रुपये मैंने ढाणियों तक बिजली पहुंचाने के लिए खर्च किया है। आर्थिक हालात उस कमेरे वर्ग के लोगों की

जो ट्यूबवेल और पानी के चक्कर में आज खेतों में जाकर बसा है, तब सुधरेगी जब सरकार उसकी सहायता करके उसके खेत तक बिजली पहुंचाने का काम करेगी।

महोदया, एक चीज मैं आपके समक्ष रखना चाहूंगा कि सरकार नाम देने में बहुत अच्छी है। आज बात करें, मेक इन इंडिया, स्किल इंडिया, उदय, उजाला, मुद्रा जैसी स्कीमें लॉच की गईं। इनके नाम बहुत अच्छे हैं, मगर काम उतना अच्छा नहीं है।

**माननीय अध्यक्ष :** हो जाएगा।

**श्री दुष्यंत चौटाला:** सरकार को जरूर गहन चिन्तन करना पड़ेगा कि गम्भीरता के साथ इन योजनाओं के अन्दर सरकार अफसरों को अलॉट करे, सांसदों को अलॉट करे, जिसके माध्यम से वह योजना भी इफेक्टिवली हमारे बीच में चल कर आम लोगों तक उसका फायदा पहुंचा पाए।

महोदया, मैं एक चीज आखिरी में आपके समक्ष रखना चाहूंगा। 55 हजार किसानों पर हरियाणा, पंजाब में पराली जलाने के लिए मुकदमे दर्ज किए गए। अगर पराली जलाने का मुकदमा किसान पर किया जा रहा है तो सबसे पहले जो इसे जलाने की पॉलिसी लाया ...(व्यवधान) उस व्यक्ति के ऊपर मुकदमा चलाया जाए। ...(व्यवधान)

**श्री बिष्णु पद राय (अंडमान और निकोबार द्वीपसमूह) :** अध्यक्ष महोदया, मैं आपके समयानुसार चलूंगा उसके बाहर बिल्कुल नहीं जाऊंगा।

**माननीय अध्यक्ष :** धन्यवाद।

**श्री बिष्णु पद राय:** अध्यक्ष महोदया, यह काला पानी सांसद का वादा है। अंडमान में जो काम पिछले 50 सालों में नहीं हुआ वह काम अब अंडमान निकोबार में शुरू हो गया है।

**माननीय अध्यक्ष :** अब काला पानी नहीं बचा है, इसे अब नहीं कहना है।

**श्री बिष्णु पद राय:** महोदया, कृपा करके अंडमान को सुन लीजिए, अब तीन लाख रुपये आय के नीचे जितने भी अंडमान निकोबार के लोग हैं उनको पांच लाख रुपये तक ट्रीटमेंट फ्री हो गया है। रिटायर्ड गवर्नमेंट सर्वेंट के लिए ट्रीटमेंट पांच लाख रुपये तक फ्री हो चुका है। वह बंगाल और तमिलनाडु के हॉस्पिटल में जाते हैं। मिनिमम वेजेज एक्ट वर्ष 1948 में बना लेकिन यह इंडिया में कभी भी लागू नहीं हुआ था। जो लोग कहते हैं गरीब के नेता हैं, मजदूर के नेता हैं, आज उस तरफ बैठे हुए हैं। अंडमान में आकर देखिए, हमने मिनिमम वेजेज एक्ट बनाया, आज मिनिमम वेज 297 रुपये है जो 1 जनवरी से 437 रुपये हो जाएगा यानी एक मजदूर की तनखाह 140 प्लस डीए और ईपीएफ उसको मिलेगा। मोदी जी की सरकार द्वारा अंडमान निकोबार के मजदूरों के लिए दान है। डीओपीटी की गाइडलाइन्स है कि लगातार काम करते रहो, पोस्ट खाली रहेगा और परमानेंट हो जाएगा। आपने 88 कानून बनाये लेकिन कुछ नहीं किया था। उप-राज्यपाल महोदय आए, माननीय गृह मंत्री राजनाथ सिंह जी यहां बैठे हैं वहां घोषणा करके आए थे, 4081 मजदूरों को परमानेंट कर दिया।

नरेन्द्र तोमर साहब ने क्या किया? प्रधानमंत्री ग्रामीण सड़क योजना, कच्चे रास्ते को रिपेयर करने के लिए पहली बार अंडमान को फंड आया। पहली बार 22 करोड़ रुपये मिला, अभी और रोड बाकी है, करीब 500 रोड और देंगे ऐसा उन्होंने हमसे वायदा किया है। नितिन गडकरी जी विश्वकर्मा हैं, ऐसा व्यक्ति आप लोगों के पास जिन्दगी में नहीं बनेगा। आप लोग नितिन जी की कहानी सुन लीजिए। उन्होंने कहा है कि अंडमान में बॉम्बे मैरिन ड्राइव बनाएंगे, इसके लिए 10,000 करोड़ रुपये दिए, 6355 करोड़ रुपये का काम शुरू हो गया है। आप उनके पास जाओ, गडकरी जी सपना नहीं दिखाते हैं, गडकरी जी रिअल विश्वकर्मा हैं। जो भी उनके पास जाएगा बैठकर काम करा लेगा, इनका दरवाजा खुला हुआ है। दो-दो एयरपोर्ट दिए। कांग्रेस पार्टी ने गलती की, अंडमान कोको ऑयल बर्मा को दे दिया, आज चीन ने वहां एयरपोर्ट बना दिया। उस खतरे को देखते हुए वहां शिवपुर एयरपोर्ट बना है जो तीन किलोमीटर लंबा है, कैम्बल एयरपोर्ट भी तीन किलोमीटर लंबा है उसका भी एप्रुवल हो चुका है। अगली स्कीम उड़ान 2,500 रुपये देकर पोर्ट ब्लेयर से कैम्बल कोई भी टूरिस्ट जा सकता है। स्ट्रीट लाइट के ऊपर एलईडी लाइट

लगाया है। इससे कितनी बचत हुई? इससे म्युनिसिपल काउन्सिल को एक साल में एक करोड़ रुपये की बचत हुई।

मेरी आखिरी मांग है, अंडमान निकोबार को मांगना पड़ता है, यही पार्लियामेंट हमारा माई-बाप है। मेरा अनुरोध है कि दिल्ली यूटी है, अंडमान निकोबार भी यूटी है, सेम पेमेंट। दिल्ली में अच्छा काम किया, कॉरपोरेट को एमपी लैंड फंड दिया, इसमें पांच करोड़ रुपये मिलता है। मेरा अनुरोध है कि काउन्सिल को विकास का काम करने के लिए एक करोड़ रुपये दीजिए। हमारे यहां पंचायती राज व्यवस्था है, प्रधान है, समिति है, जिला है, उनको भी पचास-पचास लाख रुपये दिया जाए। हम भी एमपी चुनकर बने हैं, हमारे लिए फंड है, हम रोड बनाएंगे, पचास लाख रुपये दे दो। आज 4311 मजदूर जंगल में बैठे हैं, उनको बिजली दे दो, यही मेरा अनुरोध है। मैं विपक्षी पार्टी टीएमसी, सीएमपी और कांग्रेस से अनुरोध करता हूं कि वह अंडमान आकर देखें कि मोदी सरकार ने इसे क्या बनाया है। मैं सभी से आह्वान करूंगा कि आप अपनी आंख से आकर देखिए और आने-जाने का फ्री प्लेन भाड़ा हम देंगे।

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam Speaker, I rise to oppose the second batch of Supplementary Demands for Grants which comes to around Rs.66,113 crore.

It is well aware that the Budget has been approved before the 31<sup>st</sup> of March. We have completed the Budget process and passed it before the commencement of the financial year. The Ministries and the Departments are having absolute liberty and freedom over the expenditure. But, unfortunately, it is not being reflected after the passing of the Budget.

This is the second batch of Supplementary Demands after the second quarter of the financial year. The first batch had come immediately after the first quarter of the financial year. In order to eliminate the possibility of excess expenditure, under-spending, wrong appropriation of money and to have a disciplined Budget system, I feel that proper planning and effective monitoring mechanism are highly essential. I hope that the hon. Finance Minister will take a lead in such a direction for strict compliance with the financial rules.

The economic scenario has been well explained by the learned Shri Veerappa Moilyji and also other learned speakers. Hon. Prime Minister of our country, at the time of presentation of the current Budget, had talked about the three 'Ds'. Further, the hon. Prime Minister has stated that the biggest democracy in the world with a diversified demography will boost the demand and thereby the economy will be at its 'Golden Days of Growth'. But, unfortunately, even after the completion of the second quarter, we are not even able to see an iota of the 'Golden Days of Growth' of the Indian economy. I am not going into the micro indicators. The agricultural production has declined by 2.7 per cent during the second quarter compared to the corresponding year when the growth was 10.7 per cent. In the case of other sectors like fisheries and so on, the growth rate has come down to 5.3 per cent. Inflation is rocketing like anything. Dr. Kirit Somaiya was comparing the NDA regime with that of the UPA regime. In 2014, the gross NPA was 3.6 per cent of the gross advance. In 2017, it is 9.3 per cent of the gross

advance. That means, there is 200 per cent increase in NPA. The joblessness and the non-participation of the labour is also increasing like anything. Inequality among the rich and poor is also widening like anything. In these circumstances, it can be very well seen that it is not the golden growth of Indian economy. The Indian economy is in a very bad shape because of the demonetization policy, because of the unscientific implementation of the GST and because of the uncontrolled hike in the petrol, diesel and the LNG price. Therefore, I would urge upon the hon. Finance Minister to kindly issue a White Paper on the Demonetization Policy. What is the Demonetization Policy and what is its impact on the Indian economy? A White Paper should be issued on this. Kindly compare the price of petrol, diesel and LPG during the UPA regime with that of the NDA regime. What was the price of petrol when the crude oil price was 160 US dollars? What is the price of petrol in India when the crude oil price is less than 50 US dollars?

I would come to two Demands. The first one is Demand No. 8 relating to Ministry of Chemicals and Fertilizers. About Rs.20,000 crore has been earmarked for fertilizer subsidy and three PSUs have been given loan waiver as well as interest waiver. There is another PSU by name F.A.C.T. Both the NDA Government and the UPA Government had assured that a revival package would be announced for the F.A.C.T. Unfortunately, this has not come within the purview of this Demand. So, kindly have the revival package as assured by the hon. Finance Minister.

Regarding Civil Aviation, Air India is a national carrier of our country. It is a prestigious institution of the country. Kindly do not kill Air India by privatization and by way of disinvestment.

I fully support Dr. Shashi Tharoor. In Ockhi Cyclone, 75 persons have lost their lives and the property is totally devastated. In my constituency also, there are a lot of people who are suffering. Our submission or suggestion to the hon. Finance Minister and the hon. Prime Minister is that they give Ockhi rehabilitation



package just on the lines of Tsunami rehabilitation package. The Disaster Management Act, 2005 is not sufficient to meet the purpose. So, kindly do not give the compensation/rehabilitation on the basis of the provisions of the Disaster Management Act, 2005. Kindly have a separate Ockhi rehabilitation package.

ADV. JOICE GEORGE (IDUKKI): Madam, I will confine to only two-three points. The decrease in GDP, increase in inflation, demonetisation issues, flawed implementation of GST and all these issues have been dealt with, so, I would not go to those issues.

Madam, I would confine myself to Demand no. 11. The commercial crops are being dealt with by the Commerce Ministry through the Commodity Boards of India and the allocation to the Commodity Boards, like Rubber Board, Tea Board, Coffee Board and Spices Board, has been less. We pointed it out during the Budget Session also. In the Supplementary Demands also, there is a demand for Rs. 7.1 crore for giving subsidies on spices, i.e. for cardamom. But, the unfortunate thing is that during 2014-15, 2015-16 and 2017-18, the subsidies are pending and they are yet to be paid to the farmers. They are not in a position to get the subsidies also. I urge upon the Government to increase the subsidies because there is a widespread grievance that the present allocation for the Commodity Boards is not sufficient to meet their commitments arising out of the 14<sup>th</sup> Pay Commission.

The second point is regarding NREGA. On this issue, it has been rightly pointed out by many of my friends that a lot of money is spent on the work which has been done. Apart from that, in Kerala, we are not in a position to undertake any material work and asset creation work due to paucity of raw materials arising out of various issues. I urge upon the Government to look into that issue because this is for the local development needs. We will have to provide all the raw materials, especially rock and other things for these developmental activities. So, the Government should look into the issue and if there is any policy paralysis on this issue, we will have to address this. Otherwise, the rural people will suffer.

Lastly, I want to raise a point regarding Railways. Unfortunately, my Parliamentary Constituency is not connected by any railway line. But there is a proposal to have a railway line from Angamaly to Sabarimala. Madam, as you know, Sabarimala is one of the most famous pilgrimages in Kerala and that

railway project has been pending since 1996; the land has been earmarked in 1996. Also, people are not in a position to use that land. During 2016-17, this Government had allotted Rs. 63 crore for land acquisition and in this year's budget also, Rs. 12.30 crore has been allotted for land acquisition but, unfortunately, due to some bureaucratic delay, this money has not been paid. Madam, the revised estimate is pending before the Railway Board for approval. Unless and until the revised estimate is finalised, the money cannot be used. I urge upon the Railway Ministry to look into this issue and expedite the finalisation of the revised estimates, for the Sabarimala Railway. It is our dream to have a railway connectivity to Sabarimala.

**श्री कौशलेन्द्र कुमार (नालंदा) :** अध्यक्ष महोदया, वित्त मंत्री जी वर्ष 2017-18 की अनुपूरक अनुदान मांगों के दूसरे बैच में 66 हजार 113 करोड़ 34 लाख रुपये की अतिरिक्त राशि के व्यय की अनुमति ले रहे हैं। इसमें सौभाग्य से हर घर बिजली योजना के लिए 1 हजार 33 करोड़ 80 लाख रुपये रखे गए हैं। मनरेगा के लिए 3 हजार 594 करोड़ रुपये तथा यूरिया सब्सिडी के लिए 20 हजार 532 करोड़ रुपये अतिरिक्त हैं। मेरे राज्य में मनरेगा के लिए आवंटित जो पुरानी राशि बकाया है, उसके लिए मैं माननीय मंत्री जी से अनुरोध करूंगा कि वह राशि निश्चित रूप से बिहार को मिलनी चाहिए।

बिहार में बिजली की समस्या है। बिहार राज्य में आज भी बिजली की कमी है, जिसमें केन्द्र सरकार के सहयोग की आवश्यकता है। मैं नालन्दा जिले से आता हूँ, नालन्दा देश का पहला ऐसा जिला है, जहां हर गांव और टोले तक बिजली पहुंची है। जहां तक यूरिया की सब्सिडी की बात है, बिहार का कोटा बढ़ाए जाने की आवश्यकता है, क्योंकि बिहार कृषि प्रधान प्रदेश है और भारत की जीडीपी का बड़ा हिस्सा किसान और कृषि क्षेत्र पर निर्भर करता है। हमने आम बजट में किसानों की आमदनी दोगुनी करने की बात कही है, इसलिए हमें किसानों को आर्थिक रूप से ऋणमुक्त करना होगा। यदि किसानों की फसल का नुकसान हुआ है तो उनका ऋण भी माफ करना होगा। न्यूनतम समर्थन मूल्य अनिवार्य रूप से मिलना चाहिए। जब किसान सबल होंगे तो स्वतः भारत की आर्थिक स्थिति को बल मिलेगा।

मैं माननीय मंत्री जी का ध्यान आकृष्ट कराना चाहता हूँ कि आरटीजीएस शुल्क, एसएमएस शुल्क, मिनिमम बैलेंस शुल्क आदि शुल्कों को समाप्त करने की जरूरत है, जिससे आम लोगों को राहत मिल सके। मैं माननीय मंत्री जी अनुरोध करूंगा कि बिहार के बारे में आप जानते हैं कि बिहार की आबादी लगभग 12 करोड़ है। पिछड़ेपन के कारण आज बिहार विकास की दौड़ में पिछड़ता जा रहा है। बिहार में कल-कारखाने नहीं हैं। जो कल-कारखाने थे, वे बिहार का बंटवारा होने के बाद झारखण्ड चले गए। पहाड़ी राज्यों की तर्ज पर एक विशेष उद्योग नीति बिहार जैसे पिछड़े राज्यों के लिए बनाने की आवश्यकता है, जिससे वहां कल-कारखाने लगाने वालों को बढ़ावा मिल सके।

विशेष राज्य के दर्जे के लिए बिहार आन्दोलित रहा है। माननीय प्रधानमंत्री जी बिहार गए थे, इसलिए निश्चित रूप से आज बिहार केन्द्र सरकार की ओर देख रहा है। बिहार को प्रतिवर्ष बाढ़ और सुखाड़ से जूझना पड़ता है। यह ऐसी विभीषिका है कि जब से देश आजाद हुआ है, तब से आज तक बिहार बाढ़ की चपेट में आता रहा है और करोड़ों लोग इससे प्रभावित होते हैं। अभी हाल में, इस वर्ष 19 जिले बाढ़ से प्रभावित हुए हैं, जिनका हवाई सर्वेक्षण माननीय प्रधानमंत्री जी और माननीय मुख्यमंत्री जी ने किया था। उन्होंने वहां जो स्थिति देखी, उसकी जो क्षतिपूर्ति की गयी, उसके संबंध में राज्य सरकार ने 7636 करोड़

रुपये की मांग भी रखी है। माननीय वित्त मंत्री जी से मैं अनुरोध करूंगा कि वह क्षतिपूर्ति देने की कृपा करेंगे। बिहार राज्य सरकार ने केरोसिन सब्सिडी छोड़ने का फैसला लिया है, जिसके तहत बिहार को केन्द्र के द्वारा अतिरिक्त 250 करोड़ रुपये मिलने का नीतिगत प्रावधान है। मैं माननीय वित्त मंत्री जी से अनुरोध करूंगा कि उस धनराशि को रिलीज करने की कृपा करें। धन्यवाद।

**श्री राजेश रंजन (मधेपुरा) :** अध्यक्ष महोदया, मैं दो मिनट में अपनी बात खत्म करूंगा।

मैं माननीय वित्त मंत्री जी से आग्रह करूंगा कि प्रदूषण पर आपका क्या बजट प्रावधान है, क्योंकि आज देश प्रदूषण से सबसे ज्यादा परेशान है? मेरा दूसरा आग्रह यह है कि चाहे वह दिल्ली की झुग्गी-झोपड़ी हो या अन्य लोग यहां रहते हैं, वे स्वच्छ पानी नहीं पीते हैं, चाहे मेरे यहां आर्सेनिक वाला पानी हो, आयरन वाला पानी हो, चाहे अन्य किसी तरह का पानी हो। इस बारे में आपका प्रावधान क्या है?

तीसरे, प्रधानमंत्री जी बिहार गए थे। वहां उन्होंने सवा लाख करोड़ रुपये के पैकेज की घोषणा की थी। अभी हम लोग साथ में थे। टाल और दियरा के विकास के बारे में प्रधानमंत्री जी ने कहा था कि हम इसे करेंगे। बिहार के टाल और दियरा के विकास के बारे में आपके क्या सुझाव हैं? प्रधानमंत्री जी ने फरक्का और भीमनगर बैराज की बात कही थी। मुख्यमंत्री जी ने भी इस बात को उठाया था। फरक्का की क्या स्थिति है और फरक्का का पुनर्निर्माण हम कब करेंगे? भीमनगर बैराज का पुनर्निर्माण हम कब करेंगे?

चौथा, आज नदियों में 86.8 प्रतिशत गाद है। जब तक हम नदियों की गाद को, चाहे वह कोसी हो, महानंदा हो, कमला हो, भूतीबलान हो, नारायणी हो या गंगा हो, नहीं निकालेंगे, तब तक बिहार, उत्तर प्रदेश और इस देश को हम सुरक्षित नहीं रख सकते हैं। यह सबसे बड़ा सवाल है। पांचवां, जो नियोजित शिक्षक हैं, जो संविदा पर काम करते हैं, जैसे ममता है, आंगनवाड़ी है, आशा हैं, नियोजित शिक्षक हैं, संविदा की स्थिति पर आपने कुछ प्रावधान बजट में किया है या नहीं? जब तक आप उसे नियमित नहीं करेंगे और जब तक उसके लिए आप वेतनमान लागू नहीं करेंगे, तब तक कुछ नहीं होगा। मिड डे मील के बारे में आप क्या कर रहे हैं? शिक्षा के लिए मात्र 1.4 प्रतिशत बजट है और शिक्षा की स्थिति आज सबसे बदतर है। मेरा आग्रह है कि सरकारी स्कूलों में लगभग 12 लाख शिक्षक नहीं हैं, स्वास्थ्य क्षेत्र में 40 लाख डाक्टर्स नहीं हैं और 32 लाख नर्स नहीं हैं।

14 लाख लोग उस सिस्टम को चलाने के लिए नहीं हैं, इसके बारे में आपकी क्या योजना है? मैं बिहार के बारे में दो-तीन लाइन कहना चाहता हूं। विशेष राज्य का दर्जा नीतीश जी भूल गये, सवा लाख करोड़ रुपए भी भूल गये, विशेष पैकेज भी भूल गये, मेरा आपसे आग्रह है कि मधुबनी में शीप-पालन पुराना इतिहास है, इसके बारे में आपसे आग्रह है। दूसरा आपसे आग्रह है कि गुजरात में आनंद-अमूल चल रहा था लेकिन मधुबनी के मधेपुर में बंद हो गया, इसके बारे में आपसे आग्रह है।

मेरा अंतिम आग्रह है कि बिहार दूध उत्पादन और मछली पालन को डेवेलप करेगा और बिहार में सबसे ज्यादा बालू और पानी है, बिहार में बालू-पानी से बचने के लिए हमें पर्यटन विभाग को डेवेलप करना पड़ेगा। वहां पर्यटन क्षेत्र को डेवेलप करें, यही मेरी विनती है। धन्यवाद।

**\*DR. SHRIKANT EKNATH SHINDE (KALYAN):** The Government has sought the approval for additional expenditure to the tune of 66,113 crore rupees. Though the net outgo is 33,380 crore, most of the amount will be spent on revenue expenditure. Out of 33,380 crore, 31,507 crore is under the head of revenue expenditure.

It means only about 6% of the amount will be utilized for capital expenditure.

The Finance Minister has sought to allocate 1033.79 crore towards grants for creation of capital assets, subsidies and other charges for Pradhan Mantri Sahaj Bijli Har Ghar Yojana, i.e. SAUBHAGYA.

Power connectivity is a very important factor to fuel the growth of any country. And in the last 3 and half years, we have achieved many milestones, thanks to then Power Minister and current Railway Minister Piyushji Goyal. Yet, there is much to do.

Hon'ble Prime Minister Shri Narendra Modiji launched SAUBHAGYA scheme on 25<sup>th</sup> September this year, to ensure electrification of all households in rural and urban areas by December 2018. I thank and congratulate the Prime Minister for this scheme. And I also want to congratulate the most creative minds who are behind naming such schemes, their ability to find out abbreviations for these schemes. UDAAN, UJJVAL, UDAY, MUDRA, SAUBHAGYA, AJAY and so on. If only such creativity and efficiency is shown to implement these schemes, the picture could have been different.

SAUBHAGYA aims for 100% household electrification by December 2018, i.e. in an year from now. I must say this is an ambitious target, because the challenge is immense. 45 million households have to be electrified in the next one year. As per power ministry's website and its GARV app, as of now, villages with 100 % household connectivity are 1,180 only, which come to only 8%. So there is

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\* Speech was laid on the Table.

a long way to go before any one can say that we have achieved 100% intensive electrification of all identified villages.

One year before Prime Minister launched this scheme, the then Power Minister Piyush Goyal, while participating in a conference in Vadodara, in October 2016, had promised electricity for all by May 2017. That target could not be achieved, reasons best known to the Government. And now we have a new target. I hope we achieve this target.

However, mere electrification work is not enough. These households must get 24x7 electricity and on this front also, there is much more to do. On one hand we proudly say that India is a power surplus country. A State like Haryana is facing 11 hours of load shedding, Jharkhand and Karnataka are facing 8 to 9 hours of load shedding. Uttar Pradesh is facing 6 hours of load shedding.

Even a State like Maharashtra, which did not have to face any load shedding for the last 4-5 years, had to undergo load shedding this year in the month of September and October.

Therefore, we have many challenges before us as far as power to all is concerned and along with the budgetary allocation, one would like to see the road map to address these concerns.

Another area of concern is dwindling provisions for our health sector. Our health sector is in dire state. National Health Policy 2017 has set the target to increase the public health spending to 2.5% of GDP by 2020, which currently is abysmally low at 1%.

Cost of treatment is increasing day by day and millions of people are pushed below poverty line due to out of pocket health expenses.

As per the latest world bank and world health organization report, about 5 crore Indians are forced to live below poverty line because of high health expenditure.



Two- third of healthcare expenditure is out of pocket in India and therefore, Government needs to heavily invest in the health sector, but unfortunately the government role is shrinking day by day in lieu of the private sector.

There has to be an overhaul of our public health system, right from the medical education. I want to congratulate the Government for clearing bill to abolish Medical Council of India for setting up National Medical Commission. One of the important objectives of this bill is to reduce the cost of medical education. If we could achieve that, it would help a long way.

But along with that, we must also focus on medical research. The Indian Council of Medical Research, funded by the Union Ministry of Health and Family Welfare, is an apex organization to formulate, conduct, coordinate and promote biomedical research in India. It is one of the oldest medical research bodies in the world. Yet, it has failed to provide a major breakthrough to lower the cost of treatment. Even today, we have to depend upon costly foreign medicine.

One of the important factors for below par performance of ICMR is inadequate budgetary provision.

The total Twelfth Plan outlay earmarked for the Department of Health Research (including ICMR) was Rs. 10,029.00 crore. Out of the total outlay, the Budget Estimate allocation from 2012-13 to 2016-17 was Rs. 3,575.17 crore which was further reduced to Rs. 3,266.50 crore, i.e. 32% of the approved outlay at the Revised Estimate (RE) stage. The actual expenditure was Rs. 3,180.99 crore for the entire Twelfth Plan period (upto February 2017). So, there was a huge mismatch to the tune of 6,762.50 crore between the Twelfth Plan Outlay and the RE allocation made for the Department.

The Parliamentary Committee, chaired by Prof. Ram Gopal Yadav, had observed that it would be unrealistic to expect to achieve key goals of health research or to make spectacular break-through with only 32% of the approved outlays.

Even in the supplementary demands, funding for actual research programs undertaken by ICMR is very meager. Out of 243 crore sought in the supplementary demands, most of the amount is for salaries and other expenses.

It is very important to bring down the cost of medicines in order to bring down the cost of treatment. Therefore, we must focus on research and organizations such as ICMR must be taken care of.

Even in case of agriculture, there is very less focus on agricultural research. Our farmers are in distress. The Government has sworn to double the farmers' income by 2022. One way is to invest in research to evolve new and innovative techniques to increase the output and decrease the cost. Unfortunately, there is nothing in this direction in supplementary demands.

Farmers have been asking for cost + 50% MSP as recommended by Swaminathan Commission. The BJP had also promised this MSP to farmers before coming to power. Most of farmers issues will be resolved if they get this MSP because then they won't be exploited by middlemen and private traders.

I hope to see some fundamental shift in this regard in the upcoming budget for the year 2018-19. With these comment I endorse these supplementary demands.

**\*श्री नारणभाई काछड़िया (अमरेली) :** महोदया 2017-18 का अनूपूरक बजट के बारे में उसका समर्थन करता हूँ साथ में सपोर्ट भी करता हूँ और 70 साल कि अवधि में लगभग 60 साल तक कांग्रेस सरकार ने शासन किया और देश के किसानों का हाल जैसा था वैसा ही रहा। लेकिन जब से मोदी सरकार आई तबसे कृषि सिंचाई योजना और प्रधानमंत्री मुद्रा योजना और प्रधानमंत्री सड़क योजना, प्रधानमंत्री उज्ज्वला योजना , ऐसी कई योजनाएं चलाई जा रही है और मैं आज आप के माध्यम से माननीय मंत्री जी से कहना चाहता हूँ कि किसानों को एमएसपी सपोर्ट प्राइस नहीं मिल रहा है । उसके लिए सरकार सबसे विचार करके जरूरी कदम उठाना होगा । आज पूरे देश में मादी जी के नेतृत्व में पूरे देश वासियों का विश्वास है। इसलिए मैं आपसे कहना चाहता हूँ कि आने वाले दिनों में सरकार गाँव गरीब और किसान के लिए जो विचार कर रही है वह लागू करना होगा और दूसरा एमपी लैंड को भी बढ़ाना होगा । आज के समय में 5 करोड़ रुपये एम पी लैंड से कुछ नहीं होता। गाँव में ज्यादा से ज्यादा एमपीलैंड का यूज होता है। आने वाले समय में उज्ज्वला योजना को जितना हो सके उतना पूरा करके डिस्ट्रिक्ट कलेक्टर को जानकारी दी जाए । वर्ष 2018 तक उज्ज्वला योजना पूर्ण कि जाए ताकि गरीब लोगों को उसका लाभ मिल सके। आज ग्रांट जो मांग किए गए उसमें सबसे ज्यादा किसान , गरीब और गांव के लिए है । उसकी मैं सराहना करता हूँ और साथ में रेल मंत्री और रेल मंत्री को निवेदन करता हूँ कि मेरे क्षेत्र अमरेली गुजरात में जो योजना रेल के दोहरीकरण के लिए और नेशनल हाईवे के लिए जो अगला बजट मंजूर किया है उसको भी लागू करे ताकि मेरे क्षेत्र के लोगों को उसका लाभ मिले जो 70 साल कि आजादी में नहीं हुआ वो अभी मेरे क्षेत्र के लोगों को लाभ मिल सके ।

मेरे क्षेत्र अमरेली पूरा पिछड़ा क्षेत्र है वहां रेल और रोड कि कोई व्यवस्था नहीं है महोदया आपके माध्यम से निवेदन करता हूँ कि हमारे क्षेत्र पर थोड़ा ध्यान दे और हमारे प्रधानमंत्री जी जो हमारे देश के लिए और देश की जनता के लिए जो काम करते हैं जो पूरे 18 घंटे काम करते हैं तो उसकी मैं प्रशंसा करता हूँ और ऐसी कामना करता हूँ और देश के करोड़ों गरीब लोगों कि दुआ उन्हें मिलती रहे ऐसी प्रार्थना करता हूँ ।

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\* Speech was laid on the Table.

**\*श्रीमती ज्योति धुर्वे (बैतूल) :** मैं अनुपूरक बजट का समर्थन करती हूँ। इस अनुपूरक बजट में सरकार के द्वारा देश को विकासशील के मार्ग पर ले जाने के साथ विशेषतः विभिन्न योजना एवं विभिन्न विभागों में जिसका महत्वपूर्ण प्राथमिक स्वरूप देने के लिए सरकार के महत्वपूर्ण कदम उठाये हैं।

प्रधानमंत्री जी द्वारा विशेष रूप से प्रधानमंत्री कृषि योजना में 30 प्रतिशत का बजट आवंटन बढ़ाया है। इसी प्रकार स्वास्थ्य में भी राशि की वृद्धि की गई। फसल बीमा योजना में भी सरकार द्वारा आवंटन की राशि को बढ़ाया गया है। रोड सड़क की कनेक्टिविटी में भी पर्याप्त राशि की व्यवस्था की गई है। नेवी गेटवे जलमार्ग सरकार के द्वारा निर्माण की गति तेज की है। उसमें व्यवस्थित रूप से राशि की व्यवस्था की है। प्रत्येक घर को सौभाग्य योजना के तहत बिजली पहुंचाने अथवा आज तक 60 हजार करोड़ मुद्रा योजना में लाभ दिया गया। उड़ान योजना के अंतर्गत नीचे तबके के लोगों के लिए हवाई उड़ान को आसान किया। डिजिटल इंडिया में सरकार आम व्यक्ति के काम को आसान किया और देश की विश्व के पटल पर पहचान बनायी। 65 वर्षों से रूकी हुई एक देश एक कर की व्यवस्था को लाकर देश के इतिहास में पहचान बनाई एवं सरकार की रीढ़ व्यवस्था को मजबूत बनाकर विकास भारत के विकास पथ को आसान किया। स्किलड डेवलपमेंट को लाकर युवाओं को रोजगार एवं शिक्षा की प्रशिक्षित व्यवस्था को मजबूत ढाँचे में ढालकर उन्हें एक नये भारत को बनाने में उनको नई दिशा दी। किसानों को यूरिया को नीम कोटिड नोटेड कर भ्रष्टाचार के उपयोग में होने वाली यूरिया को किसान तक आसानी से पहुंचाने का प्रयास किया गया। रक्षा के क्षेत्र में भी आवंटन राशि को बढ़ा कर देश की सुरक्षा एवं रक्षा की मजबूती एवं सेना की सुरक्षा में विशेष आवंटन प्रदान कर विशेष भूमिका अपनाई गई है।

महिलाओं के सम्मान में उज्जवला योजना के अंतर्गत देश की गरीब महिलाओं एवं उनके घर तक निःशुल्क गैस कनेक्शन लगाने का लगभग 6 करोड़ परिवारों तक पहुंचाने का व्यय किया गया है। जनधन के माध्यम से भारत जैसे सबका साथ एवं सबका विकास में लगभग 12 करोड़ खाते सीमित दिनों में खोलकर उन्हें आर्थिक रूप से मजबूत एवं पारदर्शिता को बढ़ाने के लिए आम व्यक्ति को देकर अभूतपूर्व प्रयास किये गये हैं। नमामि गंगे अभियान से पर्यावरण की सुरक्षा कर देश के पर्यावरण को बचाने का प्रयास किया गया है। यही नहीं, जल, जंगल, को बचाने का प्रयास किया गया।

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\* Speech was laid on the Table.

**\*श्री अजय मिश्रा टेनी (खीरी) :** माननीय वित्त मंत्री जी द्वारा 2017-18 हेतु प्रस्तुत अनुदानों की अनुपूरक माँगों को समर्थन देते हुए एनडीए सरकार द्वारा विमुद्रीकरण, जीएसटी व फाइनेंस बिल- 2017 आदि बड़े इकोनोमिक रिफार्म किये गये, परिणामस्वरूप देश ने पूरी दुनिया की बड़ी आर्थिक संस्थाओं का विश्वास अर्जित किया। भारत की गणना एक मजबूत अर्थव्यवस्था, मजबूत जीडीपी व व्यवसाय की दृष्टि से बड़ी छलॉंग लगाते हुए 188 देशों की सूची में तीन वर्ष में 142वें स्थान से 100वाँ स्थान प्राप्त किया निश्चित ही भारत की अर्थव्यवस्था अच्छी दिशा में बढ़ रही है तथा उसी का परिणाम है कि मात्र 3 वर्षों में एनडीए सरकार ने माननीय प्रधानमंत्री नरेंद्र मोदी जी के नेतृत्व में पं० दीन दयाल उपाध्याय के सपनों को साकार करते हुए सबको रोटी, कपड़ा, मकान, शिक्षा, चिकित्सा, सड़क, बिजली, पानी उपलब्ध कराने की दिशा में बुनियादी ढाँचा खड़ा कर दिया है ।

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\* Speech was laid on the Table.

**\*डॉ. किरिट पी. सोलंकी (अहमदाबाद) :** मैं अनुदानों की अनुपूरक माँगों के समर्थन करता हूँ । 66,113,34 करोड़ रुपये की ग्रांट अलग अलग मंत्रालय को बीच में दी गई है ।

मैं हमारे प्रधानमंत्री जी और वित्त मंत्री जी को धन्यवाद करता हूँ कि, भारत में सबसे बड़े वित्तीय सुधार के लिए उन्होंने पोलिटिकल बिल का दर्शन करवाया है । आज भारत की वित्तीय व्यवस्था का पूरी दुनिया, वर्ल्ड बैंक, मूडीज इत्यादि सराहना कर रही है । यह व्यवस्था गरीब लक्षी है और उनके कल्याण की कई योजनाएं बनाई गई है ।

मैं प्रधानमंत्री सहज बिजली हर घर योजना का जिक्र करूँगा। " सौभाग्य स्कीम " द्वारा हर घर में निःशुल्क बिजली का गोला जलेगा । 40 मिलियन से ज्यादा घरों में 31 दिसंबर 2018 तक हर घर में सौभाग्य योजना से बिजली पहुंचाई जाएगी ।

99.5 प्रतिशत गांवों में बिजली का दिया जलेगा। यह योजना में उत्तरपूर्वीय राज्यों जैसे कि सिक्किम, अरुणाचल प्रदेश आदि राज्यों को ज्यादा फोकस किया जाएगा ।

स्वास्थ्य और परिवार कल्याण में राष्ट्रीय आरोग्यनिधि से सर्विसेज पहुंचाई जाएगी । नेशनल हेल्थ पॉलिसी -2017 द्वारा हेल्थकेयर मजबूत किया जाएगा। आनेवाले समय में हेल्थकेयर का आवंटन 2.5 % जीडीपी का बढ़ाया जाएगा ।

एस सी / एस टी के लिए सरकार ने पिछले बजटों में अच्छा आवंटन किया है । मगर मेरी वित्त मंत्री जी से निवेदन है कि, रतन लाल कमेटी का गठन किया गया है। इस हाई लेवल कमेटी की सिफारिश के तहत एस सी / एस टी को उनकी बस्ती के आधार पर आने वाले बजट में 34000 करोड़ का और आवंटन करना चाहिए ।

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\* Speech was laid on the Table.

**\*कुँवर पुष्पेन्द्र सिंह चन्देल (हमीरपुर):** मैं वर्ष 2017-18 की अनुदानों की पूरक माँगों पर महत्वपूर्ण चर्चा में अपने विचार एवं माँगों को प्रस्तुत करने का अवसर प्रदान करने के लिए आपका धन्यवाद करता हूँ ।

देश के गाँव, गरीबों के मसीहा वंचितों के दाता किसानों के मसीहा, नौजवानों की आशा की किरण देश के लोकप्रिय प्रधानमंत्री श्री मान नरेन्द्र भाई मोदी जी के नेतृत्व वाली राजग सरकार 125 करोड़ देशवासियों के हित के लिए अनवरत कार्य कर रही है, देशवासी खुशहाल हो इसके लिए रात-दिन बिना रुके संपूर्ण मंत्रालय - सबका साथ सबका विकास नारे को यथार्थ में बदल रहे हैं ।

समयाभाव के कारण पूर्व में माननीय सदस्यों द्वारा रखे गये विषय को दोहराना नहीं चाहता हूँ केवल अपने सबसे अधिक पिछड़े व वंचित क्षेत्र बुंदेलखंड क्षेत्र के अन्नदाता किसानों के लिए शतप्रतिशत सिंचाई की व्यवस्था को शीघ्रतम सुनिश्चित करने के लिए पर्याप्त बजट प्रदान करने की माँग वित्त मंत्रालय के समक्ष रखता हूँ । चाहे प्रधानमंत्री कृषि सिंचाई योजना से पूर्ण हो चाहे बुंदेलखंड विशेष पैकेज में 20000 करोड़ रुपये देकर बुंदेलखंड के जनपद हमीरपुर, महोबा, बाँदा, चित्रकूट झांसी, जालौन, ललितपुर उत्तर प्रदेश के 7 जनपद एवं मध्य प्रदेश के छतरपुर, टीकमगढ़, दतिया, सागर, दमोह आदि जनपदों में सिंचाई व्यवस्था बनाने के लिए नहरें बाँध, पाइपलाइन, तालाब, खेत तालाब, कुएँ ट्यूबवैल आदि के लिए धन आवंटित करें । साथ ही साथ स्पिंकलर, ड्रिप इरिगेशन हेतु 90 प्रतिशत सब्सिडी देकर अधिकाधिक सिंचाई, कम से कम खर्च पर पानी की बचत करते हुए करने के लिए खजाना बुंदेलखंड के लिए खोला जाए, ताकि बुंदेलखण्ड के अन्नदाता किसान देश के खाद्यान्न का भण्डार भर सकें ।

अनेकों महत्वपूर्ण विषय है किंतु समय नहीं है, अतः उक्त एकमात्र अति महत्वपूर्ण विषय की माँग इस विश्वास के साथ देखकर कि वित्त मंत्रालय अवश्य पूर्ण करने की दृढ़ इच्छा के साथ वंचितों को प्रथम लाभ पहुंचाने की सरकार व प्रधानमंत्री की इच्छा को पूर्ण करेंगे । इसी विश्वास के साथ अनुदानों की पूरक माँगों का समर्थन करते हुए अपना विषय पूर्ण करता हूँ ।

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\* Speech was laid on the Table.

**\*SHRIMATI POONAMBEN MAADAM (JAMNAGAR):** When we look back this year has been spectacular in terms of some major economic and political events. To start with; GST was launched - this reform agenda is a point of focus for many investors. The GST as a transformational indirect tax reform has united the country as single market with a common tax structure under the narrative of 'one country, one tax'. Further, we are moving towards a clean and less cash economy post demonetization; a measure that is gradually weeding out corruption.

Secondly, we have some major political upheaval in the States of Gujarat and Himachal Pradesh. There are the mandate of the people of the nation in favour of economic growth and reform. The people have rejected the leadership of corruption and scams. This Government is for development; development for one and for all; "Sabka Saath Sabka Vikas" and I was reading through the Supplementary Demand for Grants agenda, I realized that there could not have been a better time to extend funding within the umbrella of welfare schemes for the economically weaker section of the people, since this year we have observed the Birth Anniversary of Dr. B.R. Ambedkar, who tirelessly fought for the upliftment of marginalised communities.

The vision of the Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA) has much intuitive appeal as an anti-poverty policy. Providing unskilled wage work on demand in rural areas will directly raise the incomes of poor families and therefore, it is extremely important to increase the funding for MNGREGA. I support the Government's appeal to release Rs. 3,594.57 towards MNGREGA. The Government has been taking up pro-poor initiatives and releasing additional funding towards the scheme is only in the right direction. However, I would request the Centre to release all the outstanding and necessary funds for MNREGA scheme to the states and direct it to pay compensation for delayed wages to the farmers in drought-affected areas.

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\* Speech was laid on the Table.



The Government is committed to build one crore houses by 2019 and the allocation under Pradhan Mantri Awas Yojana has been increased to Rs. 23,000 up from Rs. 15,000 crore in this year's budget. Also, 100% electrification of villages is targeted to be completed by May 1, 2018. In order to reach last mile electricity to village households, I support the Government's demand for additional expenditure of Rs. 66,113 crore, including funds to rollout schemes to provide electricity connections to poor and payment of urea subsidies. Major spending is required towards grants for creation of capital assets, subsidies and other charges for Pradhan Mantri Sahaj Bijli Har Ghar Yojna (Saubhagya) under 'Deen Dayal Upadhyaya Gram Jyoti Yojna'. Electrification is also extremely crucial for expansion of rail network. As we are all aware of the focus of the Government towards the development and modernization of facilities in railways especially with regard to electrification and doubling of tracks, I align my demands with the Government's agenda of 1,500 km of electrification route. It would be good if electrification and doubling of tracks is prioritized for all the existing routes of my constituency. Alongside, I request the need to augment construction of new lines and the work of gauge construction not only in Jamnagar but also in the entire state of Gujarat. Further, there is need to facilitate stringent safety mechanism for women passengers. Therefore, I would request higher allocation to demand for grants and speeding up pending issues under railways listed for demand for grants 2017-2018 Budget, concerning the execution of infrastructure projects pertaining to my constituency.

It is known to us all that the Government is prioritizing roads agenda both in rural and urban India to strengthen infrastructure support. The Government will connect all villages by roads under Pradhan Mantri Gram Sadak Yojana by 2019. The transport sector allocation has been Rs. 2,41,000 crore in 2017-18 and the Budget increase for highways is from Rs. 57,676 crore to Rs. 64,000 crore. To support infrastructure development of my country I support the demand to release Rs. 15,908 crore for national highways. I cannot emphasize less on the importance

of developing infrastructure in India and our commitment to strengthening infrastructure linkages in the country. Development of infrastructure will lead to increase in industries in the country, which in turn will contribute to creating more jobs. Development is inter-connected and the intention of the Government is to disseminate the benefits to all people. With a view to this the Government has decided to further secure old age. Pensions serves as a means of financial stability and security after retirement. Understanding and acknowledging the requirements of old age a further sum of Rs. 5,905 crore has been sought for payment of increased pensioner benefits upon revision of pensioner entitlement on account of implementation of recommendations of the 7<sup>th</sup> Central Pay Commission.

With a view to enhance efficiency the Ministry's discussions with private players should materialize to take forward disinvestment of Air India to create globally competitive airlines. This will strengthen airlines' entities to compete with international and domestic private majors. This move reduce inefficiencies across the sector and create an entity that is better placed to compete globally for resources. In this regard, I support the gross additional spending for setting up a special purpose vehicle, as part of the Air India disinvestment plan.

Focusing on demand for grants I take this opportunity to request the Ministry to step up investment for the agricultural sector. Rural economy is the backbone of the nation. As farming sector was not prioritised by the previous Government, there were a lot of youth who wanted to move away from the sector and there was a need to create more jobs in the non-agro sector.

This created a vacuum in the system as these youth could neither continue with their traditional profession nor get employment in any manufacturing or service sector. However, under the new Government new initiatives have been taken up and the sector is being expanded like never before. Technological intervention is playing a new role. Very soon there will be a time when the sector will be so lucrative that a farmer's son will want to be a farmer and he will take

pride in his profession. Even though the Government is already doing a lot for the rural and agricultural sector, investment hike in the sector will be commendable.

Complimenting schemes like MUDRA; the Government has more to offer through Start-Up India and Stand-Up India and to provide a favourable ecosystem for which Rs. 7,200 crore revenue will be forgone on account of tax rebate to MSME. Skills training will also be focused to for the economically weak. The youth of the country is moving ahead. In order to provide employment opportunities the Government will come up with new initiatives, to formalize the informal economy and also employ the unemployed.

It's the people who make our nation and this Budget is aimed at improving everyone's life in some form or the other and brings about a qualitative change within a specified timeframe. Against this backdrop and track record of the Government, I can confidently say that very soon India will emerge as an economic super-power under the leadership of our Prime Minister Shri Narendra Modi ji.

And finally as I conclude, I am thankful that the present Government has declared Dwarka, as a heritage city under the HRIDAY Yojana, but this also puts additional responsibility on the Government to make travel easier for pilgrims and tourists. Therefore, my request and demand should be prioritized by both the Civil Aviation and Tourism Ministry to promote religious tourism and enhance business opportunities through air connectivity of my constituency, Jamnagar with the capital and investment in infrastructure.

There has been tremendous economic transformation and holistic approach to development as adopted by the Government will take this country to greater heights. This Government is creating a policy environment which is predictable, transparent and fair. I firmly believe that the era of change has begun. A change from despair to hope; a hope ignited by the vision of our Hon'ble Prime Minister

Shri Narendra Modi ji. A vision that would bring a smile on the face of every Indian; a smile of contentment, honour and dignity but to achieve this, each one of us will have to contribute to the cause of nation-building and put together the India of our dreams.

**\*श्री राकेश सिंह (जबलपुर):** मैं सप्लीमेंटरी डिमांड्स फॉर ग्रांट्स जैसे महत्वपूर्ण वित्तीय विषय पर अपनी बात रखता हूँ।

अपनी बात की शुरुआत मैं दुनिया के आम लोगों की भावना से करना चाहूंगा। मैं उस गौरवशाली भारतीय संस्कृति से आता हूँ, जहां वसुधैव कुटुम्बकम् की अवधारणा है। पूरी दुनिया हमारे लिए एक कुटुम्ब के समान है। एक परिवार के समान है।

भारतीय संस्कृति में परिवार में हर सदस्य की बात को सुना जाता है। जैसे हम सत्ता में रहते हुए भी अपने विपक्षी साथियों की बात सुनते हैं। ये बात और है कि जब वे सत्ता में थे, तब हमारी किसानों, मजदूरों, खेतिहर, मेहनतकश लोगों, देश की मातृशक्ति, देश की बालिकाओं, युवाओं और बच्चों को लेकर रखी बातों पर ध्यान नहीं दिया गया। यदि ध्यान देते तो शायद वो नहीं होता, जो सोमवार 18 दिसम्बर को हुआ। इस देश को आम जन ने हमारी भावनाओं को समझा और हमें अपनी सेवा का मौका दिया। हम अब देश के 29 राज्यों में 19 राज्यों में लोगों की सेवा करने के लिए जिम्मेदार बना दिए गए। हमारी पूर्व प्रधानमंत्री इंदिरा जी के समय वे 18 राज्यों तक ही पहुंच पाए थे।

विषय को राजनैतिक न बनाते हुए मैं सीधे इस अति महत्वपूर्ण संसदीय वित्तीय विषय पर आता हूँ। मैं सदन को दुनिया के समाचार पत्रों में आम लोगों द्वारा लिखे पत्र के बारे में बताना चाहूंगा। ये बिल्कुल आम लोग हैं, कोई अर्थशास्त्री या बड़े राजनेता नहीं हैं। दुनिया का आम नागरिक अब भारत के बारे में, हमारी अर्थव्यवस्था के बारे में, हमारे प्रधानमंत्री नरेन्द्रभाई मोदी के बारे में क्या सोचता है, ये इन "लेटर टू एडिटर " से समझ आता है।

"द वर्ल्ड " को लिखे आम लोगों के ये कुछ पत्र हमारी सरकार के पिछले साढ़े तीन साल के सेवाकाल के बारे में दुनिया क्या सोचती है, ये बताते हैं। एक पत्र में लिखा है- "साल 2018 में दुनिया की अर्थव्यवस्था एक सम्मानजनक गति से आगे बढ़ेगी, यदि केंद्रीय बैंक ब्याज दरों को लेकर अपने लालच पर काबू रख पाएं तो। दुनिया की विकसित और विकासशील अर्थव्यवस्थाओं को आगे बढ़ना ही होगा। भारत दुनिया की सबसे तेजी से आगे बढ़ने वाली अर्थव्यवस्था होगी और चीन इसके पीछे होगा। "

दूसरे पत्र में लिखा है- "2018 में दुनिया की विकास दर कुछ धीमी रहेगी, यही कुछ 2.7 फीसदी के स्तर पर। फिर भी दुनिया का बड़ी विकसित और विकासशील अर्थव्यवस्थाएं आगे बढ़ेंगी। अमेरिका और यूरोपीय यूनियन का अर्थतंत्र 2 फीसदी की दर से आगे बढ़ेगा। ब्राजील और रूस की अर्थव्यवस्थाएं मंदी के दौर से बाहर आएंगी और एशियाई क्षेत्र में इंडोनेशिया-मलेशिया जैसे देशों की अर्थव्यवस्थाएं 5 फीसदी की दर से विकास करेंगी। लेकिन भारत की अर्थव्यवस्था की विकास दर 8 फीसदी होगी। कर्ज से डूबी चीन की अर्थव्यवस्था के लिए चिंताजनक स्थिति होगी। "

\* Speech was laid on the Table.

देखिए, दुनिया हमारी सरकार के बारे में क्या कहती है? "भारत की अर्थव्यवस्था तेजी से आगे बढ़ रही है। महंगाई कम हुई है। भारत की वित्तीय स्थिति मजबूत हुई है। विदेशी मुद्रा भंडार अभूतपूर्व रूप से भरा हुआ है। शेयर बाजार के तमाम संकेतक अपने उच्चतम स्तर पर हैं और भारत के लोगों के लिए खासतौर पर, वर्तमान मोदी सरकार भ्रष्ट नहीं है, पिछली सरकार की तरह, जिसे हराकर ये सत्ता में आए हैं। इस सरकार ने भारत से भ्रष्टाचार को मिटाने के लिए वृहत पैमाने पर काम शुरू किया है। फर्जी परियोजनाओं, ठेकों को पहचाना है, कर चोरों को पकड़ना शुरू किया है, ऐसे नीतिगत बदलाव कर रहे हैं, जिससे लालफीताशाही कम हो और इनके सुधार भारत के आम गरीबों के लिए राहत ला रहे हैं। "

ये मैं नहीं कह रहा, हमारी सरकार नहीं कह रही, ये दुनिया कह रही है। दुनिया मान रही है कि जो पिछले 70 साल में नहीं हुआ वह हमारी सरकार कर रही है, इस देश की सेवा। इस देश की अर्थव्यवस्था को मजबूत करने के उपाय। एक और चिट्ठी है, जो कहती है कि भारत में प्रधानमंत्री नरेन्द्र मोदी के नेतृत्व में इस एन.डी.ए. सरकार ने भारतीय अर्थव्यवस्था में आधारभूत परिवर्तन किए, जो भारतीय अर्थव्यवस्था को ऐतिहासिक तौर पर मजबूत कर रहे हैं, ये उपाय कुछ लोगों को कड़वे लग रहे होंगे, लेकिन ये देश को उसके उज्ज्वल भविष्य की ओर ले जा रहे हैं।

आखिर दुनिया अब क्यों मानने लगी है कि हम हमारे भारत को उसके गौरवशाली अतीत के सम्मान को पाने की ओर ले जा रहे हैं। उस युग की ओर जब हमारा देश पूरी दुनिया को राह दिखाता था। हम ईमानदार देश कहे जाते थे, हम सोने की चिड़िया थे।

दुनिया की विकास दर 2017 और 2018 में 3.6 और 3.7 फीसदी रहने का अनुमान लगाया जा रहा है। जो 2016 में 3.2 फीसदी रही है। लेकिन अंतर्राष्ट्रीय मुद्रा कोष यानि आई.एम.एफ. अक्टूबर, 2017 में भारत के बारे में क्या कहता है? आई.एम.एफ. की रिपोर्ट कहती है कि भारत की विकास दर 2017 में 6.7 और साल 2018 में ये बढ़कर 7.4 फीसदी रहेगी। वही चीन की 2017 में 6.8 फीसदी और 2018 में घटकर 6.5 रह जाएगी।

ये है हमारी सरकार का, हमारे प्रधानमंत्री श्री नरेन्द्र मोदी जी के अब तक के प्रयासों का रिजल्ट। अब दुनिया भी मानने लगी है, आई.एम.एफ. भी मानने लगा है कि हम दुनिया के तमाम देशों, यहां तक की चीन को भी विकास के मामले में पीछे छोड़ रहे हैं। लेकिन ये भी दुखद है कि हमारे कुछ विपक्षी साथी कुछ दिनों पहले तक "विकास पागल हो गया है " जैसे बचकाने नारे लगा रहे थे।... मैंने पहले भी कहा है- हम "वसुधैव कुटुम्बकम् " की अवधारणा का पालन करने वाले लोग हैं। आईए, हम सब मिलकर एक बार फिर भारत को विश्व गुरु बनाने के लिए इस महान तप में, हमारे प्रधानमंत्री जी की महान साधना में जुटते हैं। क्योंकि इसी से इस देश के गरीबों का, हमारे मजदूर भाईयों का, हमारी मातृशक्ति का, हमारी देश की बेटियों का , हमारे युवाओं का, हमारे देश के बच्चों का भविष्य उज्ज्वल होगा।

हमारे कुछ विपक्षी साथी वस्तु एवं सेवा कर (जी.एस.टी.) को लेकर देश की आम जनता को भ्रमित करने की कोशिश कर रहे थे। लेकिन जनता ने क्या किया, वह तो पूरे देश ने, दुनिया ने 18 दिसम्बर को देख लिया, जब व्यापारी समुदाय का राज्य कहे जाने वाले गुजरात में हमारे बंधुओं ने हमें ऐतिहासिक छँठवीं बार सेवा का मौका दिया। अब मैं जी.एस.टी. के बारे में कुछ जानकारी देना चाहूंगा।... पिछले वित्त वर्ष की तुलना में इस वित्त वर्ष में अप्रत्यक्ष कर यानि करस्टम ड्यूटी, एक्साइज, सर्विस टैक्स, जो जी.एस.टी. लागू होने के पहले थे, यानि अप्रैल 2017 से जून 2017 तक और फिर जी.एस.टी. को मिला दे, जुलाई 2017 से अक्टूबर 2017 तक तो अप्रत्यक्ष कर संग्रहण पिछले वित्त वर्ष की तुलना में बेहतर रहा है, ज्यादा रहा है। और जब हम प्रत्यक्ष कर यानि आयकर आदि की बात करते हैं, तो उसमें तो चालू वित्त वर्ष में विगत वित्त वर्ष की तुलना में 13.8 फीसदी की बढ़ोतरी देखी गई है।

अब महंगाई दर की बात करते हैं। तमाम वैश्विक परेशानियों के बावजूद हमारी सरकार महंगाई दर को 4 फीसदी के स्तर पर रखने में कामयाब रही है। ये हमारी प्रतिबद्धता है, हमारे देश के आम लोगों के प्रति। वरना हमें 2014 में कंज्यूमर प्राइस इंडेक्स पर महंगाई दर 5.9 फीसदी मिली थी। ये हमारी सरकार है जो इसे 2016-17 के वित्त वर्ष में 4.5 फीसदी तक ले आई।

मैं बताना चाहूंगा कि 2016-17 में हमारा निर्यात 5.2 फीसदी बढ़ा है, जबकि आयात में केवल 0.9 फीसदी की बढ़ोतरी हुई है यानि 1 फीसदी से भी कम। इस तरह हम अपने व्यापार घाटे के अंतर को कम कर रहे हैं, जो पिछली सरकार से हमें मिला था।

हमारे पास गिनाने के लिए आंकड़ों की रामायण है। हम राम राज्य की संकल्पना को मानने वाले लोग हैं, जहां हर इंसान को एक खुशहाल जीवन मिले। इसीलिए हमने 3 करोड़ से ज्यादा मातृशक्ति को खाना बनाने के लिए रसोई गैस मुहैया करवाई। ये हमारी "उज्ज्वला" योजना है, जिससे चलते अब हमारी माता-बहनें, धुंए मुक्त रसोई में खाना पकाती हैं।... मुद्रा बैंक से 10 करोड़ से ज्यादा युवाओं को मदद मिली है, जिससे वे अपना रोजगार शुरू कर सकें।... कौशल विकास के लिए इस देश में पहली बार मंत्रालय बनाया गया, जिससे इस देश के युवाओं को, उनकी कौशल शक्ति को विकसित किया जा सके। ये हमारी सरकार है, जिसने आयुष मंत्रालय बनाकर इस देश की मिट्टी से जुड़ी चिकित्सा पद्धति को विकसित करने का बीड़ा उठाया, जिससे इस देश का आम नागरिक स्वस्थ रह सके।

इसी के साथ मैं सप्लीमेंटरी डिमांड फॉर ग्रांट्स को अपना समर्थन देता हूँ।

**श्री अरुण जेटली :** आदरणीय अध्यक्ष महोदया, मैं मोइली साहब और अन्य माननीय सदस्यों का आभारी हूँ कि जिन्होंने सप्लिमेंट्री ग्रांट्स के ऊपर एक विस्तृत चर्चा में भाग लिया। सप्लिमेंट्री ग्रांट्स की चर्चा, वर्ष के दौरान संसद ने खर्च को स्वीकृति दी है, उसके अतिरिक्त जो खर्च आते हैं, उसको स्वीकृति संसद देती है लेकिन देश की अर्थव्यवस्था के विषयों के ऊपर चर्चा करने का यह एक अवसर बन जाता है। यह स्वाभाविक है क्योंकि माननीय सांसद अलग-अलग क्षेत्रों से आते हैं कि जनता की समस्याएँ क्या हैं, उनकी जानकारी में रहती है, लेकिन यह चर्चा करते वक्त कुछ वास्तविकताएँ हैं, जिनकी तरफ से हम ध्यान नहीं हटा सकते हैं। मुझे मोइली साहब और शशि थरूर साहब के भाषण में एक विचित्र विडम्बना, *it was a paradox*, और वह पैराडॉक्स यह है कि वह पूरी गिनती दिखा देते हैं कि यहां पर थोड़ा खर्चा और कीजिए। उसके बाद कहते हैं कि हम देखते हैं कि तुम फिसकल डेफिसिट कैसे मेनटेन करते हो। *Both of them are experienced parliamentarians. They know that if you spend more then there are only two ways of accommodating that spending. One is that you should be able to collect more. You can collect more through taxation or through non-tax revenue. And the other option is that you borrow more. If you borrow more, your fiscal deficit goes up and you are then going to leave the next generation in debt. I can quite understand that there is a privilege that the Opposition has because it does not have to balance the figures. So, they can afford an argument which has this paradox in it. But the Government has the responsibility of balancing the figure.* इसी कारण से जब से एनडीए की सरकार मोदी जी के नेतृत्व में आई है, फिसकल प्रूडेंस और फिसकल डिसिप्लिंड का उदाहरण इस सरकार का रहा है। जब हमने सत्ता संभाली थी तो फिसकल डेफिसिट 4.6 प्रतिशत था, उसको 4.6 प्रतिशत से 4.1 प्रतिशत, 4.1 प्रतिशत से 3.9 प्रतिशत, 3.6 प्रतिशत, 3.5 प्रतिशत और इस साल ग्लाइड पास पर नीचे लेकर 3.2 प्रतिशत की तरफ लेकर जाना, यह सरकार की कमीटमेंट रही है। इसके लिए स्वाभाविक है कि सरकार की आमदनी भी बढ़ानी पड़ेगी और उधार लेने की व्यवस्था कम करनी पड़ेगी। पिछले साढ़े तीन वर्षों में से यह भी नहीं भूलना चाहिए कि दो वर्ष ऐसे थे कि देश में सूखा भी था और तीन वर्ष वे थे, जब पूरी विश्व की अर्थव्यवस्था में मंदी थी।

These were periods of slow down. As my friend would know that from 2003 to 2008, it was globally a boom period for the world economy. In the boom period, everybody was growing. So, even if the governments did very little in terms of policy or structural reforms, the very force of global economy moving



fast itself was pushing the world economy up. But, then the real challenge comes when there is a slow down. Now, fortunately, in the last few months, there is a visible reversal of that trend. Now, for how long that reversal trend lasts, there is still a doubt about that. Therefore, in the year 2016, the world economy grew at 3.2 per cent. This year, it is at 3.6 per cent. Next year, it is expected to be around 3.7 per cent. So, the curve is moving up slowly; it is moving up at the moment. It is obvious that this upward movement is going to help several economies and India is certainly one of the economies which is going to be helped. अगर इस धीमेपन की स्थिति में भी हम पिछले तीन-साढ़े तीन साल के आंकड़े देखें तो कभी 7.5 परसेंट, 8 परसेंट, फिर 7.1 परसेंट जीडीपी रही है। भारत की अर्थव्यवस्था की ग्रोथ 7 और 8 परसेंट की रेंज में रही है और इंडिया नार्मल बन रहा है। जैसा मैंने कहा कि केवल फिसकल डेफिसिट नहीं, करेंट एकाउंट डेफिसिट भी जो एक समय साढ़े चार परसेंट पर चला गया था, उसका स्वाभाविक असर पड़ता है। आपको याद होगा कि एक डालर की कीमत लगभग 70 रुपये के नजदीक पहुंच गई थी, वह भी आज नियंत्रण में है और इसका असर हमने देख लिया कि फारेन एक्सचेंज रिजर्व इस समय रिकार्ड लेवल पर चार सौ बिलियन डालर से ज्यादा है और भारत की करेंसी एकदम स्टेबल है। जहां तक मुद्रास्फिति है, जैसा मोइली साहब जिक्र कर रहे थे। मोइली जी, आप वर्ष 2009 से 2014 तक के आंकड़े देख लीजिए। साढ़े आठ, नौ और बारह परसेंट तक इनफ्लेशन रही है। डबल डिजिट इनफ्लेशन सन् 1970 और 1980 के दशक में होती थी और उसके बाद नौ, दस या बारह परसेंट इनफ्लेशन उस अवधिकाल में वापिस आई और वर्ष 2014 के बाद धीरे-धीरे कम किया गया। आज तो हमने कानून पारित करके कह दिया कि भारत की मुद्रास्फिति चार परसेंट और उसकी जो लिमिट्स हैं वह प्लस-माइनस टू परसेंट रखी है। रिजर्व बैंक में जो मानिट्रिंग पालिसी कमेटी बनी है, उसके सामने यह मैनडेट है। पिछले सारे वर्ष लगभग इनफ्लेशन दो से ढाई परसेंट के आस-पास रही है। इतनी इनफ्लेशन भारत में बहुत रेयर रही है। बहुत ही कम अवधि ऐसी रही है जब इतनी कम इनफ्लेशन रही हो। पिछले महीने चार परसेंट के करीब रही है और उसके पीछे स्पष्ट कारण है। मैं आंकड़े देख रहा था, उसमें तीन कारण थे। पहला कारण था कि बरसात के मौसम के कारण सब्जियों के कई बार दाम बढ़ते हैं। दूसरा कारण कच्चे तेल की कीमत बढ़ी है और तीसरा कारण यह रहा कि सातवें वेतन आयोग के बाद पिछले साल सैलरी रिलीज हुई थी और उसके बाद जो अलाउंसिस रिलीज हुए, वे इस पीरियड में हुए थे। विशेष रूप से हाउस रेंट वगैरह बढ़े, उससे कर्मचारियों की खर्च करने की क्षमता बढ़ी, जिससे कि थोड़ी मुद्रास्फिति बढ़ी है, लेकिन फिर भी मुद्रास्फिति की सीमा हमारी नीति के तहत रही है।

आपने जिक्र किया कि एक्सपोर्ट्स आर फालिंग। इसमें आप अगर एक वाक्य को एनालाइज कर लें, तो इसके पीछे एक बड़ा स्पष्ट कारण नज़र आएगा। कच्चे तेल की कीमत पूरी दुनिया के बाजार में कम हो गई और इसलिए जब कच्चा तेल आता है और भारत की रिफाइनरीज में रिफाइन होकर बाहर जाता है, तो उसे भी एक्सपोर्ट में गिना जाता है। इसलिए जब कच्चे तेल की कीमत कम हो गयी, तो इम्पोर्ट बिल भी कम होगा और एक्सपोर्ट बिल भी कम होगा, इससे वॉल्यूम ऑफ ट्रेड कम होगा। इसका काफी संबंध उसके साथ है। इसके अतिरिक्त, एक दूसरा कारण भी है। वह यह है कि जब पूरे विश्व की अर्थ-व्यवस्था सिकुड़ती है, छोटी होती है, ग्लोबल ट्रेड कम होता है, तो दुनिया के बाजार में जो हमारे सामान खरीदते हैं, उनकी खरीददारी की क्षमता कम हो जाती है। एक्सपोर्ट में तो हम विदेशियों को बेचते हैं, लेकिन जब दुनिया की अर्थ-व्यवस्था धीमी हो जाती है, तो उनकी खरीदने की क्षमता कम हो जाती है। इससे देश का एक्सपोर्ट कम होता है। लेकिन वह ट्रेंड भी इस वर्ष रिवर्स हो गया। इस साल अभी तक लगभग 12 से 15 पर्सेंट के करीब ग्रोथ हो रहा है। सितम्बर में लगभग 26 पर्सेंट ग्रोथ हुआ, फिर अक्टूबर में यह लगभग फ्लैट था। I am talking of commodity exports and not service sector. If you check up the last month's figures, it was a staggering 30 per cent growth again. Please check the figures. I am not including service sector exports in this. I am including only the commodity exports in this. I am not saying that there is a pattern. In the last three months, we have witnessed 26 per cent growth; 30 per cent growth and flat growth in one month. इसलिए यदि आप एनुअल एवरेज़ देख लें, जो अभी तक इस वर्ष की है, it is around 12-13 per cent. So, exports itself appear to be coming back. लेकिन सबसे मूल तर्क यह है कि क्या भारत के अर्थ-व्यवस्था की और भारत के निर्णय लेने की क्षमता की विश्वसनीयता दुनिया में वापस आयी है या नहीं आयी है?

I am not going to read because other Members have just referred to it. They used words like 'policy paralysis' for the pre-2014 regime which considered India to be a part of Fragile Five globally. These are not phrases that I have invented. This is what the agencies were saying prior to 2014 that India is a part of Fragile Five. India suffers from policy paralysis. The same people are now saying that India remains the bright spot. India is in a sweet spot. India remains by far the fastest growing amongst the major economies in the world. After some structural reforms this year, you may have had a transient reduced GDP but then

anybody who understands the subject will know that structural reforms can temporarily bring you back and then take you forward. If you check up the GDP figures of all these years, which is the year when India saw one of the slowest GDP growth you will find it was 1992. The 1991 year was an year of economic reforms to which you and I both agree.

सन् 1991 में आर्थिक सुधार आरम्भ हुए। लेकिन, वर्ष 1991 से पहले अर्थ-व्यवस्था में कोई अनुशासन की व्यवस्था नहीं थी। हम लोग ऋण लेकर पूरी अर्थ-व्यवस्था को चलाते थे। जब उस अर्थ-व्यवस्था के अंदर उन सुधारों के माध्यम से अनुशासन लाने की कोशिश की गयी, तो आपने काफी लिक्विडिटी सक-आउट की, उस डिसिप्लीन को इंफोर्स करने के लिए और उस स्ट्रक्चरल रिफॉर्म का सबसे पहला असर यह हुआ कि वर्ष 1992 में भारत की जीडीपी गिर गयी। वर्ष 1993 के बाद उसने गति पकड़ना शुरू किया।

आज जब आप केवल राजनीतिक कारणों से टिप्पणी करते हैं, यह स्वाभाविक कारण है कि आपने 5.7 पर्सेंट ग्रोथ रेट का जिक्र किया। यह तो पहले से ही घोषित थी कि पहली जुलाई से जीएसटी लागू होगा। जब पहली जुलाई से जीएसटी लागू हुआ, तो जुलाई से पूर्व के महीनों में मैन्यूफैक्चरिंग इंडस्ट्रीज़ अपनी मैन्यूफैक्चरिंग कम कर देती हैं और अपना पुराना सामान बेचने लगती हैं, जिसे डी-स्टॉकिंग करना कहते हैं।

मैन्यूफैक्चरिंग इंडस्ट्रीज़ ऐसा इसलिए करती हैं, ताकि हम जो नया सामान बनाएं, उसमें नई टैक्स व्यवस्था के तहत टैक्स दे सकें, क्योंकि वे इंडस्ट्रीज़ जी.एस.टी. का लाभ उठाना चाहती थी। It was obvious that the de-stocking prior to 1<sup>st</sup> July will lead to a dip in manufacturing immediately before the date of implementation of the GST. So, if you analyse that 5.7 per cent figure, it shows that services grew by 8.7 per cent. So, people were buying; the economy was doing well, but for a quarter there was de-stocking and that is the impact of a structural reform because all structural reforms will have a transient impact. That was the reason and therefore once you bottomed out you started picking up again thereafter. यह बात सिर्फ हम लोग ही नहीं कह रहे हैं। आप इस बारे में पूरे विश्व से पूछिये। पिछली 30-40 सालों से यह बात चली आ रही थी कि सब्सिडी का रेशनलाइज़ेशन करो ताकि गरीब आदमी को सब्सिडी का लाभ मिल सके। आप तो वह सरकार छोड़कर गए थे, जिसके तहत आपको और मुझको तेल की सब्सिडी मिलती थी। Can this be called a rational Government which was giving to people like Dr. Shashi Tharoor and Shri Arun

**Jaitley subsidies?** आपकी सरकार गरीब आदमी को सब्सिडी देने के बजाए आपको और मुझको सब्सिडी दे रही थी। यह सरल नहीं था। इस कारण पिछले 40 वर्षों से कहा जा रहा था कि इसे रेशनलाइज़ करो।

एक बार आप अपने स्वयं की ओर भी चिंतन कीजिए। आधार की सोच तो आपकी सरकार में पैदा हुई थी। जब हमें लगा कि इस सोच से लाभ उठाया जा सकता है, तो हमने उसे और डेवलप किया और उसके ऊपर कानून बनाया। इसका असर यह हुआ कि केंद्र और राज्य सरकारें भी इसका प्रयोग करने लग गईं, ताकि सब्सिडी केवल गरीब आदमी को ही मिले। जब उसमें से अमीरों को बाहर कर दिया गया, तो उसमें हजारों-करोड़ों रुपये बचने लगे। जब ऐसा हुआ, तो आप लोग इसे चुनौती देने के लिए कोर्ट चले गए? It was your idea. Now, there is no copyright on idea. We improved on that idea. You should have taken credit for that idea.

आप कॉर्पोरेट्स के बारे में बार-बार कहते हैं। यह बहुत अच्छा नारा है। Now, Shri Moily, let me tell you about these NPAs. When were these NPAs given? Let us look at each other in the eyes and answer this question. Has a single one been given after 2014? The fact is that huge amounts to individual industries have been given; there are no securities and then you rattle out figures and ask: Why have the figures increased? It has increased because of two reasons, let me tell you. It has not increased because we have given more money. It has increased because of two reasons. The first reason is that because these were defaulters, interest kept building up; and the second reason is that the banks were concealing these amounts. The real health of the banks was being concealed from the country. बैंक्स की जो असली स्थिति थी, वह देश से छिपाकर रखी गई थी। सन् 2015 में रिज़र्व बैंक ने कहा कि वह इन एन.पी.एज़. का एसेट क्वालिटी रिव्यू करेगा, जिसके माध्यम से बैंक्स की वास्तविक स्थिति सामने आनी चाहिए। जब बैंक्स की स्थिति सामने आई, तो पता चला कि जितने एन.पी.एज़. दिखाए गए हैं, वे वास्तव में उनसे कहीं ज्यादा हैं। कम से कम ईमानदारी से बैंक्स की यह स्थिति है। इस पर हम लोगों ने क्या किया? जो पैसा तब दिया गया था, उसको कैसे वसूल किया जाए।

जो लोग यह समझते थे कि बैंक्स से पैसा लेना उनका अधिकार है, चाहे वे उसे वापस दें या न दें, इस देश के इतिहास में हम पहली बार वह कानून लेकर आए, जिसके माध्यम से ऐसे लोगों को दिवालियेपन की लाइन में लाकर खड़ा कर दिया गया। ये वे लोग हैं, जो कभी यह कल्पना नहीं करते थे

कि कोई उन्हें छू भी सकता है। आप यह कहते हैं कि आपने कॉर्पोरेट्स की मदद की? ये सारे सन् 2009, 2010 और 2011 के वे पाप हैं, जिन्हें हम धोने का प्रयास कर रहे हैं।

### **19.00 hrs**

उनको लाकर इन्सॉल्वेंट डिक्लेयर करके लाइन में खड़ा कर दिया। इससे आप एंटी कार्पोरेट्स हो गए और हम कार्पोरेट्स के मित्र हो गए हैं। उन बैंक्स को मजबूत रखने के लिए ताकि बैंक्स की उधार देने की क्षमता बनी रहे। *The lending capacity of banks also has to be maintained.*

आज सरकार की तरफ से बैंक्स के शेयर कैपिटल इश्यू करके 2 लाख 12 हजार करोड़ रुपये रीकेपिटलाइजेशन के माध्यम से हम बैंक्स में डाल रहे हैं। बैंक आपने कमजोर स्थिति में कर दिए।

आपने कई विषय उठाए, उसमें से एक विषय कई बार आया कि असली जीडीपी कैलकुलेट करने का बेसिस बदल दिया, इसलिए यह बढ़ गया।

Let me settle this issue with you once and for all. The Central Statistical Organisation, from time to time, revises the criteria. It makes it more broad-based. As economies expand, the criteria also have to expand. On a narrow criteria, you cannot determine GDP of a large economy. Therefore, criteria have been altered by CSO even during the UPA Government. CSO is one organization which always maintains arms length distance from the Government. It functions independently whether it was under the UPA or the NDA. Nobody fudges their figures.

Now, when did they amend? They amended the GDP figures in 2014 but with effect from 2011-12. Therefore, the changed criteria altered the GDP growth figures of 2011-12, 2012-13 and 2013-14 also when you were in power. It was a non-partisan exercise. When we took over, on paper itself, retrospectively the GDP criteria had been amended with effect from 2011-12. ... *(Interruptions)*

SHRI M. VEERAPPA MOILY : I only made an analysis. I did not find fault with the methodology adopted. I am aware of it and I am conscious of it.

SHRI ARUN JAITLEY: Sir, I am glad that you say that. ... *(Interruptions)*

PROF. SAUGATA ROY: Your own Chief Economic Advisor questioned it in the Economic Survey. It is not that we question it but Shri Arvind Subramanian questioned your GDP figures.

SHIR ARUN JAITLEY: Now, you do not have to be an economist for this purpose. Anybody who knows simple arithmetic will know that if the criteria is changed in 2011-12, what grows in 2014-15 is the growth over 2013-14. What grows in 2015-16 is the growth over 2014-15. Those figures do not change. If at all the effect of the change is felt, it is in the first year. Thereafter, it is only the growth over the previous year. Therefore, in this whole enthusiasm for opposition for opposition's sake, we need not start questioning. When the mother of all statistics, that is, the IMF gives a lot of sanctity to our data, at least the Indian National Congress should not question it.

You raised this question that we are reducing spending in certain areas. हम इस सप्लीमेंटरी में जो खर्च जोड़ रहे हैं, जो बजट में प्रोवाइड किया गया है, उसके ओवर एंड अबव है। आपने पहला उदाहरण मनरेगा का दिया। यूपीए सरकार में सबसे अधिक 32 हजार 994 करोड़ रुपये मनरेगा पर खर्च हुए हैं। इस साल 48 हजार करोड़ रुपये है। ... (*Interruptions*) Let us be very clear on this point.

प्रधान मंत्री ग्राम सड़क योजना यू.पी.ए. में मैक्सिमम नौ हजार आठ सौ पांच करोड़ रुपये खर्च हुए। इस साल केन्द्र सरकार से 19 हजार करोड़ रुपये खर्च हो रहे हैं, जो दो तिहाई है और एक तिहाई राज्य करेंगे, कुल 28 हजार करोड़ रुपये So, Rs. 9,000 crore has become Rs. 28,000 crore, but you are saying that this Government is spending less. When it comes to food subsidy, the maximum you spent in a year was Rs. 92,000 crore. इस साल एक लाख पैंतालीस हजार करोड़ रुपये खर्च होंगे। कोई आंकड़ा ऐसा नहीं है जो किसी ने कम किया हो। स्वाभाविक है कि हर साल देश की आमदनी बढ़ती है, टैक्सेशन बढ़ता है, खर्च करने की क्षमता बढ़ती है इसलिए खर्चा बढ़ेगा और हम उसको राजनीतिक कारणों से कहें कि कम होगा। आप कहते रहे कि 1 जुलाई से जी.एस.टी. मत लागू कीजिए। छः महीने या साल भर और इंतजार कर लीजिए। आपकी पार्टी की तरफ से कई लोगों ने कहा। एक बार संविधान उठाकर पढ़ लीजिए, जो आप सबने सर्वसम्मति से पारित किया है। The outer limit for the old taxation system was 16<sup>th</sup> September, 2017. जो पुराना सिस्टम था कि वैट अलग होगा, एक्साइज़ अलग होगा और सर्विस टैक्स अलग होगा, क्योंकि इस संसद ने जो संविधान संशोधन पास किया था, वह पुरानी व्यवस्था को एक साल के लिए कंटीन्यू कर सकता था और वह 16 सितम्बर, 2016 से लागू हुआ। 16 सितम्बर के बाद जी.एस.टी. को आगे ले जाना संवैधानिक

दृष्टि से असंभव था। उसको अगर आगे ले जाते जो कांग्रेस पार्टी बार-बार सुझाव दे रही है, तो 16 सितम्बर को We would have lost our competence to collect taxes under the old system and the new system would not have come into force. The position that you have taken is something that the Constitution itself did not sustain. आपने चुनाव में क्या शब्द इस्तेमाल किया, मैं उसमें नहीं जाता। Let us see what the old system was. पुराने सिस्टम के तहत एक व्यक्ति पर 17 टैक्सेज़ लगते थे। You were liable for 17 taxes. केवल उसमें दो टैक्स जोड़ लिए जाएं और 70 साल में से तो 55 साल आप सरकार में रहे। आम वस्तु पर स्टैंडर्ड रेट ऑफ एक्साइज़ था, हम सब सांसदों को पता होना चाहिए कि साढ़े बारह परसेंट था, वैट साढ़े चौदह परसेंट था, दोनों मिलाकर 27 परसेंट हो गया, इंटरस्टेट ट्रेड में 2 परसेंट सी.एस.टी. लग जाता था तो 27 और 2 मिलकर 29 परसेंट हो गया और अगर टैक्स पर टैक्स लगा लो, जिसे कैंसकेडिंग इफैक्ट कहते हैं तो वह जाकर 31-31.5 परसेंट बन जाता था। 55 साल तक तो साढ़े इकत्तीस परसेंट स्टैंडर्ड रेट इस देश में था। अब काउन्सिल ने जब कुछ दिनों के लिए आरंभ किया तो उस साढ़े इकत्तीस परसेंट वाले आईटम्स को 28 परसेंट में डाला और दो-तीन महीने के बाद रेनलाइजेशन की प्रक्रिया में उस 28 परसेंट में से अधिकतर आईटम्स को 18 परसेंट में ले आए। आप साढ़े इकत्तीस परसेंट लगाते रहे, तब किसी को गब्बर सिंह याद नहीं आया। 18 परसेंट पर आ गया और उसका असर यह है कि आप अपना तर्क देते रहे, व्यापारी को तो मालूम था, उद्योगपतियों को तो मालूम था कि मैं 31 परसेंट की दर से दे रहा था अब 18 परसेंट दे रहा हूं। एक विचित्र स्थिति थी। आपने आलोचना की कि पेट्रोलियम को जी.एस.टी. में क्यों नहीं डाला। आपकी पांच सरकारें बची हैं। आप उन पांचों राज्यों से एक बयान दिलवा दीजिए कि आपकी राज्य सरकारें पेट्रोलियम को जी.एस.टी. में डालने को तैयार हैं। ..(व्यवधान) दीपेन्द्र जी, आपको मैं पेट्रोलियम का इतिहास बता दूं। 2011 में यूपीए द्वारा जीएसटी का 115वां कांस्टीट्यूशन अमेंडमेंट लाया गया। उस 115वें संविधान संशोधन में आपने कहा पेट्रोलियम जीएसटी से बाहर रहेगा। यह यूपीए का कांस्टीट्यूशन अमेंडमेंट था। You knew the difficulty. You did not even make an effort to have petroleum as a part of the Constitution Amendment. 2014 में हमारी सबसे पहली एक्सरसाइज थी कि हमने राज्यों को कहा कि उसे संविधान के अंदर आने दो, राज्य तैयार नहीं थे। उनका कहना था कि अगर पेट्रोलियम का रेवेन्यू नहीं आया तो शायद हमारे पास वेतन देने को भी पैसा न बचे। इसमें कोई कांग्रेस, बीजेपी वाले राज्यों वाला फर्क नहीं था, वे स्टेट रेवेन्यू की चिंता कर रहे थे। लेकिन मैंने उनको परसुएड किया कि कांस्टीट्यूशन अमेंडमेंट को ब्रोडवेज कर देते हैं और पेट्रोलियम को उसमें ले आते हैं, परंतु पेट्रोलियम पर जीएसटी टैक्स लगाना तब शुरू करेंगे, जिस दिन आप सब मिलकर सहमति से हां बोलोगे। आज जो

व्यवस्था है, Today the situation is, petroleum is a part of GST, but it is zero rated in GST. It will get taxed as GST once the GST Council decides. The UPA had kept petroleum completely out of GST even in the Constitution Amendment. Now you are in the Opposition, so you have a flexibility to change your position.

SHRI N.K. PREMACHANDRAN (KOLLAM): Now, after the hike in petroleum prices internationally, will you bring down the price of petrol and diesel?

SHRI ARUN JAITLEY: Let me tell you about the hike in the petroleum prices. When you are now talking of increase in prices, when the crude price went up to 64 or 65 dollars and the burden on the consumer increased, in Centre we reduced the duty. Then we wrote to all the States. हमने थोड़ी ड्यूटी कम की है, आप भी थोड़ी कम कर दो। All the States ruled by the BJP reduced it and they reduced the price by Rs. 5 per litre, but all the States ruled by the UPA refused to reduce it. आप यूपीए का एक राज्य बता दो जिसने स्टेट ड्यूटी कम की हो और एक बीजेपी का राज्य बता दो, जिसने कम न की हो और यहां आप तर्क दे रहे हो...(व्यवधान)

SHRI K.C. VENUGOPAL (ALAPPUZHA): When the UPA was in power, the price of crude oil was 135 dollar per barrel. Now, why do you not pass on the benefit of the decrease in the price of crude oil to the consumers?

SHRI ARUN JAITLEY: Before you have credibility to say that, you ask your State Governments to reduce it just as the States ruled by the BJP have reduced it. We reduced it in the Centre. We asked all the State Governments to reduce it and uniformly the States ruled by the UPA have said that they are not reducing it. Now you have the prerogative to take that position.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Now the Central taxes have gone up by 256 per cent. ... (*Interruptions*)

SHRI ARUN JAITLEY: Let us be clear on one point. Where do these taxes get spent? Do you know how much is being spent this year on infrastructure? It is Rs. 3,96,000 crore. Did you ever spend Rs. 1 ½ lakh crore on infrastructure? How do you spend on infrastructure? Mr. Nitin Gadkari is sitting here. He will tell you the



state in which you left the National Highways. Those who use petrol also drive vehicles. So, they all need roads and highways. This was one sector that you brought to a grinding halt. When he took over as the Minister, for the first 17 tenders that he issued, not one man responded because you had left this sector in such a bad state.

There were no contractors left. You went bankrupted all the contractors. Finally, we had to put money out of the Central budget. This year also, the Central budget has been enhanced to Rs. 64,000 crore for the roads and highways including rural roads. The Railways will get Rs. 55,000 crore boost and then they use other instruments to collect further funds. Today, you have one of the fastest growing sectors of the economy, the National Highways sector, back. Therefore, on simple economic principles, those who drive vehicles also pay for roads. That is good for economy. Why should a Class III or a Class IV employee, who has to pay Income Tax, - we charged a higher Income Tax – pay for the roads? The man who drives the vehicle should pay for the roads. ... (*Interruptions*)

SHRI DEEPENDER SINGH HOODA (ROHTAK): What about the farmers?

SHRI ARUN JAITLEY: I think, it is a valid question that you have raised. My answer is the same. We asked the State Governments as well as the Central Government and reduced both petrol and diesel when the prices went up. We asked the State Governments to take a hit. I wish that sympathy for diesel and farmer that you have – you have six State Governments at that time which are now reduced to five – also had the same sympathy. इसलिए, केवल यहां पर एक राजनीतिक स्टेण्ड ले लेना और जब राज्यों को कहा जाए कि दो रुपये या तीन रुपये अपनी ड्यूटी कम कर दो, ड्यूटी का यह सारा पैसा केन्द्र ही नहीं लेता है, राज्य भी लेते हैं। Let us be clear as to what happens to these taxes. I am not talking of petroleum taxes. Do you know as to what is the allocation of GST? Fifty per cent of all GST collection goes to the States and 50 per cent comes to the Centre. Out of Centre's 50 per cent, 42 per cent out of that further goes to the State as devolution. तो 71 पर्सेंट राज्यों का हो गया और 29 पर्सेंट सेंटर का रह गया। उस 29 पर्सेंट में से जो सैन्ट्रली स्पॉन्सर्ड स्कीम्स हैं, आठ-नौ पर्सेंट उसमें और चला गया तो 80

पर्सेंट राज्यों को चला गया। अगर मैं नैट लूँ और अगर आप पूरा हिसाब करेंगे तो जीएसटी का 80 पर्सेंट राज्यों को चला गया, 20 पर्सेंट केन्द्र के पास बचेगा और परिस्थिति क्या है कि जीएसटी काउंसिल में हर राज्य, हर सर्वसम्मति के फैसले में शामिल है और बाहर जा कर उनको यह कहने की अनुमति है कि इसके लिए केन्द्र जिम्मेवार है, इसमें राज्य का कोई लेना-देना नहीं है। ... (*Interruptions*)

SHRI K.C. VENUGOPAL: I would like to say only one thing. Yesterday, the Kerala Finance Minister told the Media that he is not in a position to present the Budget as the expectation of GST revenue is already vanished. What is your comment on that?

SHRI ARUN JAITLEY: I would not comment on the Kerala Finance Minister because he is not here to reply but I will give you a general reply. I have just now explained to you that 80 per cent of all GST goes to the States. My second reply to you is that and, at least, ten of you have said so, not one State Government can say that he has got less money. I will give you the reason why. Every State has been guaranteed the GST on a particular basis along with a 14 per cent increase under the Constitution itself. The year 2015-16 is the base year. On that base year, they are guaranteed a 14 per cent annual increase for the first five years. If it is, let us say Haryana or Uttar Pradesh or Punjab or Kerala for that matter, it gets the 2015-16 revenue. You can add one increment of 14 per cent for 2016-17 where there was no GST and the second increment of 2017-18 which is the current year. Each State, therefore, on a base year of 2015-16, is getting a 14 per cent increase guaranteed under the Constitution for five years.

लेकिन यह रिवाज है इस देश के अंदर कि संविधान में लिखा है, उसके हिसाब से यह तो ऐरिथमेटिकल कैलकुलेशन है और उस गणित के हिसाब से, रुपये, आना, पाई के हिसाब से हर दो महीने बाद अकाउंट सैटल होता है। *bimonthly, accounts are settled*. पर मैंने कहा जैसे रिवाज है कि 80 पर्सेंट रेवेन्यू राज्यों को जाता है, वे कहते हैं कि केन्द्र जिम्मेदार है। संविधान में राज्यों को गारंटी है, केन्द्र के रेवेन्यू की कोई गारंटी नहीं है और हर एक को उतना मिल रहा है। वह कांस्टीट्यूशनल गारंटी है, लेकिन एक बयान तो दे सकते हैं कि मेरा कम हो रहा है। कम होने की कोई गुंजाइश नहीं है, *because they are guaranteed that revenue*. मैंने कई राज्यों के ऐसे बयान पढ़े हैं। मैं इस अवसर पर इस

वास्तविकता को भी करेक्ट करना चाहूँगा। केवल दो-तीन अन्य बड़े विाय थे। डीमोनेटाइजेशन पर बहुत बहस हो चुकी है। डीमोनेटाइजेशन के तीन मूल उद्देश्य थे। देश में कॅश करेसी कम हो, हम उस दिशा में आगे बढ़ रहे हैं, टैक्सेशन का बेस बढ़े और डिजिटाइजेशन बढ़े, ये तीनों उद्देश्य अच्छे तरीके से पूरे हो रहे हैं। अगर इस देश को कभी विकसित इकोनॉमी बनना है तो इकोनॉमी का फॉर्म्यूलाइजेशन भी उसके लिए आवश्यक होता है।

Premachandran said, Air India. It is very easy for Governments to say, I will run factories; I will run consumer products; I will run airlines. But, then, who pays for Rs. 55,000 crore loss? After all, how do you fund Rs. 55,000 crore loss? Is it fair on the people of India? लोग इन्कम टैक्स देते हैं और इन्कम टैक्स छोटे लोग भी देते हैं। आज तो क्लास थ्री, क्लास फोर वाले को भी इन्कम टैक्स देना पड़ता है। तुम इन्कम टैक्स दो ताकि हवाई जहाज में जो उड़ने वाला है, उसकी वजह से जो घाटा हो रहा है, उसकी हम पूर्ति तुम्हारे टैक्स से कर पाएं, इसलिए तुम्हारा टैक्स बढ़ाएंगे। बैंक्स की स्थिति में क्या हो रहा है, we are asking taxpayers to pay. It is a very unfortunate situation. But, taxpayers are paying because prior to 2014, loans were given to certain industries and they became insolvent. We are now getting taxpayers to foot that bill. Now you want Indian taxpayers to continue to foot this Rs. 55,000 crore loss bill, which is the accumulated loss. In all such organisations, Premachandran, please remember, there is always a right time in history to privatise. If you miss that opportunity, there will be nothing left to privatise. You mentioned it; okay. It is very unfortunate and I think the whole country stands in every sense with the people of Kerala, Lakshadweep and Tamil Nadu who are adversely impacted. The Prime Minister has already said that we will give all help. There is a mechanism which has worked out. There are norms under that mechanism. After the 14<sup>th</sup> Finance Commission, there are no loose, unavailable funds available. There are no discretionary funds available. Every rupee with Government of India or Government of State is allocated. Therefore, we have got reasonable amounts of money in the State Disaster Relief Fund and the National Disaster Relief Fund. In the first instance, immediate relief goes from the State Disaster Relief Fund which has already taken place. Then, the State and the Central teams go there and assess the loss. There is a Committee headed

by the hon. Home Minister which meets expeditiously. I can only tell you that as soon as the reports come, we have already swung into action. Every claim is scrutinised. Under all the norms, the best possible help will be given. I am a Member of that Committee and I know, in fact, the Home Minister is more liberal than any one of us in giving those reliefs to the States, and therefore it will be given. In the Budget the whole NDRF is approved. The SDRF and NDRF fund is approved. The implementation of that belongs to a High Powered Committee (HPC) which is headed by the Home Minister. There are set systems under that. A claim is made by the State. A Central team goes there; the State teams assist them. So far, both the Centre and the State teams, in every State, come to an arrangement that this is the loss.

If there is loss of life, if there is loss of property, if there is loss of infrastructure, there are settled norms for calculating the loss of each one of them and will give immediate relief which is required and can be given from the State Disaster Relief Fund which the Home Minister has already sanctioned for both the States and the National Disaster Relief Fund which will give long term rehabilitation as soon as those claims come up and the report comes up, this Committee will meet and certainly sanction this.

Madam, that is all I have to say. These are the major points which were raised. I commend the Supplementary Grants for approval.

SHRI M. VEERAPPA MOILY: Madam, I have three questions if you can permit me. ... (*interruptions*).

Do not comment. This is a light hearted content which is killing you.

HON. SPEAKER: Veerappa Ji, please address the Chair.

... (*interruptions*)

SHRI M. VEERAPPA MOILY: Anyway, there should be some restraint on the part of the Treasury Benches. Of course, the hon. Finance Minister has given a presentable reply. But on the context it is different which I argue. I will just come to these questions. He was referring to the infrastructural spending. But your own

documents say that announcements of industrial and infrastructural projects remained muted in the first quarter of 2017-18, only 448 projects were announced during this period. And more than 13 per cent of the total infrastructural projects are under implementation. That is all. So, this is the history of the infrastructure projects. The hon. Finance Minister was talking about our regime. During our regime, there was conscious policy decision taken in the Cabinet. That administrative price regime in the petroleum sector should be stopped. But I would like to know from the hon. Finance Minister whether you have reversed that decision in the Cabinet because on that basis only, he brought in DBT, he brought in Aadhar, he brought the abolition of the subsidy and everything was done. Of course, as a logical corollary, you have followed it. Of course, now, you claim that you have given. I am just appreciating the other part of it not in the beginning of it. They have collected. From 2013 to 2014, we have not made any. ...*(interruptions)* We have not disturbed his speech. But there should be some standard of debate in this. They cannot disturb me. From 2013 to 2014, in fact, they collected in the 2016-17, Rs. 2,42,965 crore as Excise Duty from the petroleum products. Contribution of the petroleum products to the Excise kitty is Rs. 5.24 lakh crore. According to the administrative price regime, the entire thing should have gone back to the consumers. This is totally misappropriated and they made a windfall profit of Rs. 2.34 lakh crore. I am just telling you.

HON. SPEAKER: Please ask the question only. No other thing should be asked.

SHRI M. VEERAPPA MOILY: This is the policy. Is it the progressive policy? I am just asking you.

I have my last question. With regard to the NPAs, he says we have not given any loan. Is that a big claim that you have not given any loan? Will the country or the world appreciate you? If that statement goes to the IMF, immediately, they will discredit you. I am telling you. He has not qualified it. Why do you qualify it? In fact from 2014-15 as on that day, the increase in the gross NPA was Rs. 2,785 billion. In 2015-16, it drastically increased to Rs. 5400 billion.

Is it not the mismanagement of the banks or vis-à-vis of the Government?  
You have to explain that.

HON. SPEAKER: Now, Shri Bhartruhari Mahtab, you put only one question. There should not be any *bhashan*, or nothing of that.

श्री भर्तृहरि महताब (कटक) : नहीं-नहीं, कुछ भूमिका नहीं है। मैंने एक प्रश्न पूछा था, उस समय वित्त मंत्री जी हाउस में नहीं थे, उसके बाद आ गए। एफ.आर.बी.एम. एक्ट, जो कमिटमेंट हरेक सरकार करती है और ग्रेजुअली यह स्लाइड-डाउन भी इस सरकार की एक कमिटमेंट है। परंतु, पिछले दो साल से आप वह कमिटमेंट मेन्टेन नहीं कर रहे हैं, जो 3.2 है; इसलिए आपके पास एन. के. सिंह की जो एक रिपोर्ट है, जो अभी हमारे 15वें फाइनेंस कमीशन के अध्यक्ष बन चुके हैं। Is the Government considering that Report and to do away with the FRBM Act and to bring in a different Act in that light?

HON. SPEAKER: Now, Saugata Roy Ji, you put only question.

PROF. SAUGATA ROY: I have only one question. Actually, when I spoke, the Finance Minister was not there. Our West Bengal Chief Minister Mamata Banerjee has written to the Finance Minister regarding the apprehensions over the Financial Resolution and Deposit Insurance Bill. I know that the Bill has been referred to a Joint Committee. I am a Member of that Committee. So, I know that part but there is a widespread fear among the people, ordinary depositors, that there is a bail-in clause which ultimately allows the Government to put its hands into the depositors' money.

HON. SPEAKER: You yourself are in that Committee.

PROF. SAUGATA ROY: If you see the social media, the people are questioning that.

HON. SPEAKER: You are in that Committee. I do not understand this.

PROF. SAUGATA ROY: So, all I want to ask the hon. Finance Minister is this... (*Interruptions*) आप क्यों डिस्टर्ब कर रहे हैं, आप क्या बोल रहे हैं?... (व्यवधान)

**माननीय अध्यक्ष :** आप सभी बैठिए। He will answer to that. I know it. Jagdambika Pal Ji, nothing will go on record.

...(Interruptions)...

PROF. SAUGATA ROY: I am talking of the Chief Minister's letter.

HON. SPEAKER: He is saying that he is in that Committee and he knows everything.

...(Interruptions)

HON. SPEAKER: What is this?

PROF. SAUGATA ROY: So, all I want to ask the Finance Minister is this. Would he clarify this matter to allay the fear among the minds of the people that their deposits would not be played with and they are safe? It is because of the bail-in provision he should allay the fears of the ordinary depositors.

HON. SPEAKER: Now, Shri Mohammad Salim, you put only question.

SHRI MOHAMMAD SALIM (RAIGANJ): I appreciate the Finance Minister when he explained कि नेचुरल कैलेमिटी के समय एसडीआरएफ तथा एनडीआरएफ का जो फ्रेमवर्क है और ओखी के लिए आपने जो बताया, तो इसी दौरान चार महीने हो गए, devastating flood in Bihar, North Bengal in particular, in West Bengal and in Assam, तो इस scheme of things, SDRF and NDRF, चूँकि चार महीने से ज्यादा हो गया, पूरा कम्पलीट क्रॉप साइकल, बंगाल में डेढ़ सौ से ज्यादा लोग मर गए, लेकिन किसानों को मुआवजा नहीं मिला। कृषि के काम को फिर से साइकल में लाने के लिए अब तक कुछ नहीं हुआ, तो क्या हाई पॉवर कमेटी ने बैठक नहीं की है और क्या एनडीआरएफ से जो मिलना था, वह हिस्सा नहीं मिला? मैं यही बताना चाहता हूँ।

**श्री विनायक भाऊराव राऊत (रत्नागिरी-सिंधुदुर्ग) :** अध्यक्ष महोदया, माननीय मंत्री महोदय जी ने एयर इंडिया के बारे में यहाँ स्थिति स्पष्ट की है, करीबन 55 हजार करोड़ रुपये का घाटा है, हम सब लोग जानते हैं और इसकी वजह से एयर इंडिया के बारे में हम नया निर्णय लेंगे, ऐसा जब सरकार ने जाहिर किया, तो सारे कर्मचारियों में घबराहट की स्थिति आ गई। मैं माननीय मंत्री महोदय जी से जानना चाहता हूँ कि कर्मचारियों के हित के लिए और एयर इंडिया के बारे में सरकार वास्तव में क्या निर्णय लेने वाली है?

**माननीय अध्यक्ष :** वह तो हमेशा ही देखते हैं।

**श्री अरुण जेटली:** अध्यक्ष जी, मैं स्पष्ट कर दूँ कि श्री मोइली साहब अनाउंसमेंट्स की बात कर रहे हैं। मुझे लगता है कि इंफ्रास्ट्रक्चर में हम देख लें कि एक्वुअल इम्प्लिमेंटेशन क्या है, पॉवर सेक्टर में क्या है, नेशनल हाइवेज़ में क्या है, रूरल रोड्स में क्या है, पोर्ट्स में क्या है, एयरपोर्ट्स में क्या है और वास्तविकता यह है कि जो इंफ्रास्ट्रक्चर पेंडिंग है, जब कि निजी क्षेत्र का निवेश थोड़ा मंदा था, आज यह जो सात-आठ पर्सेंट की ग्रोथ आई है, इसमें पब्लिक स्पेंडिंग का एक बहुत बड़ा रोल रहा है जो एक इंफ्रास्ट्रक्चर केस पेंडिंग रहा है। इसलिए, पिछले पाँच-छह सालों के इंफ्रास्ट्रक्चर पेंडिंग्स का एक्वुअल डेटा देख लें, उनको अपने आप ही स्पष्ट हो जाएगा।

बैंक्स लोन देते हैं, सवाल यह नहीं है; लेकिन यह जो इन्सॉल्वेन्सी हाई वैल्यू लोन्स दिए और जो इन्सॉल्वेन्सी की वजह से हैं और जिन्होंने बैंक्स की क्षमता को कम किया है। यह बिल्कुल यकीनन स्पष्ट है कि 2014 के बाद का इसमें कोई रोल नहीं है। आपने एफआरबीएम कहा कि फिसकल डेफिसिट मेंटेन नहीं होता। I think Dr. Shashi Tharoor also said that it has already reached 96 per cent. ... *(Interruptions)* You must always realize that tax collection under Indian set up is a little back loaded. Therefore, your final installment of taxation comes in the months of December and March. Now, with the advancement of the Budget date to begin in the month of February, the expenditure actually has started from the 1<sup>st</sup> of April itself. Earlier, the expenditure would start very late. Now, the expenditure starts early because the Finance Bill is passed in the month of March itself.

The tax collections are spread out and some of them are back loaded and its final installments come in December and so on and, therefore, this even itself out by the end of the year. Therefore, 96 per cent at this stage means, on 15<sup>th</sup> of December Income Tax installment will come and then on 15<sup>th</sup> of March it will come. ... *(Interruptions)*

**SHRI BHARTRUHARI MAHTAB:** The Chief Statistician, Mr. Anant has explained it.... *(Interruptions)*

**SHRI ARUN JAITLEY:** This has already been explained and this happens every year. There is a pattern in this.

Earlier, 50 per cent of the tax installment used to come in March, Therefore, it used to be there all the more unless we made it 25 per cent in four different installments.



As far as the glide path is concerned, I think so far we have maintained the glide path. The idea is that the glide path of the fiscal deficit should always be maintained so that our borrowings keep coming down

The N.K. Singh Committee Report is under consideration. There are two kinds of views which have been expressed. We have taken care of both the views. You must bear in mind that they have carved out certain exceptions when structural reforms, etc. take place. I am not going into detail as far as that area is concerned.

I have already made a statement three times that the Government is committed to protecting every depositor in public sector banks. Therefore, we need not create any fear psychosis over this. ... (*Interruptions*) When the Bill comes up before the Joint Committee, please discuss this because I see that there is always a tendency if you reverse. There is a 2011 G-20 Commitment given when the UPA was in power and that was the offtake of the 2008 global crisis when the Lehman Brothers collapsed. So, what is the system that you have? Now, what do we do with that clause? I think your Committee has very wise people like you and it will make some recommendations and we will consider that. We are open minded but we are very clear that the level of protection that the Government would want will be much higher than the level of protection which has existed till today because till today the protection which has existed is most minimal.

As far as the Bihar and West Bengal case is concerned, it has not come up before the High Powered Committee. We will certainly check it up. The Committees which have gone there, their reports will come. You can be rest assured that there is absolute fair play as per the norms irrespective of who is ruling in which State because everybody is a citizen of India and we are entitled to stand by him.

HON. SPEAKER: I shall now put the Supplementary Demands for Grants - Second Batch for 2017-18 to the vote of the House.

The question is:

“That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31<sup>st</sup> day of March, 2018, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 5, 7 to 9, 11 to 20, 23, 24, 26 to 29, 31, 33 to 36, 39, 41 to 44, 46 to 50, 52, 53, 56 to 62, 64 to 70, 72 to 74, 78, 80 to 82, 84, 85, 87 to 91 and 94 to 100.”

*The motion was adopted.*

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